2071188  21/12/2010
KERALA KERA KARSHAKA SAHAKARANA FEDERATION LTD
trading as ;KERALA KERA KARSHAKA SAHAKARANA FEDERATION LTD
KERAFED HEAD OFFICE, KERA TOWER, WATER WORKS COMPOUND, VELLAYAMBALAM, THIRUVANANTHAPURAM DISTRICT.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SINDHU KRISHNA CS. ADVOCATE. 
TC 1/1414, SREESANThAM, KUMARAPURM, MEDICAL COLLEGE. P.O. TRIVANDRUM - 695011. KERALA
Used Since : 15/06/1989

CHENNAI
EDIBLE OIL AND COCONUT MILK POWDER DESICCATED COCONUT, COCONUT BUTTER AND COCONUT FAT.
2441783 13/12/2012
B.V. BIOCORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINGHAGAD ROAD, PUNE - 411030.
MANUFACTURERS, MERCHANTS AND EXPORTERS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Used Since :01/10/2012

MUMBAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MEERA AHUJA
KISHOR AHUJA
trading as ;PURE AGROCHEM CORPORATION
G-10, VARDHMAN FORTUNE MALL, GT KARNAL ROAD, DELHI-110033
MERCHANTS/MANUFACTURERS

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Used Since :29/07/1999

DELHI

PRESERVED, COOKED, FRESH, WHOLE & FROZEN VEGETABLES & FRUITS AND DRY ROASTED FLAVORED CASHEW NUTS, ALMONDS, WALNUTS PISTACHIOS, MACADAMIAS, PEANUTS, DRIED FRUITS, VEGETABLES, JELLIES, JAMS, MILK AND MILK PRODUCTS INCLUDING BUTTER, CHEESE, CREAM YOGHURTS, FLAVORED MILK BEVERAGES AND OTHER FOODS PREPARATIONS WITH MILK BASE, MILK SUBSTITUTES, EDIBLE OILS & FATS INCLUDING MUSTARD OILS, VANASPATHI GHEE, AS PER CLASS-29.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
2739954  20/05/2014
KWALITY LTD.
F-82, SHIVAJI PLACE, DISTRICT CENTRE, RAJOURI GARDEN NEW DELHI-110027
MERCHANTS & MANUFACTURER

Address for service in India/Attorney address:
MAXIM ADVOCATES & LAW CONSULTANTS
C-4/70A KESHAV PURAM LAWRENCE ROAD DELHI-35

Used Since: 01/03/2003

DELI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS IN CLASS 29
COW ZATT
2896107    09/02/2015
MR. NAKUL GARG
D-13 PUSHPANJALI ENCLAVE PITAMPURA DELHI 110034
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129 IIND FLOOR LAJPAT NAGAR-I NEW DELHI-110024

Proposed to be Used
DELHI
PREERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK
PRODUCTS; EDIBLE OILS AND FATS
2922327  13/03/2015
ANANT M. PAREKH
Building No 1, Office No. 9, Gitanjali Kunj, Opp. Nehru Memorial, Hall, Camp, Pune 411001
Manufacturer and Trader

Address for service in India/Attorney address:
GIRIJA DESHPANDE
Flat No 408, Runwal Seagull Housing Society, Handewadi Road, Hadapsar, Pune-28
Used Since: 01/01/1999

MUMBAI
Preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; milk and milk products; edible oils and fats included in class 29.
2938138  09/04/2015
BEENA MITTAL
trading as ;M.K. UDYOG
PANIPAT ROAD, INDUSTRIAL AREA, SHAMLI, UP
MANUFACTURERS & MERCHANTS/TRADERS
Address for service in India/Attorney address:
BHAGAT LAW ASSOCIATES
1408/26-A, DARBARI LAL BUILDING, 1ST FLOOR, CHOWK TILAK BAZAR, DELHI-6
Used Since :01/04/2015
DELHI
MUSTARD OIL, REFINED OIL, EDIBLE OIL.
2945316    20/04/2015

PRAKASH G. CHINTAWAR

trading as ;SHRI KRISHNA PULSES

PLOT NO. C-3 (M.I.D.C), KHANAPUR, TQ. DEGLOOR, DIST. NANGED-431717 (MAHARASHTRA)

MANUFACTURER AND TRADER

A REGISTERED PARTNERSHIP CONCERN

Address for service in India/Attorney address:

LAW PROTECTOR

C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :12/07/2013

MUMBAI

Processed Pulses
2985037  15/06/2015
MR. SUCCHA SINGH NAMDHARI
trading as ; NAMDHARI THAI FRESH
C-19, IIND FLOOR, ACHARYA KRIPLANI ROAD, ADARSH NAGAR, NEW DELHI - 110033.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since : 10/01/2015

DELHI
PRESERVED, COOKED, WHOLE & FROZEN VEGETABLES & FRUITS AND FRESH FRUIT VEGETABLES & FLOWER,
ROASTED FLAVORED CASHEW NUTS, ALMONDS, MACADAMIAS, PEANUTS, DRIED FRUITS, VEGETABLES, JELLIES,
JAMS, MILK AND MILK PRODUCTS BUTTER, CHEESE, FLAVORED MILK BEVERAGES AND PREPARATIONS WITH MILK
BASE, MILK SUBSTITUTES, EDIBLE OILS & FATS MUSTARD OILS, VANASPATI GHEE, TABLE SPREAD, AS PER CLASS-
29.
2999382  03/07/2015
RAVIKANT PRABHAKAR
BP-95, MAURYA ENCLAVE, PITAMPURA, DELHI -110034.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Proposed to be Used
To be associated with:
2999381
DELHI
FROZEN & FLAVORED YOGHURT AND YOGHURT BASED PRODUCTS
3034544  17/08/2015
DEEPAK JAIN S/O. SH. SAGAR CHAND JAIN
trading as ;JAI JINENDRA ENTERPRISES
BUNDI ROAD, KOTA -324008 Rajasthan
Manufacturer and merchants trading as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
AHMEDABAD
Milk & Milk Products, Ghee, Butter, Edible Oil, Refined oil, vegetable oil, Vanaspati Lite and fats in class 29.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
TILSOL
3037610  21/08/2015
KAILASH CHAND MANGLA
H.NO.-53, VIVEKANAND NAGAR, NEAR SHANI DEV MANDIR, GHAZIABAD -201002 (U.P.)
MANUFACTURER
Used Since :01/02/2015
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
NIRMAN

3073051 08/10/2015
ESSEN PRODUCTS INDIA LTD.
GAT NO-1559, SHELAR VASTI, CHIKHALI, ON DEHU-ALANDI HIGHWAY, PUNE-411062, MAHARASHTRA
MANUFACTURER AND TRADER
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2011

MUMBAI
COCONUT OIL AND ALL OTHER EDIBLE OILS, MEAT, FISH, POULTRY AND GAME: MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLY, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; AND FATS AND ALL BEING GOODS IN CLASS 29
3083293    20/10/2015
MRS. KAVITA SINGHAL W/O. SH. MANOJ AGARWAL
trading as ;JAGDISH NARAYAN RATAN LAL SINGHAL & SONS
A-16, SURAJ POLE, ANAJ MANDI, JAIPUR (RAJ.)
Manufacturer and merchants trading as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2010

AHMEDABAD
GHEE, EDIBLE OILS, KAJU, BADAM, PISTA, KISMIS, ANJEER, KHUBANI, CHILGOJA, GOND, WALNUT, PHUL MAKHANA,
MAGAJTARBOOJ, CHAROLIDANA, NUTMEG, GROUNDNUT, DRYFRUITS, SYRUPS, THANDAI, MEAT, FISH, Poultry
AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT
SAUCES; EGGS, MILK AND MILK PRODUCTS; FATS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
BAHAAR GOLD

3099094  17/11/2015
MR. VIJAY JAIN
trading as ;JAIN AGRO OILS
A-45 MATIYALA VILLAGE UTTAM NAGAR NEW DELHI 110059
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2006

DELHI
MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3107173  26/11/2015

MR. ATULE AGARWAL
15 DEEPALI ENCLAVE PITAMPURA DELHI 110034
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Used Since: 01/04/2015

DELHI

DRY FRUITS, DAIRY PRODUCTS, SNACK FOODS, PROCESSED OR ROASTED NUTS AND FRESH NUTS, PRESERVED OR SALTED FOODS, DRIED AND COOK FRUITS AND VEGETABLES, JELLIES, JAMS, SNACK FOODS, PRESERVED, FRUIT SAUCES, MILK AND MILK PRODUCTS, POPCORN, EDIBLE OILS, GHEE, PICKLES AND FATS IN CLASS-29
VEZLAY FOODS PVT. LTD.
trading as ;VEZLAY FOODS PVT. LTD.
A-1/1, NATHU COLONY CHOWK, SHAHDARA, DELHI-110093
MERCHANTS AND MANUFACTURERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
PURU & PURU (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :15/07/2009
DELHI
EDIBLE OILS & FATS, MUSTARD OILS, VANASPATHI GHEE, SOYA, SOYA CHAAP, SOYA FLAVORED MILK, MILK & MILK PRODUCTS GOODS MADE FROM (PANEER, GHEE & DAHI) SAUCE, JAMS & JELLIES AS PER CLASS-29.
3150534  05/01/2016
TRETA AGRO PRIVATE LIMITED
trading as ;TRETA AGRO PRIVATE LIMITED
P-3/6, LGF DLF PHASE-2, GURGAON 122002, HR
MERCHANT AND MANUFACTURER
Used Since :01/05/2013
To be associated with:
3008627
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE EXCEPT AS SUBSTANTIALLY SHOWN ON THE LABEL.
3303192   06/07/2016
ASHOK KUMAR GUPTA
trading as ;MANNAT PRODUCTS
EPIP, KARTHOLI, BARI BRAHMNA, SAMBA-181133 (J&K)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/02/2013
DELHI
Dry Fruits including Walnuts, Almonds, Walnuts & Almond Kernels.
SARTHAK
3318708  25/07/2016
PIYUSH RAWAT
ANAND BAGH COLONY, RAJENDRA WARD, PIPARIYA, MADHYA PRADESH.
REFINED SOYA OIL AND EDIBLE OILS

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since : 18/07/2016
MUMBAI
REFINED SOYA OIL AND EDIBLE OILS
CARELITE

3333494  09/08/2016
PURE MILK PRODUCTS PVT. LTD.
trading as ;PURE MILK PRODUCTS PVT. LTD.
MALERKOTLA ROAD, VILLAGE ALAMGIR, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2012

DELHI

Milk & other Dairy Products including Desi Ghee, Packed Milk, Packed Butter, Dairy Whitener, Milk Powders (Dried) & Paneer.
3355830 07/09/2016
SHEETAL COOL PRODUCTS PRIVATE LIMITED
PLOT NO. 75 TO 80, G.I.D.C. ESTATE, AMRELI - 365601 (GUJARAT)
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since: 02/08/2016
AHMEDABAD
MILK AND MILK PRODUCTS.
subject to restriction of the goods for sale in the state of GUJARAT only, no exclusive right to PREMIUM MAWA MALAI.
Ayushmaan

3376009  30/09/2016

PATANJALI AYURVED LTD.
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.
MANUFACTURER

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. {INDIA }

Proposed to be Used
DELHI
PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, POULTRY AND GAME; MEAT EXTRACTS.
RELISH THE TASTE OF PATANJALI
PURE FRUIT JUICE,
THE WAY YOU ENJOY THE PULP OF FRUITS

3376075  30/09/2016
PATANJALI AYURVED LTD.
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.
MANUFACTURER
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, (OPP. MC DONALD'S) P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. (INDIA)
Used Since :01/05/2016
DELHI
PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK
AND MILK PRODUCTS; EDIBLE OILS AND FATS, POULTRY AND GAME; MEAT EXTRACTS.
3379896  04/10/2016
ASHOK KUMAR YADAV
THE BASANT BAHAR, LHURABEER, VARANASI, U.P.-221001
MANUFACTURING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/01/1964
To be associated with:
3361807, 3361808
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
Mark shall be used as a device as represented and filed..
3388233  14/10/2016
YASHVANT SHARMA
trading as ;YASHVANT SHARMA
10, ACHALPURA, CHHOTISADRI, DIST- PRATAPGARH, RAJASTHAN - 312 604, INDIA.
MANUFACTURER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :10/10/2016
AHMEDABAD
ALL TYPES OF EDIBLE OILS IN CLASS - 29 ONLY
3409030 11/11/2016
M/S. SHRI VIHAN DAIRY PRODUCTS
PRAVEEN S. DUBEY
SATISHBHAI B. JOWA
RAMJIBHAI J. DHARANGIYA
trading as ;M/S. SHRI VIHAN DAIRY PRODUCTS
DAIRY UNIT, ALAMPUR, TA.: RANPUR, DIST: AHMEDABAD - 382 245, GUJARAT, INDIA.
MANUFACTURER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :10/11/2016
AHMEDABAD
MILK AND MILK PRODUCTS.
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
MANUFACTURER AND MERCHANT.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
DELHI

Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats.
3416334   22/11/2016
SHAYAMAL PASHUDHAN VIKAS SANSTHAN
KRISHNA NAGAR, PATIHAH ROAD, PALIA KALAN, KHERI (U.P.)
MANUFACTURER / MERCHANT.
SOCIETY
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since : 15/05/2015
To be associated with:
3416320, 3416325, 3416327, 3416329
DELHI
MILK AND MILK PRODUCTS INCLUDING MILK BEVERAGES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3416320,3416325,3416327,3416329..
3418891  25/11/2016
ASSAM AGROTECH PVT. LTD.
1, LSC, BLOCK A3, JANAKPURI, NEW DELHI-110058
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :16/11/2015
To be associated with:
3292648
DELHI
MEAT, FISH^ POULTRY AND GAME; MEAT EXTRACTS; PRESERVED^ FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3292648..
FARMER'S TABLE

3431109  13/12/2016
YOGESH ANIL ACHAREKAR
708, A WING HARMONY RAHEJA VIHAR, CHANDIVALI, POWAI, ANDHERI (EAST), MUMBAI-400072, MAHARASHTRA, INDIA
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
EDIBLE OILS, DRY FRUITS, PRESERVED, COOKED, WHOLE AND FROZEN VEGETABLES AND FRUITS AND FRESH FRUIT VEGETABLES

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3431406  09/12/2016
KAPIL SEHGAL HUF THROUGH ITS KARTA MR. KAPIL SEHGAL
trading as ;JAI ENTERPRISES
SORRENTO 703, OMAXE HEIGHTS, SECTOR 86, FARIDABAD 121002, HARYANA
Manufacturer and Trader
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Used Since :16/11/2015
DELHI
FRUIT PULPS
MARUDHAR
3562591  02/06/2017
RAJ MOGAR FACTORY
64-A, INDUSTRIAL AREA, RANI BAZAR, BIKANER (RAJ).
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 01/09/1970
AHMEDABAD
PROCESSED PULSES, DRIED PULSES, CANNED PULSES, PROCESSED FRUITS, FUNGI AND VEGETABLES (INCLUDING NUTS AND PULSES), BEANS PRESERVED, SEEDS PREPARED, PEANUT PREPARED, PEANUT BUTTER, NUTS PREPARED, MILK AND MILK PRODUCTS, PROCESSED LENTILS, DRIED LENTILS, CANNED LENTILS, PRESERVED LENTILS, BUTTER, PRESERVED, DRY FRUITS, DRIED AND COOKED FRUITS.
GARBA GOLD

3614792   18/08/2017

RASHI RESOURCES PRIVATE LIMITED
302-A, A-Wing, Ponam Chamber, Dr. Annie Besant Road, Worli, Mumbai- 400018.

Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
MUMBAI

Edible oils, Ghee, and Fats.
NATURES BASKET LIMITED
2ND FLOOR, SPENCER BUILDING, 30 FORJETT STREET, GRANT ROAD (WEST), MUMBAI – 400036.
manufacturer
A Company incorporated under the Indian Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :21/04/2016
MUMBAI
PROCESSED, PRESERVED, CANNED AND DRIED FRUITS AND VEGETABLES; DATES; DRY FRUITS & NUTS ; ORGANIC DRY FRUITS & NUTS; FRUITS & VEGETABLE JUICES; MILK AND MILK PRODUCTS; GHEE, YOGHURT; NUT BUTTERS; DIPS; PULSES; ORGANIC OIL FOR USE IN COOKING AND FOOD PREPARATION; EDIBLE OILS; EGGS; ORGANIC PULSES.
3646059   28/09/2017
HARDIK NARENDRAKUMAR PATEL
trading as ;S R NATURALS
E-76, SURYAPUR SOCIETY, OPP. RUSHABH TOWER, RANDER ROAD, SURAT - 395009, GUJARAT STATE
Address for service in India/Attorney address:
J.A.JANI & ASSOCIATES
K-201, 2ND FLOOR, `K" WING, WESTERN CITY APARTMENT, NR.L.P.SAVANI SCHOOL, PAL-ADAJAN, SURAT-395009,
GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
EDIBLE OILS, GROUNDNUT OIL, COCONUT OIL, VANASPARI OIL, SOYABEAN OIL, FATS, HYDROGENATED VEGETABLE
OILS, GHEE, BUTTER, DRIED AND COOKED FRUITS, VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, MILK AND MILK
PRODUCTS, PICKLES,-paneer, MAWA, KHOYA, SALAD DRESSINGS, PRESERVES.
3659854   18/10/2017
LALJIBHAI LAKHABHAI LUNAGARIYA
trading as ;GOPI ICE CREAM AND COLD DRINKS
PLOT No: 50, MIRA NAGAR SOCIETY, AMBATALAVADI, KATARGAM, SURAT-395004, GUJARAT STATE, INDIA
Used Since :05/10/2006
AHMEDABAD
MILK PRODUCTS.
AARTI GOLD

3660868    22/10/2017
VIPIN KUMAR
MEHTAB COLONY, ADARSH NAGAR, NEW MANDI GHARSANA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
EDIBLE OIL
SATYAM DAIRY

3687900  26/11/2017
SATYPAL S/O OM PARKASH SHARMA
NOHAR, HANUMANGARH-335523, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
Milk And Milk Products
3718307  03/01/2018
GODREJ TYSON FOODS LIMITED
PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI-400079
MANUFACTURE AND MARKETERS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
3327924

MUMBAI
Meat, fish, poultry and jam, meat extracts, preserved, dried and cooked meat, eggs, egg powder etc.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. APP.NO.3327924.
SAKORA

3837182 18/05/2018

VIJAY GOYAL
10/1, WARE HOUSE ROAD, INDORE (M.P.) - 452003
AN INDIAN NATIONAL SOLE APPLICANT

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI

GHEE, CREAM BEING A DAIRY PRODUCT, DAIRY-BASED BEVERAGES, DAIRY-BASED DIPS, DAIRY-BASED SPREADS, NON-DAIRY CREAMER, POWDERED CREAM [DAIRY PRODUCTS], DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, MILK AND MILK PRODUCTS, FATS INCLUDED IN CLASS 29.
Proposed to be Used

MUMBAI
EDIBLE OILS, EDIBLE OILS INCLUDING Refined SOYABEAN OIL

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3842453  24/05/2018
KALEESUWARI REFINERY PVT. LTD.
53, Rajasekaran Street, Mylapore, Chennai - 600004
Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.
Used Since: 02/03/2018

CHENNAI
Edible oils and fats

UNIVIN CONSUMER PRODUCTS PVT. LTD.
301 & 307, TEJ HOUSE APARTMENT, 390/803, H. N. NO. 5, M. G. ROAD, CAMP, PUNE - 411001. MAHARASHTRA. INDIA.
COMPANY REGISTERED UNDER COMPANIES ACT

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT.: WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; Chips, Wafers, Potato & Banana Wafers, Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food, Meat, fish, poultry and game; Meat extracts.
3850721    03/06/2018
ANKITA NEEMA
WARD NO. 01, NEAR BALIPUR FATA, SINGHANA ROAD, MANAWAR, DIST. – DHAR (M.P.) - 454446
AN INDIAN NATIONAL SOLE APPLICANT
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE ( M.P.) - 452 001.

Proposed to be Used
MUMBAI
EDIBLE OILS, GHEE AND FATS INCLUDED IN CLASS 29.
SYSTEM

3921195 20/08/2018

SHIVAM DUBEY.
B-42, SECOND FLOOR, MOTI NAGAR, NEW DELHI-110015.
INDIVIDUAL NAME.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
PAN MASALA.
Trade Marks Journal No: 1920 , 23/09/2019  Class 29

3946942  17/09/2018
FIZZY FOODLABS PVT. LTD.
C-24/402, GOLDS GREEN, YAMUNA NAGAR, LOKHANDWALA, ANDHERI (WEST), MUMBAI-400053
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :08/08/2016
MUMBAI
Meat, Fish, Poultry and Game, Meat Extracts, Preserved, Dried and Cooked Fruits and Vegetables, Jellies, Jams, Eggs,
Milk and other Dairy Products, Edible Oils and Fats, Preserves, Pickles included in class 29
THIS FILE IS ASSOCIATE WITH TRADEMARK NUMBER 3333270.
3958968  28/09/2018

SHWETA HARVINDER MATHARU

Flat no - 5, Pratibha Gharkul CHS, 15/5A, Sangampress Road, Kothrud, Pune - 411038, Maharashtra

Proprietor

Address for service in India/Attorney address:

K. KIRAN

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 11/09/2018

MUMBAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD
3962663  03/10/2018
NAGAVARAPU SRAVAN KUMAR
trading as ;SRI DURGA FOODS
SYNO.290, NAVALAK GARDENS, MYPADU ROAD, NELLORE-524002, ANDHRA PRADESH, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
MD. HAFEEZ, ADVOCATE
21-3-133, JHANDA STREET, NEAR. WATER TANK, CHINA BAZAAR, NELLORE - 524001, ANDHRA PRADESH. INDIA
Used Since :10/04/2016
CHENNAI
PICKELS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND MILK PRODUCTS, EDIBLE OILS.
No separate claim over words except as shown in the form of representation.
3966503  06/10/2018
ANIK ARVIND SANGOI
19/4 Soor Anand Society, Nariman Road, Vile Parle East. Mumbai 400057
Individual

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI
Jams; milk and milk products; edible oils and fats.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS NEW TASTE OF TRADITION® AND OTHER DESCRIPTIVE MATTERS....
3968024   09/10/2018
MR. DEEPESH SAWLANI
1, VIJAY UDYOOG NAGAR, INDORE (M.P.), 452001

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
DRY FRUIT, PRESERVED FRUIT INCLUDED IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words "California Almonds , pure and fresh."
3982523  25/10/2018
MANJAPPA S
#204/1, 9th Cross, Balagere Road, Venkateshappa Layout, Varthur, Bangalore - 560087
PROPRIETORSHIP
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
4009550  27/11/2018
ADITYA BIRLA RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.1639633.
4009554  27/11/2018
ADITYA BIRLA RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used

MUMBAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1639633..
4010408  28/11/2018
SUBHASH KUMAR
S/O OM PRAKASH MEHTA, KHANPAR, SHEIKHPURA, BIHAR-811105
INDIVIDUAL
Address for service in India/Agents address:
PRINCE KUNAL
MILAN LANE, BEHIND SBI BANK, KANKARBAGH, MAIN ROAD
Proposed to be Used
KOLKATA
MANUFACTURE OF PAN MASALA AND NON TOBACCO BASED MOUTH FRESHNER.
4021157  08/12/2018
M/S. SEEMA SALES CORPORATION
PLOT NO. X-25/26, COMMERCIAL ZONE, M.I.D.C., HINGNA ROAD, NAGPUR - 440016. MAHARASHTRA. INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Milk and milk products; edible oils and fats; Preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; Namkeens and snaks food included in this class.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words
"wise shopping, smart saving"".
SHIKHARJEE GOLD

4023889   11/12/2018
SHRI SHIKHARJEE RICE OIL LLP
WARD NO. 14 GANDHI CHOWK, KATANGI, BALAGHAT (M.P.) - 481445 IN
A LLP INCORPORATED UNDER LLP'S ACT 2008

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE ( M.P.) - 452 001.

Proposed to be Used
MUMBAI
EDIBLE OILS, RICE BRAN OIL INCLUDED IN CLASS 29.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHUKLA DUGDHALAYA
AT POST-MORANE, GAT NO. 135/2, MORANE, DHULE, 424002, MAHARASHTRA, INDIA.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Used Since :01/03/2018

MUMBAI
MILK AND MILK PRODUCTS ONLY
4031633 19/12/2018
MR. KALPESH R. THAKKAR SOLE PROPRIETOR OF M/s. DEV INTERNATIONAL
B/1002, 10TH FLOOR, MAPLE HEIGHTS, OFF. B. R. ROAD, NEAR VAISHALI NAGAR, MULUND (WEST), MUMBAI - 400 080
an Individual

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Used Since :19/05/2014

MUMBAI
DRY FRUITS, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word nourishing life.
MR. KALPESH R. THAKKAR SOLE PROPRIETOR OF M/s. DEV INTERNATIONAL
B/1002, 10TH FLOOR, MAPLE HEIGHTS, OFF. B. R. ROAD, NEAR VAISHALI NAGAR, MULUND (WEST), MUMBAI - 400 080
Sole Proprietorship firm

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Used Since :19/05/2014

MUMBAI
DRY FRUITS, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4037109  25/12/2018
KRISHNA KANHAYA DAIRY PRODUCTS LLP
Manufacturer
An Indian partnership firm
Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHET MARG, MUMBAI - 400 002.
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food, Non Dairy Cream Containing Vegetable Fat, Emulsifier, Stabilizer And Milk And Milk Product, Paneer, Cream, Mawa, Milk, Curd, Butter And Ghee
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4037597  26/12/2018
DAYSCATCH RETAIL TECHNOLOGIES PRIVATE LIMITED
SAFA CORNER, SITE NO 43, NEXT TO ROOTS, RESTAURANT, KORAMANGALA 1ST BLOCK, BANGALORE-560034
BODY INCORPORATE
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
THARI THARI AYE AMMA UNDAKKUNNA NEI POLE (MALAYALAM TAGLINE)

4043510 02/01/2019
GRB DAIRY FOODS PRIVATE LIMITED
No.10, III Phase, SIDCO Industrial Estate, Hosur - 635126, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :01/01/2006
CHENNAI
GHEE
THARI THARI AYE AMMA THAYARAKKIA NEI POLE (MALAYALAM TAGLINE)

4043511  02/01/2019
GRB DAIRY FOODS PRIVATE LIMITED
No.10, III Phase, SIDCO Industrial Estate, Hosur - 635126, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :01/01/2006

CHENNAI
GHEE
SMT. SANJU DEVI SANKLA
M/s Sri Gurukrupa, #15-7-200/1, Begumbazar, Hyderabad-500012, Telangana State, India,
Single Firm

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used

CHENNAI
DESICCATED COCONUT POWDER, DRY FRUITS, MILK AND MILK PRODUCTS, EDIBLE OILS.
subject to the mark should be use as a whole.
Trade Marks Journal No: 1920 , 23/09/2019           Class 29

4084373   12/02/2019
KUMAR DAIRY PVT. LTD.
MAINPURI ROAD, SHIKOHABAD, DISTT. FIROZABAD, U.P.
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
3648754

DELHI
GHEE, MILK POWDER, DAIRY WHITENER, BUTTER, PANEER, CREAM, INCLUDED IN CLASS 29
KERON
4094379  20/02/2019
AHAMMED KUTTY K P
KOYAPPATHODY PALAPPURA HOUSE,PANIKKARAPUR,MALAPPURAM - 673645
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4095332  21/02/2019
SULTHANA SHANAS
Kadambasseril House, Nangiarkulangara, Haripad, 690513 Kerala
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496, Nakeerar Street, Mogapair East, Chennai-600037
Used Since: 01/01/2019
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
ARJUN SYAL, PROPRIETOR OF SHIVA TRADING
M-9/25, DLF CITY, PHASE-2, NATHUPUR (67), DLF QE FARRUKHNAGAR GURGAON, HARYANA -122002
SOLE PROPRIETOR

Address for service in India/Agents address:
ANSHU
7/300A, LALITA PARK, LAKSHMI NAGAR, DELHI-110092.
Used Since: 01/02/2019

DELHI
DRY FRUITS
4097794    23/02/2019
M/S CHHAYA FOODS & BEVERAGES
SR317, Waghere Colony 02, Near PCMC Club, Pimpri Gaon, Pimpri, PUNE 411017 (M.H), India
An Indian Partnership Firm registered under Indian Partnership Act 1932.

Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP. VIDYUT BHAVAN, RATANLAL PLOTS, AKOLA-444005
Used Since: 14/03/2018

MUMBAI
4097796  23/02/2019
M/S CHHAYA FOODS & BEVERAGES
SR317, Waghere Colony 02, Near PCMC Club, Pimpri Gaon, Pimpri, PUNE 411017 (M.H), India
An Indian Partnership Firm registered under Indian Partnership Act 1932.

Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP. VIDYUT BHAVAN, RATANLAL PLOTS, AKOLA-444005
Used Since : 14/03/2018

MUMBAI
4100198  26/02/2019
SILAK RAM
CHABRI (67), NIDANA, JIND, HARYANA-126114
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Trade Marks Journal No: 1920 , 23/09/2019 

Class 29

4101195  27/02/2019
SIDDHARTH STARCH PVT LTD
12 YASH APARTMENT, MANAS LANE, KALE PATH, BHANDARKAR ROAD, PUNE - 411 004
PRIVATE LIMITED

Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI
MEAT, FISH, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, MILK AND MILK PRODUCTS, EDIBLE OIL
SHRIM RIDDHI SIDDHI

4102651  28/02/2019

SHRIM RIDDHI SIDDHI CATERERS
8 - 1 - D, Sector - A, Mechanic Nagar, Indore - 452009, Madhya Pradesh
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/1999

MUMBAI

Preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, milk and milk products, edible oils and fats
NIVA NUTRIFOODS

4105159   02/03/2019

NIVA NUTRIFOODS LLP
408, FP 16/17/18, ISCON ELEGANCE, NR. SHAPATH -V, OPP. KARNAVATI CLUB, S. G. HIGHWAY, AHMEDABAD - 380051
A LIMITED LIABILITY PARTNERSHIP REGISTERED UNDER LIMITED LIABILITY PARTNERSHIP ACT

Address for service in India/Attorney address:
KUSHAL KOTHARI
10, SWETAPARK SOCIETY, NR. MANEKBAUGH HALL, AMBAVADI, AHMEDABAD - 380015, GUJARAT, INDIA

Used Since :31/01/2018

AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
SUBRAMANIAN PERUMAL
SANJEEV GOWTHAM FOODS, 33/1 Nataraja Bavanam, 4th street, TT Nagar, Karaikudi, Sivagangai Dt, Tamilnadu-630001, Tamilnadu, India
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/01/2017
CHENNAI
GHEE.EDIBLE OIL
BHAGATCHAND BHALCHAND & CO.
NEAR RAILWAY CROSSING, KACHNA ROAD, VIP STATE, RAIPUR, (C.G.).
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
PAN MASALA, SCENTED SUPARI, PAN CHATNAI, PAN FLAVOURING MATERIAL, MOUTH FRESHNER, MUKHWAS, CATECHU, SWEET SUPARI, BROKEN SUPARI, KATHA, BETEL NUTS
4221044  29/06/2019
V.B.K. NATURAL FOODS
No. 42, Kajalamalai Road, RPF Road, Tiruchirapalli – 620023, Tamilnadu, INDIA
Proprietorship firm

Address for service in India/Attorney address:
NAGAMANI C
Lex Manibus IP Attorneys & Legal Consultants, No. 59/8, Sesachalam Street, Saidapet, Chennai - 600015 TAMILNADU

Used Since :01/07/2017

CHENNAI
Edible oils and fats; including Sesame oil; Coconut oil; Peanut oil; Groundnut oil; Maize oil; Corn oil; Soybean oil; Sunflower oil; Spiced oil; Nut oil; Palm oil; Edible bone oil; Olive oil; Rice bran oil; and Vegetable oil for cooking;

Transliteration :  BUVANA
NISHIGANDHA

4225813  04/07/2019

APPROPRIATE FOODS PRIVATE LIMITED
H. No. 381-A, Soni Line, Sitabuldi, Nagpur 440012 in the State of Maharashtra within the Union of India.

a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Processed and prepared nuts and seeds; Pan masala [processed nuts, seeds and betel leaves used as ingredients]; Cooked, dried, prepared and preserved fruits and vegetables; Prepared and processed dry fruits; Sweet and scented supari; Edible oil; Dairy products.
4226353 05/07/2019
SMVB GLOBAL INDUSTRIES
Plot No. E-20, MIDC Mundipar, Gondia, Dist: Gondia-441807
Proprietorship
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Proposed to be Used
To be associated with:
3884099
MUMBAI
Edible Oil
4227601  06/07/2019
DRB FOODS PVT. LTD
C-80, DDA SHEDS OKHLA PHASE-1, NEW DELHI - 110 020
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Accepting address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since : 03/09/2009
To be associated with:
1862323
DELHI
Dried fruits, packaged & processed foods.
KAIVELYAM GIR MILK PRODUCTS
4228244   08/07/2019
CHANDRAKANT ARVINDBHAI SHAH
trading as ;Kaivelyam Gaushala
Sr. No.181/3 & 182, Dharoda, Pin Code 387540, District: Kheda, Gujarat, India.
MANUFACTURER
Proprietorship Firm
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since :01/06/2019
AHMEDABAD
Milk and milk products; Milk; Pasteurized milk; Whole milk; Milk-based milk tea; Milk curds; Milk shakes; Powdered milk *;
Milk and milk products; Condensed milk; Eggs, Low-fat milk; Full-fat milk; Cheese; Cheese products; Buttermilk; Butter;
Buttercream; Nut butter; Peanut butter; Cream [dairy products]; Dairy-based beverages; Paneer (Milk Product);&nbsp;Curd.
4228245  08/07/2019
CHANDRAKANT ARVINDBHAI SHAH
trading as ;Kaivelyam Gaushala
Sr. No.181/3 & 182, Dharoda, Pin Code 387540, District: Kheda, Gujarat, India.
Manufacturer
Proprietorship Firm
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009, India
Used Since :01/06/2019
AHMEDABAD
Milk and milk products; Milk; Pasteurized milk; Whole milk; Milk-based milk tea; Milk curds; Milk shakes; Powdered milk *; Milk and milk products; Condensed milk; Eggs, Low-fat milk; Full-fat milk; Cheese; Cheese products; Buttermilk; Butter; Buttercream; Nut butter; Peanut butter; Cream [dairy products]; Dairy-based beverages; Paneer (Milk Product);*&nbsp;Curd.
BIJI SONY
Aerath Business Corporation, Kadanad P.O., Kottayam, Kerala, India- 686653
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T. ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; Eggs, milk and milk products; Edible oils and fats
SUNRISE GOLD

4247985   27/07/2019
MOHAN JHALANI
93, RAM NAGAR SHOPPING CENTER, SHASTRI NAGAR, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/01/2002
To be associated with:
3307836
AHMEDABAD
GROUND NUTS OIL, COCONUT OIL, SOYA OIL, MUSTERED OILS WHICH ARE INCLUDED IN CLASS 29
4254907  02/08/2019
VIREN LOHANA
D-13/98, Chitranjan Nagar, Rajawadi, Ghatkopar East, Mumbai -400077
Individual

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Cooked fruits and vegetables; jellies, jams, compotes; milk, cheese, butter, yoghurt and other milk products; oils and fats for food as covered under Class 29.
4255989  04/08/2019
ORGANIC ACRE FOODS AND SPICES
KURHAMA, GANDERBAL, KUR HAMA, TULMULLA, SRINAGAR, JAMMU AND KASHMIR
SINGLE FIRM

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
ORGANIC FOODS, MILK PRODUCTS, EDIBLE OIL AND SPICES PREPARATION
SHIVANJALI SANJEEV NAIK NIMBALKAR
142/42/ Kolki, Phaltan, Satara 415523
A SOLE PROPRIETOR

Address for service in India/Attorney address:
PADMAJA PATHAK
L1 103 Amrut Ganga Sinhgad Road

Proposed to be Used

MUMBAI
milk and milk products like chhena, ghee, butter, paneer, cottage cheese, cream, curd, yoghurt, shririkhand, amrakhand, lassi, buttermilk, kulfi; kulfi mix, whey, flavoured milk, long life milk, uht milk, dairy met powder; basundi, dairy whitener, condensed milk, cheese, mishti dahi, whole milk powder; milk based weaning food; kheer, khoa, malai, rabadi, sour cream, kulfi mix, , kheer mix powder, gulab jamun mixes, AMF, baby food, protinex, , milk based product mixes; yoghurt, whipped cream, peanut butter, milk ferments, milk beverages, milk shakes
Trade Marks Journal No: 1920, 23/09/2019  Class 29

BiJan’s

4258991  07/08/2019
BIJAN MUKHERJEE PROPRIETOR OF M/S. BIJAN MUKHERJEE
VILL + P.O.- FULIA COLONY, P.S.- SANTIPUR, DIST.- NADIA, PIN- 741402
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4259104  07/08/2019
ANAXX FOOD AND BEVERAGES PVT LTD
Cellar Block,Ground Floor,Sai Prasanth Nilayam,Jaya Nagar Colony,Kukatpally,Hyderabad-500072
BODY INCORPORATE
Address for service in India/Attorney address:
SWETA JIGNESH DAVE
C/102 HARSH KAUSHAL BLDG 1,SHIV VALLABH ROAD,ASHOKVAN,DAHISAR EAST,MUMBAI-400068

Proposed to be Used
CHENNAI
Seeds (Processed);Processed Edible Seeds ; Processed Seeds ;Lotus Seeds , Makhana , Fox Nuts , Processed Nuts ;
Snack foods based on Processed Edible Seeds & Nuts
4259468  08/08/2019
SAKTHI, PROPRIETRIX OF BON EVIVA
NO.17/2, KUMARAPURI COLONY, BHARATHIPURAM
PROPRIETOR

Address for service in India/Attorney address:
V ARIVAZHAGAN
No.1, F1A, SVS Nagar, 1st Cross Street, Valasaravakkam, Chennai - 600 087.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS
4260487  08/08/2019
IFFCO KISAN SANCHAR LIMITED
IFFCO House, 34, Nehru Place, New Delhi - 110019
BODY INCORPORATE
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
SWARNAHAR
4260494  08/08/2019
IFFCO KISAN SANCHAR LIMITED
IFFCO House, 34, Nehru Place, New Delhi - 110019
BODY INCORPORATE
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
4261013  09/08/2019
JEHSOM VENTURES LLP
3/C Empress Court, 142 M Karve Road, Churchgate, Mumbai- 400020, Maharashtra, India
Limited Liability Partnership
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Milk products, as covered under Class 29
Trade Marks Journal No: 1920, 23/09/2019 Class 29

Ace Seafood Bazaar Private Limited
Pescafresh, Unit No. 37, A to Z Industrial Estate, G.K. Marg, Lower Parel (West), Mumbai - 400 013
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. Kane & Co.
Merchant Chamber, 6th Floor, 41, Sir Vithaldas Thackersy Road, Churchgate, Mumbai-400 020.

Proposed to be Used
Mumbai
meat, fish, poultry and game; meat extracts; preserved; dried and cooked fruits; vegetables; and eggs
Trade Marks Journal No: 1920, 23/09/2019 Class 29

4261741 09/08/2019
MR. ROHIT KUMAR KANUNGO
Plot No- N-2/108,IRC Village,Nayapalli,BHUBANESWAR, PIN- 751015, ODISHA
INDIVIDUAL

Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228,V.S.S. NAGAR,BHUBANESWAR,PIN 751007,ODISHA.

Proposed to be Used
KOLKATA
Cashew processing, Cashew nut, Roasted Cashew nut, Prepared Cashew nut, Preserved, frozen, dried and cooked fruits and vegetables, JELLIES, JAMS, MILK, EDIBLE OILS, SOYABEAN MILK, SOYABEAN PROCESS, DRIED SOYABEAN, YOGHURT, PICKLES
Trade Marks Journal No: 1920, 23/09/2019  Class 29

4261755  09/08/2019
S.RAMACHANDRAN
NO:108 BOSE NAGAR KOVILPATTI THOOTHUKUDI - 628 501
Trading as PADMAVATHY FOODS
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food, Processed peanuts
4261832   10/08/2019
M.SOWKATH ALI
87,Bharathidasan Salai, Alangudi - 622301, Pudukkottai Dist
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
To be associated with:
1836685
CHENNAI
EDIBLE OILS
SONAI ULTIMA

4262432   10/08/2019
INDAPUR DAIRY AND MILK PRODUCTS LTD.
Gat No 94/1, 94/2 And 104, AT- Gokhali , Post- Indapur Tal. Indapur, Dist. Pune- 413106.

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS
HealthyTree

4262789  12/08/2019
MAHENDRA KUMAR (TRADING AS: M/S HEALTHY TREE INC.)
93, GOVINDPURI, NEW DELHI, SOUTH DELHI, DELHI-110019
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2018

DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
4263845 13/08/2019
DBS ENTERPRISES
2ND FLOOR, YADUVANSHI TOWER, SECTOR 104, HAZIPUR, NOIDA-201301
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RIKTA GUPTA & ASSOCIATES,
B-29/ B, STREET NO. 3, KANTI NAGAR EXTENSION, DELHI-110051.
Used Since: 10/07/2019
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4263855   13/08/2019
DREAMSUNSHINE DIGITAL PRIVATE LIMITED
Mumbadevi Welfare Soc-A56 Anna Bhau Sathe Nagar Link Road Mankhurd, Mumbai-400043
Private Limited Company
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
MUMBAI
Dates
TAKEOFF

4264179  13/08/2019
GIREESH P.K.
PUTHUSSERY HOUSE, CHEMBUCHIRA P.O., NOOLUVALLY EAST, THRISUR-680 684, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI
Meat, fish, poultry, meat extracts, preserved, frozen, banana chips, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products, edible oils and fats, meat burger, vegetable burger, turkey burger and chicken burger
4264191  13/08/2019
NARENDRA AGRAWAL
15/210, Gopaldall Mills Building, Ramsagar Para, Raipur-492001
An Individual
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCT (GHEE), EDIBLE OILS INCLUDED CLASS 29
LaFries
4264405  13/08/2019
DR. BELABEN MADANGOPAL TALWAR
74, Thakorbai Tower, Law Garden, Ellisbridge,, Ahmedabad 380006, Gujarat, India.
Natural Person
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Milk and milk products; cream [dairy products], butter, buttercream, cheese, Dried fruits, flavoured nuts / flavored nuts, prepared hazelnuts, prepared nuts, prepared peanuts, Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; potato chips, potato crisps, potato flakes, potato fritters, fruit pulp, fruit and vegetable salads, sausages, Sausages in batter, soups, soya beans, preserved, for food, tomato juice for cooking, tomato paste, milk and milk products; butter, edible oils and fats, fruits, tinned [canned (Am.)], vegetable soup preparations, vegetable juices for cooking, vegetable mousses, vegetables, preserved, fruit, preserved, fruit-based snack food, frozen fruits, fruits, tinned [canned (Am.)], fruit, preserved, fruit, stewed, fruit jellies, fruit peel, fruit chips, hazelnuts, prepared, linseed oil for culinary purposes / flaxseed oil for culinary purposes, seeds, prepared, sunflower seeds, prepared, French fries, French fried potatoes, Frozen French fries, Frozen French fried potatoes, Potato-based snack foods
4264406  13/08/2019
SIKKHAR EXIM LLP
14th Floor, 14A, Akash Ganga, Bhulabhai Desai Road, Mumbai City, Maharashtra-400026
Limited Liability Partnership

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
MUMBAI
Nut and dried fruit-based snack bars, Fruit-based snack food, Vegetable-based snack foods, Frozen, Preserved, Dried and Cooked Fruits and Vegetables, Jellies, Jams
Trade Marks Journal No: 1920 ,  23/09/2019       Class 29

4265493    14/08/2019
DHWANIBHAI PRAFULBHAI PUJARA TRADING AS: DARIYALAL GRUH UDHYOG
Nani Bazar, Khijada Street, Tilaya’deko, Gondal, Rajkot-360311
Single Firm

Address for service in India/Agents address:
SAMPAT DHURUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Used Since :20/07/2019

AHMEDABAD
processed, preserved, dried, tinned, roasted, spiced, canned peanuts & pulses included in class 29
4265539  14/08/2019
NAVAL SUKHJA
30/1, D1D2, Civil Lines, Rudrapur, Udham Singh Nagar, Uttarakhand -263153
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4265561 14/08/2019
FLIPKART INDIA PVT LTD.
Buildings Alyssa, Begonia & Clover, Embassy Tech Village, Outer Ring Road, Devarabeesanahalli Village, Bengaluru – 560103, Karnataka, India
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :11/12/2018
To be associated with:
3592106, 4265557

CHENNAI
Dry and cooked fruits and vegetables; Meat; fish; poultry and game; meat extracts, preserved; jellies; jams; compotes; eggs; milk and milk products; edible oils and fats; Aaloo Papad (Potato based snacks); Aamla murabba (processed gooseberries); Aamla supari; (processed gooseberries); Almond milk-based beverages; Almond milk being milk substitute; Aloe vera prepared for human consumption; Anchovies, processed; Apple butter; Apple chips; Argan oil for cooking; Argan oil for culinary purposes; Arrangements of processed fruit; Artificial cream [dairy product substitutes]; Aubergine paste; Baby corn, processed; Bacon; Baked beans in tomato sauce; Baked meat; Baked potatoes; Bamboo shoots, dried; Bamboo shoots, frozen; Bamboo shoots, prepared; Banana chips; Bases for making milk shakes; Beans, canned; Beans, tinned; Beets, processed; Berries, frozen; Berries, preserved; Betel nuts, processed; Berries, processed; Beverages based on fermented milk substitutes; Beverages consisting primarily of milk; Beverages made from yoghurt; Black cherry jam; Black pudding; Blackberries, processed; Blackcurrant Jam; Blackcurrants, frozen; Blended cheese; Blended oil for food; Blended vegetable oils for food; Blended vegetable oils for culinary purposes; Blueberries, frozen; Blueberries, processed; Blueberry jam; Boiled and dried fish; Bolete mushrooms, prepared; Bolete mushrooms, preserved; Bottled fruits; Bottled sliced fruits; Bottled vegetables; Butter; Butter cream; Butter substitutes; Butter with herbs; Buttermilk; Cabbage, processed; Candied almonds; Candied fruit snacks; Candied fruits; Canned fruits and vegetables; Canned sweet corn; Carrots, canned; Cashew nut butter; Cashew nuts, processed; Cashews, prepared; Cashew nuts, prepared; Cheese; Cheese substitutes; Cherries, dried; Cherries, frozen; Cherry jam; Cocoa butter; Coconut milk; Coconut milk-based beverages; Coffee creamers; Cooked vegetables; Cooking oil; Cow's milk; Cream being a dairy product; Curr; Cut fruits and vegetables; Dairy products based on milk substitutes; Dal; Dal [prepared dishes]; Dates; Dry fruit and vegetables; Drinks based on yoghurt; Edible oils and fats; Extra virgin olive oil for food; Flaked hazelnuts; Flavoured nuts; French fried potatoes; French fries; Fruit and vegetable salads; Fruit-based desserts; Fruit chips; Fruit jams; Fruit jellies; Garlic butter; Gelatin; Ghee; Goat milk; Ground almonds; Honey butter; Instant soup; Lassi (Yogurt); Lime juice for culinary purposes; Low-fat potato chips; Lychees, processed; Meat-based; fish-based; fruit-based or vegetable-based food; Milk and milk products; Milk-based beverages containing coffee; Milk-based beverages containing fruit juice; Mushrooms, dried; Mustard greens, processed; Nut and dried fruit-based snack bars; Nut oils; Oat milk; Olive oil for food; Orange and ginger marmalade; Palm oil for food; Pan masala [processed nuts; seeds and betel leaves used as ingredients]; Paneer (Milk Product); Papayas, processed; Paper-reinforced cellulose food casings; Peanut butter; Peanut milk-based beverages; Peanut milk being milk substitute; Pepperoncini, processed; Pickled fruit and vegetables; Pickles; Pineapple, canned; Pomegranates, prepared; Potato chips made from sweet potatoes; Powdered coconut milk; Powdered cream; Powdered cream [dairy products]; Pre-cooked curry dishes; Precut vegetables for salads, Preserved;
dried and cooked fruit and vegetables; Probiotic yoghurt-based snack bars; Raw fruit, sliced; Raw vegetables, peeled; Raw vegetables, prepared; Raw vegetables, sliced; Rice bran oil for food; Sausages; Seafood, canned; Strawberries, frozen; Sunflower oil for culinary purposes; Sweet corn, canned; Tinned or bottled fruits; Tinned sliced vegetables; Tinned vegetables; Toasted almonds; Toasted hazelnuts; Toasted nuts; Tomato juice for cooking; Tomato paste and puree; Uncooked fruit, prepared; Vegetable oils for food; Vegetable salads; Vegetables cooked in vinegar; Virgin olive oil; Vitamin-enriched milk; Whey; Yoghurt;
4265838   15/08/2019
SHEETAL GULATI
URBAN CIRCLE NO. 107, 1785/9-2, AAS MARKETING, GALI DHOBIAN, KATRA KHAZANA, AMRITSAR, PUNJAB, 143001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4266011   16/08/2019
SUDHERSHAN LAL MIDDHA
trading as ;M/S MAYA OIL TRADERS
MOREGANJ, SAHARANPUR, PIN-247001, UP, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
VERMA CONSULTANT
7/512 MOH. DINANATH (SAHARANPUR)

Proposed to be Used
DELHI
MUSTARD OIL
Trade Marks Journal No: 1920 , 23/09/2019  Class 29

4266652  16/08/2019
SONYBEN RAJESH RATHOD PROPRIETOR OF NIJANAND GRUH UDHYOG
SURVEY NO. 68/1, PLOT NO. 32, ASHAPURA NAGAR, MISHTRY SAMAJ VADI TO PRAMUKH SWAMI NAGAR ROAD, NEAR PRAMUKH SWAMI MOBILE TOWER, VILLAGE: KUKMA, TALUKO : BHUJ- 370001, KUTCH (GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/04/2015
AHMEDABAD
EDIBLE OILS INCLUDED IN CLASS-29
4266929  16/08/2019
M/S WEST FARMERS
JAHNAVI FARM, BLOCK 112/113 FARM, NR. SHOBHASAN RAILWAY BRIDGE, MEHSANA-HIMMATNAGAR ROAD, HEDUVA HANUMANT, MEHSANA, GUJARAT - 384003
PARTNERSHIP FIRM
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
AHMEDABAD
Milk And Milk Products, Milk, Butter, Butter Milk, Cheese, Paneer, Curd, Yoghurt, Dairy Products For Food, Liquid, Powdered, Condensed Or Evaporated Form, Food Preparations Made From Any Of The Aforesaid Goods, Edible Cream, In Powder, Condensed Or Liquid Form, Edible Oils & Edible Fats, Milk Beverages & Mixed Milk Beverages Made Principally Of Milk, Shrikhand included in class 29
NAVRAJ

4267096  17/08/2019

SUSHIL KUMAR PROPRIETOR S.K. OIL AND FATS
Ambli Road, opp. Mehta Pump, Nariangarh (Ambala)-134203
Sole Proprietor

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-
134116. Mob:9216333435 RKFLAW@GMAIL.COM

Proposed to be Used

DELHI

edible fats & oils, Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables;
jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
LINKKON
4267097    17/08/2019
SUSHIL KUMAR PROPRIETOR S.K. OIL AND FATS
Ambli Road, opp. Mehta Pump, Nariangarh (Ambala)-134203
Sole Proprietor
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-134116. Mob:9216333435 RKFLAW@GMAIL.COM
Proposed to be Used
DELHI
edible fats & oils, Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4267374  17/08/2019
CHOKHAVAALA VIKI RAJESHBHAI TRADING AS :- SHRI VEER MARKETING
SHREE RAM CHOWK, NR. GANDHI CHOWK, DEESA – 385 535, GUJARAT-(INDIA)
INDIAN PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TECHMETIX LEGAL SERVICES
11, SUN SPOT RAW HOUSE, NEAR GURUDWARA, S.G. HIGHWAY, BODAKDEV, AHMEDABAD-380059, GUJARAT (INDIA)

Proposed to be Used
AHMEDABAD
GHEE INCLUDING IN CLASS 29
4267384  17/08/2019
TRUPTI A KSHIRSGAR
Horizon Foods, Unit No 301, Jai Estate, Opp SBI, MIDC Phase 1 Dombivali East, Thane - 421201, Maharashtra
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD, FLAVOURED NUTS / FLAVORED NUTS, NUTS, PREPARED
4267405  17/08/2019
MR. NITIN MEHRA TRADING AS A. R GROUP.
1978/153, GANESH PURA, TRINAGAR, DELHI-110035.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
PAN MASALA, SCENTED SUPARI AND SWEET SUPARI INCLUDED IN CLASS 29.
4267408    17/08/2019
MR. MITHILESH GUPTA.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12A, DWARKA, NEW DELHI-110075.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
**Proposed to be Used**
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4081795

MUMBAI
Meat, fish, poultry and games; meat extracts; preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and other dairy products, edible oils and fats, pickles being goods included in class 29.
KBZ FOOD INDIA (OPC) PRIVATE LIMITED
PLOT NO 26, B/H YOGI PRINT, RAJARAM INDUSTRIAL AREA, ANANDPAR, NAVAGAM, RAJKOT 360003

Body Incorporate the companies act, 2013

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used

AHMEDABAD

POTATO CHIPS, FRUIT CHIPS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS INCLUDED IN CLASS-29.
4267759  18/08/2019
SHAIK MOHAMED HASAN
HASSAN ROAD, ARASIKERE, KARNATAKA- 573103
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
To be associated with:
3808435, 3808437

CHENNAI
Desiccated coconut, Coconut, desiccated, Coconut powder, Coconut flakes
4268065  19/08/2019
MANOOJKUMAR R
4/29 North Car Street, Karuvalur near canara bank karuvalur Tirupur, Tamil Nadu-641670
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
TARANI
4268495    19/08/2019
PUSHPAKSHI PVT. LTD.
SHIV COLONY-1, BY-PASS ROAD, MARANPUR-GAYA, BIHAR.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
KOLKATA
DRY FRUITS.
FIRSTLIFE

4268496  19/08/2019
MARIKAJU PRIVATE LIMITED.
GN/010.096, GURUDWARA ROAD, GAYA, BIHAR.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA
DRY FRUITS.
4268522  19/08/2019
SUPER ENTERPRISE
E-38, AL-BURHAN COMMERCIAL MARKETS, GARBADA ROAD, DAHOD-389151, GUJARAT-INDIA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
EDIBLE OIL IN CLASS 29
MADHAV GOLD
4268634  19/08/2019
SUMIT SABOO TRADING AS M/S. SABOO SONS
18-19, ASH CHAMBER, KIRANA GALLI, SIYAGANJ, INDORE-452007 (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
To be associated with:
2740793
MUMBAI
Dry fruits
FARKEEN
4268756  19/08/2019
PUNJAB SIND FOODS (INDIA) PRIVATE LIMITED
AG/2 CAMA INDUSTRIAL ESTATE WALBHAT ROAD, GOREGAON (EAST) Mumbai MH 400063
Manufacturer
Private Limited Company
Proposed to be Used
MUMBAI
FRUITS, VEGETABLES IN COOKED, DRIED, PRESERVED FORM JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS, OILS AND FATS, PRESERVES, CHATNIES AND PICKLES, NAMKEEN INCLUDED IN CLASS 29.
LEJAVO
4269252  20/08/2019

ADHIK FOODS AND SERVICES PRIVATE LIMITED
Shop No. 5, Giridwar CHS Ltd., Mathuradas Road, Kandivali West, Mumbai - 400067

Private Company registered under the companies Act

Address for service in India/Attorney address:
Suresh Loku Poojari
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used
MUMBAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
4269503  20/08/2019
PUDI POORNACHANDRA, PROPRIETOR, TRADING AS CHANDU ENTERPRISES
H No.15-31, IVL-62/6, KPHB Colony, Kukatpally, Medchal (Malkajgiri)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Edible oils, dried fruits, pulses
Ultimate Value. Everyday.

4269596  20/08/2019
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST – VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :30/04/1996
To be associated with:
3150083

AHMEDABAD
PICKLES; PICKLE RELISH,FRUIT PULP; PRE-COOKED CURRYSHEW, PRE-COOKED CURRY DISHES; FROZEN MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; POTATO CHIPS; CHIPS [FRENCH FRIES]; JELLIES, JAMS, COMPOTES; PEANUTS [PREPARED & PROCESSED]; PROCESSED CHICKPEAS; DRIED CHICKPEAS; PEAS [PREPARED & PROCESSED]; SALTED NUTS; SALTED CASHEWS; ROASTED NUTS; ROASTED PEANUTS; ROASTED MIXED NUTS INCLUDING ROASTED CHANA.
Trade Marks Journal No: 1920, 23/09/2019 Class 29

4269600 20/08/2019
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST – VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :14/12/1995
To be associated with:
3150081
AHMEDABAD
PICKLES; PICKLE RELISH, FRUIT PULP; PRE-COOKED CURRY STEW, PRE-COOKED CURRY DISHES; FROZEN MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; POTATO CHIPS; CHIPS [FRENCH FRIES]; JELLIES, JAMS, COMPOTES; PEANUTS [PREPARED & PROCESSED]; PROCESSED CHICKPEAS; DRIED CHICKPEAS; PEAS [PREPARED & PROCESSED]; SALTED NUTS; SALTED CASHEWS; ROASTED NUTS; ROASTED PEANUTS; ROASTED MIXED NUTS INCLUDING ROASTED CHANA.
4269636  20/08/2019
M/S AEON INDUSTRIES
69/3, Plot No.17, Gulumkar Wasti, Behind Sneha Hotel, Baramati Phalatan Road, Baramati-413102
Partnership Firm
Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037
Used Since :25/05/2019
MUMBAI
preserved, frozen, dried and cooked fruits and vegetables
KOLHAPUR ZILLA SAHAKARI DUDH UTPADAK SANGH LTD
Co-Operative Society

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.

Used Since: 08/03/1989

To be associated with:
497472

MUMBAI
Skim Milk Powder, Milk and Milk Products, Dairy Products, and Ghee included in class no. 29.
4269773   20/08/2019
KOLHAPUR ZILLA SAHAKARI DUDH UTPADAK SANGH LTD.
Co-Operative Society
Address for service in India/A Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.
Proposed to be Used
To be associated with:
3201257
MUMBAI
Pasteurised Full Cream Milk, Milk included in class no. 29
4269774 20/08/2019
KOLHAPUR ZILLA SAHAKARI DUDH UTPADAK SANGH LTD.
Co-Operative Society

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.

Proposed to be Used
To be associated with:
3201254
MUMBAI
Pasteurised Tonned Milk , Milk included in class no. 29.
गोकुल पोषक

4269775   20/08/2019
KOLHAPUR ZILLA SAHAKARI DUDH UTPADAK SANGH LTD.
Co-Operative Society

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.

Proposed to be Used
To be associated with:
3201250, 3201251

MUMBAI
Pasteurised Double Toned Milk, Milk & Milk Products, Dairy Products included in class no. 29
4269776 20/08/2019
KOLHAPUR ZILLA SAHAKARI DUDH UTPADAK SANGH LTD.
Co-Operative Society

Address for service in India/Agents address:
AMAR DATTATRAY PATIL
FLAT NO.203, DC ELEGANCE APARTMENT, NAGALA PARK, KOLHAPUR-416002.

Proposed to be Used
To be associated with:
3201249

MUMBAI
Pasteurised Double Toned Milk, Milk & Milk Products, Dairy Products included in class no. 29.
4269891 20/08/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075572
DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA
Trade Marks Journal No: 1920, 23/09/2019  Class 29

4269892  20/08/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
To be associated with:
4075572
DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA.

Transliteration : D M R
4269893  20/08/2019

MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

To be associated with:
4075572

DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA.

Transliteration : D M R
ডি এম আর

4269894  20/08/2019
MS. AAKRITI GUPTA
47, KAILASH Vihar, Agra, Uttar Pradesh-282005
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075572
DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA.

Transliteration : D M R
Trade Marks Journal No: 1920, 23/09/2019 Class 29

4269952 20/08/2019
NILESH HARGOVINDBHAI MAKWANA
OFFICE NO:9, FIRST FLOOR,HIRAPANNA COMPLEX, OPP. RAJHANS POINT, VARACHHA ROAD, SURAT- 395006
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :25/05/2016

AHMEDABAD
Milk shakes; arrangements of cut fruit; artificial cream; bases for making milk shakes; beverages consisting primarily of milk; buttermilk; beverages made from yoghurt; coconut milk-based beverages; cream; desserts made from milk products; desserts made from yoghurt; fruit-based desserts; milk-based beverages containing fruit juice; milk-based beverages flavoured with coffee, cocoa, chocolate or tea; milk and milk products; almond milk; flavoured yoghurts; greek yogurt; chilled dairy desserts; dairy-based beverages; squashes, processed; lassi.
KITCHEN FLAVORS

4270524    21/08/2019

UNIVERSAL FOOD PRODUCTS (PROPRIETOR: PRATHEESH SUSHEEL KUMAR)
Kappaumchalil Pathirippatta-Post Kakkattil, Kozhikode, Kerala - 673507
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/07/2019

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
ALBELA
4270678   21/08/2019
ONKAR INDUSTRIES
20, MALWA MARKET, PALDA, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Proposed to be Used
MUMBAI
Mouth Freshener and Sweet Supari as included in class 29.
PRATIK
4270679  21/08/2019
ONKAR INDUSTRIES
20, MALWA MARKET, PALDA, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Proposed to be Used
MUMBAI
Mouth freshener and Sweet Supari as included in class 29.
4270821  21/08/2019
ELEMAGE WELLNESS LLP
Mahalaxmi Chambers, 2nd Floor, 22, Bhulabhai Desai Road, Mahalaxmi (West) Mumbai – 400 026.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats, Protein milk, Potato based and dried fruit based Snack food.
4271344  22/08/2019
MR. CHANDRA KUMAR BAGHEL S/O SHIVNATH SINGH BAGHEL
C/O M/S. BHAGWATI KIRANA AND GENERAL STORES, MAIN MARKET, JUNNARDEO SABJI MANDI, CHHINDWARA-480551, MADHYA PRADESH -INDIA.
PROPRIETOR
Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR -440034
Proposed to be Used
MUMBAI
EDIBLE OIL
SAI HIRA
4271471  22/08/2019
S.H.A.M.K. MERCANTILE PRIVATE LIMITED
Hira Prem Milan Co-Operative Society Limited Plot No 563 & 564, 18th Road, Khar (West) Mumbai - 400052, Maharashtra
Company
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Used Since : 04/04/2005
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food as covered under Class 29.
4271633  22/08/2019
R. MUTHAIYAN
Hari Venkatesh Oil & Flour Mill, Kaliyamman Kovil Street, Melappalur -621707, Ariyalur Dt, Tamilnadu
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Groundnut oil, Coconut Oil, Gingelly Oil and Edible oils
4271735  22/08/2019
MORTHALA SIDDA REDDY
H NO 1-88, MANGAPET, RAJUPET VILLAGE, RAJUPET, WARANGAL, ANDHRA PRADESH-506172
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4272047  22/08/2019
MS. MANJU RAJPUT (PROP.) OF M/S GG MARKETINGS
SHOP No. Z-04, 3564, BARNALA BYPASS ROAD, Opp. RELIANCE MARKET, BHATINDA (PUNJAB) 151001.
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2019

DELHI
VANASPATI GHEE & EDIBLE OILS.
Creamline Jersey Amrit

4272188    22/08/2019

CREAMLINE DAIRY PRODUCTS LIMITED
H.No. 6-3-1238 / B / 21, Asif Avenue, Rajbhavan Road, Somajiguda, Hyderabad - 500082.
Milk & Milk Products
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956
Used Since :30/04/2014
To be associated with:

1074405

CHENNAI
Milk, cheese, butter, yoghurt and other milk products.
Creamline Jersey Lite

4272189   22/08/2019
CREAMLINE DAIRY PRODUCTS LIMITED
H.No. 6-3-1238 / B / 21, Asif Avenue ,Rajbhavan Road, Somajiguda, Hyderabad - 500082.
Milk & Milk Products
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956
Used Since :28/02/2017
To be associated with:
1074404
CHENNAI
Milk,cheese,butter,yoghurt and other milk products.
Creamline Jersey Bandhan

4272190   22/08/2019
CREAMLINE DAIRY PRODUCTS LIMITED
H.No. 6-3-1238 / B / 21, Asif Avenue,Rajbhavan Road, Somajiguda, Hyderabad - 500082.
Milk & Milk Products
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956
Used Since :31/10/2013
To be associated with:
1074405
CHENNAI
Milk, cheese, butter, yoghurt and other milk products.
Creamline Jersey Enrich

4272191    22/08/2019

CREAMLINE DAIRY PRODUCTS LIMITED
H.No. 6-3-1238 / B / 21, Asif Avenue, Rajbhavan Road, Somajiguda, Hyderabad - 500082.
Milk & Milk Products
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956
Used Since :30/04/2014

To be associated with:
1074405

CHENNAI
Milk, cheese, butter, yoghurt and other milk products.
Creamline Jersey Thick Shake

4272192  22/08/2019

CREAMLINE DAIRY PRODUCTS LIMITED
H.No. 6-3-1238 / B / 21, Asif Avenue, Rajbhavan Road, Somajiguda, Hyderabad - 500082.
Milk & Milk Products
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956
Used Since :26/04/2018
To be associated with:

1074405

CHENNAI

Milk, cheese, butter, yoghurt, Thick Shake with different flavors and other milk products.
4272269   22/08/2019

MALA'S FRUIT PRODUCTS
25/1 A, NEAR BHOSE VILLAGE, PANCHGANI- 412 805.
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Proposed to be Used
MUMBAI
PRESERVED, FROZEN, DRIED & COOKED FRUITS AND VEGETABLES, JELLIES, JAMS.
CHURCHMOUSE
4272326   22/08/2019
ARYA COMMUNICATIONS & ELECTRONICS SERVICES PVT. LTD.
Godrej Coliseum, Office No.1001, 10th floor, B-Wing, Behind Everard Nagar, Sion East, Mumbai – 400 022.
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Proposed to be Used
MUMBAI
Meat, Fish, Poultry, Meat Extracts, Preserved, Dried, Frozen or Cooked Fruits or Vegetables, Jellies, Jams, Fruit Preserves or Vegetable Preserves, Dairy Products, Milk and Milk Products, Butter, Cheese, Yoghurt, Paneer Lassi, Dried fruit-based snacks, Fruit-based snack bars, Potato-based snack foods, Potato-based snacks, Seed-based snack foods, Soya-based snack foods, Vegetable-based snack foods, Dried fruit-based snack bars, Nut and dried fruit-based snack bars.
MURALIKRISHNA

4272415  22/08/2019

MURALIKRISHNA MILK PRODUCTS
MURALIKRISHNA MILK PRODUCTS, SY NO.695/B, BALIJA PALLI VILLAGE, SATHAMBAKAM PANCHAYAT, KALAVAKUNTA POST, PENUMUR MANDAL, CHITTOOR DISTRICT, ANDHRA PRADESH PARTNERSHIP

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used

CHENNAI

Milk, curd, butter milk, flowered milk, ghee, cream, Paneer (Milk Product), butter.
4272598   22/08/2019

MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075572

DELHI
MOUTH FRESHENER, MUKHWAS, SCENTED SUPARI, PAN MASALA.

Transliteration : D M R
GKD's Disha

4272654  22/08/2019

NABA KUMAR DAS
Sy.No.88/4, Plot No.156/81, 19th Cross, Bhagwathi Temple Road, Hulimavu, Bengaluru – 560 076

Individual

Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020

Proposed to be Used

To be associated with:
4166504, 4211548, 4211549

CHENNAI

Edible oils and fats
Trade Marks Journal No: 1920 ,   23/09/2019           Class 29

GKD's Shresta

4272655    22/08/2019

NABA KUMAR DAS
Sy.No.88/4, Plot No.156/81, 19th Cross, Bhagwathi Temple Road, Hulimavu, Bengaluru – 560 076

Individual

Address for service in India/Attorney address:
SANJAY H SETHYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020

Proposed to be Used

To be associated with:
4166503, 4211548

CHENNAI
Edible oils and fats
4272656 22/08/2019
NABA KUMAR DAS
Sy.No.88/4, Plot No.156/81, 19th Cross, Bhagwathi Temple Road, Hulimavu, Bengaluru – 560 076
Individual
Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020

Proposed to be Used
To be associated with:
4211548
CHENNAI
Edible oils and fats
Mansoon Nikhar

4272776  23/08/2019
CHANDRASHEKHAR RATHORE
5 , Jawahar Marg, Sharma Chamber, Siyaganj, Indore (M.P.)
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Coconut shrimp, Coconut, prepared & Dried coconuts, Processed coconut, Coconut powder, Desiccated coconut & Pulses, processed, Milk and Milk Products, Processed sweet corn, Processed sweet corn, Fruit desserts, Fruit jams, Dried fruit, Candied fruit, Fruit jams, Frozen chips, Ice cream shakes, Pickles, Frozen vegetables, Jellies, jams, compotes, fruit and vegetable spreads, Cooked fruits, Edible Oils and fats, Potato chips.
4272784   23/08/2019
G ANITHA MAHESH
No. 45/1, 8th A Cross, Siddeshwara Road, Behind Heritage Enclave Apartment Nanjarasappa Layout, Bangalore North, Bangalore, Nagarbhavi, Karnataka- 560072
Natural person

Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
PLOT NO.8 & 9, 10TH CROSS, CELEBRITY PARADISE LAYO

Proposed to be Used
CHENNAI
jams, jellies, milk, milk products, butter, cheese, curd, ghee, milk powder, cooked fruits and vegetables, soups, pickles, dried fruits, dates, edible oils, meat, fish, poultry, eggs
P PLUS

4272825    23/08/2019

SH. AMAR TULSIYAN TRADING AS M/S WIZARD FRAGRNCES,
402, Gallantt Landmark, Bank Road, Gorkhpur (U.P.).

(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :27/05/2013

DELHI

Pan Masala, Mouth Freshner and Meethi Supari
S PLUS

4272828   23/08/2019

SH. AMAR TULSIYAN TRADING AS M/S WIZARD FRAGRNCES,
402, Gallant Landmark, Bank Road, Gorkhpur (U.P.).
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :27/05/2013

DELHI

Pan masala, Mouthfreshner and Meethi Supari.
Khich-Di Company

4272895  23/08/2019
CHARCOAL BIRYANI RESTAURANTS PRIVATE LIMITED
C-244, ANTOP HILL WAREHOUSING COMPLEX, ANTOP HILL, WADALA EAST, MUMBAI 400037

Address for service in India/Attorney address:
KUSUMAKAR KAUSHIK
610-A, Commerce House, Nagindas Master Road, Fort, Mumbai-400 023.

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
HYE FOODS
4273185   23/08/2019
AADVIK FOODS & PRODUCTS PVT. LTD
2nd Floor, Plot No. 475, Patparganj Industrial Area, Delhi 110092
Body Incorporate
Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400 021

Proposed to be Used
DELHI
Meat; fish; poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Almond Milk; Milk products excluding ice cream, ice milk and frozen yogurt; Milk Powder; Jellies; jams; compotes; Eggs; Milk; cheese; butter; yoghurt; Peanut Butter; Edible oils and fats
Grubmill
4273571  23/08/2019
GRUMBILL FOODS PRIVATE LIMITED
I-1645, F/F, C R PARK, NEW DELHI - 110019
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DIKSHA LAL
A-9A, Green Park Main, New Delhi-110016
Used Since :21/06/2019

DELHI
4273615   23/08/2019
V.S. FOODS
80, KIRAN MARG, SURAJ NAGAR WEST, CIVIL LINES, JAIPUR, RAJASTHAN 302006
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
Processed betel nuts, Processed nuts, seeds and betel leaves used as ingredients of paan masala.
4273816  23/08/2019
MOHAN DAREKAR
4/26, TARDEO POLICE QUARTER'S, TARDEO, MUMBAI – 400034
AN INDIVIDUAL

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS, FISH, PRESERVED, FISH, TINNED, FISH MEAL FOR HUMAN CONSUMPTION, MEAT, PRESERVED, SAUSAGES
4274057   24/08/2019
M/S. R.M. CHEMICALS INDIA
No.131, Anna Pillai Street, Sowcarpet, Chennai - 600 001.
PARTNERSHIP FIRM
Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.
Used Since :12/08/1993

CHENNAI
Desiccated Coconut Powder.
RAJKUMAR DHAKAD PROPRIETOR OF PATEL AGRO FOODS
NEAR SAMTA SCHOOL, ATHANA ROAD, JAWAD, NEEMUCH
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
Roasted nuts and seeds, pickle, spicy pickles, jelly jams, preserved and processed pulses, dried pulses, frozen fruits, frozen vegetables as included in class 29.
Trade Marks Journal No: 1920, 23/09/2019  Class 29

4274413  25/08/2019
K.SUNI
DHARMAPURI, POOVATHOOR.P.O, NEDUMANGADU, TRIVANDRUM, KERALA-695561
PROPRIETORSHIP

Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002

Used Since: 01/01/2018

CHENNAI
EDIBLE OILS AND PICKLES
DELSOME
4275187  26/08/2019
TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; milk and milk products; edible oils and fats
GAVYA SHREE
4275214  26/08/2019
SHAMBHU SONI TRADING AS HEMA BHEN GRAH UDYOG
PLOT NO 29, VALLEY OF DREAMS HOMES, SITABARI, TONK ROAD, JAIPUR, RAJASTHAN 302011
PROPRIETOR
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA, Gopalpura Road, Jaipur, Rajasthan 302018
Proposed to be Used
AHMEDABAD
EDIBLE OIL AND MILK AND MILK PRODUCT
MUBEEN

4275604    26/08/2019
ROBIN MOHAMMED KHAN
P.O. Box 21084, Office A1-428, Ajman Free Zone, Ajman, UAE.
A Natural Person

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; meat extracts; freeze-dried meat; meat, tinned; salted meat; meat preserved; meat jellies.
YASMEEN

4275605  26/08/2019

ROBIN MOHAMMED KHAN
P.O. Box 21084, Office A1-428, Ajman Free Zone, Ajman, UAE.

A Natural Person

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI

Meat, fish, poultry and game; meat extracts; freeze-dried meat; meat, tinned; salted meat; meat preserved; meat jellies.
Trade Marks Journal No: 1920, 23/09/2019 Class 29

4279408 30/08/2019
CHEN, YUNG-LIANG
NO.11-11, L.N. 709, XIDA RD., NORTH DIST., HSINCHU CITY 30049, TAIWAN (R.O.C.)
A Taiwanese National.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Milk beverages, milk predominating; Soya milk; Cheese; Oils for food; Jellies; Meat; Seafood, not live; Freeze-dried meat; Processed seafood; Frozen fruits and vegetables; Dried fruits and vegetables; Tofu.
Gajvar

4280242  30/08/2019
JAWARILAL COMPANY (PROPRIETOR: LOVEKESH SALECHA)
Jawarilal Company, G 2nd 9 Mandore Mandi, Jodhpur - 342007
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
IRITTY COCONUT FARMERS PRODUCER COMPANY LIMITED
ICOC NAGAR, PALAPUZHA, KAKKAYANGAD P.O, KANNUR DISTRICT, KERALA - 670673
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coconut oil for food, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
714623  03/07/1996
GANDHI SPICES PVT. LTD.
PARABAZAR, GOLPITH, RAJKOT- 360 001.
MANUFACTURERS & MERCHANTS
AN INDIAN COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Used Since :01/01/1973
AHMEDABAD
SPICES, CHILLY POWDER, HALDI, DHANAJIRA AND ATTA FOR SALE IN STATE OF GUJARAT.
Registration of this Trade Mark shall give no right to the exclusive use of the descriptive matters appearing on the label.
2540347  30/05/2013
P.T. SARI INCOFOOD CORPORATION
DESA TANJUNG MORAWA B KABUPATEN DELI SERDANG, SUMATERA UTARA INDONESIA.
MANUFACTURERS AND MERCHANTS
( AN INDONESIAN COMPANY )
Address for service in India/Agents address:
LEX ORBIS.
709/710,TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI - 110 001.
Proposed to be Used
To be associated with:
2540346
DELHI
COFFEE, INSTANT COFFEE, COFFEE EXTRACTS, COFFEE BEVERAGES, CHOCOLATE BEVERAGES, MIXTURES OF COFFEE, COCOA, CHOCOLATE, CEREAL, CONFECTIONERY, CANDIES, CREAMER FOR COFFEE, BISCUITS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2540346..
DAIRY LICIOUS

2642416   13/12/2013
KWALITY DAIRY INDIA LTD
F-82 SHIVAJI PLACE DISTRICT CENTRE RAJOURI GARDEN NEW DELHI 27
MANUFACTURERS AND MERCHANTS.

Address for service in India/Attorney address:
MAXIM ADVOCATES & LAW CONSULTANTS
C-4/70A KESHAV PURAM LAWRENCE ROAD DELHI-35
Used Since :01/03/2003

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; PASTRY AND CONFECTIONERY, ICES;
HONEY, TREACLE; SAUCES, (CONDIMENTS); SPICES; BISCUITS, CAKES, CHOCOLATE, CAKE PASTE. COM FLAKES,
COCOA BEVERAGES WITH MILK, MAIZE MEAL, MALT EXTRACT FOR FOOD PIZZAS, PASTA, NOODLES, SPICES, TEA,
SUGAR, RUSK, RICE, SAFFRON, TOMATO SAUCE, MINT FOR CONFECTIONERY, POPCORN, FRUIT JELLIES
[CONFECTIONERY], CUSTARD, CHEWING GUM, CHIPS, CANDY, ALMOND CONFECTIONERY IN CLASS 30.
2737243  15/05/2014
SHAURYA FOUNDATION TRUST
B-104/2, WESTERN AVENUE MAHARANI BAGH NEW DELHI 65
MANUFACTURERS
A CHARITABLE TRUST FORMED UNDER THE INDIAN TRUSTS ACT, 1882

Address for service in India/Angents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :08/02/2013

DELHI
RICE AND RICE PREPARATIONS; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY, BAKERY
ITEMS AND CONFECTIONERY; ICES; FROSTINGS, NATURAL AND ARTIFICIAL SWEETNERS, DRY FOOD STUFF, READY
TO EAT FOODS, SNACKS, HONEY, YEAST, BAKING-POWDER; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES;
ICE.
ORGANIC INDIA PVT LTD.
PLOT NO. 266, KAMTA CHINHAT FAIZABAD ROAD LUCKNO 227105 UP
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
LALL & SETHI
D - 17, SOUTH EXTENSION PART - II, NEW DELHI - 110 049.

Used Since :01/06/2014

DELHI
BLEND ED TU SI LEAVES, TU S LI GREEN TEA EARL GREY.

No exclusive right over the descriptive matters appearing on the label..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2805988.
2838432    07/11/2014
AJAY KUMAR SHARMA
AMIT KUMAR TYAGI
YUDHISH KUMAR TYAGI
AJAY TYAGI
RAM NATH TYAGI
SANDEEP TYAGI
trading as ;S S FOODS
PLOT NO.-99, GALI NO-2, OM NAGAR, MOHAN NAGAR, GHAZIABAD-201007
MERCHANTABILITY & MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :23/09/2014
DELHI
ATTA, MAIDA, SUJI, BESAN, DALIYA, NAMKEENS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL
COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKERY ITEMS LIKE RUSK, BISCUITS, PANS, BREAD,
PAstry AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR,
SAACES, (CONDIMENTS), SPICES, PULSES, ICE AS PER CLASS-30.
2839662  10/11/2014
RASSIK WOODWORTH LIMITED
trading as ;INTERNATIONAL BUSINESS STRUCTURING
D-925, NEW FRIENDS COLONY, NEW DELHI 110025
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2006
DELHI
TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIAN & JAIPUR. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
ATC NO 1

2893019  30/01/2015
NARSINGH KUMAR MODI
trading as ;Assam Tea Co.
Shahdana Road, Bareilly, Uttar Pradesh
Single firm
PROPRIETOR

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
Used Since :01/04/1968
DELHI

TEA LEAF, TEA DUST IN CLASS 30
NATURZ VEDA

2896112  09/02/2015
MR. NAKUL GARG
D-13 PUSHPANJALI ENCLAVE PITAMPURA DELHI 110034
MANUFACTURER & MERCHANTS

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129 II ND FLOOR LAJPAT NAGAR-I NEW DELHI-110024

Proposed to be Used
DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE! FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE! YEAST, BAKING POWDER! SALT, MUSTARD! VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
2920778    11/03/2015
DAROGA SINGH RATHORE
trading as: FRESH DAIRY ICE CREAM
2ND FLOOR POCKET 6/134, SECTOR 24, ROHINI, NEW DELHI 110085
MANUFACTURE, MERCHANT AND TRADERS
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869
Used Since: 05/01/2014
DELHI
ICE CREAM
no claim is made to the exclusive right to use “LONDON”, apart from the mark as shown. Mark should be used as whole.
RAFFINATO

2933324  01/04/2015
RAFFINATO AGRO FOODS PRIVATE LIMITED
NEAR SUNDAR CHAK TURN, 300MTR. INSIDE JAMMU HIGHWAY, KHASRA NO-24R/33R PATHANKOT, PUNJAB-144025
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since: 28/11/2014

DELHI
MANUFACTURE, PRODUCTION, PROCUREMENT, GRADING, POOLING, HANDLING, BOTTLING, PACKAGING OF COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
FIESTA

2946218   21/04/2015
SH. OM PARKASH KHOSLA
SMT. RASHIM KHOSLA
SMT. SONIA KHOSLA
SMT. POOJA KHOSLA
trading as ;NEW BHARAT RICE MILLS
FAIZPURA ROAD (NEAR TRUCK UNION), BATALA-143505 (PUNJAB)
MANUFACTURERS, MERCHANTS, SUPPLIERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2002

DELHI
RICE, BASMATI RICE & NON-BASMATI RICE INCLUDED IN CLASS 30
3030337  12/08/2015
MR. RAGHAVENDRA RATHORE
G-17, BASEMENT, MASJID MOTH, GK-II, DELHI-110048
MANUFACTURER AND MERCHANTS

Address for service in India/Autors address:

LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :01/07/2015

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
3048474 05/09/2015
KISHAN SINGH S/O. SH. DUNGAR SINGHJI
trading as; KISHAN KIRANA STORE
CHEERGHAR, CHOPASANI ROAD, JODHPUR, RAJASTHAN
Manufacturer and merchants trading as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2014
AHMEDABAD
Tea.
3059065  18/09/2015
PAWAN KUMAR BOHRA S/O. SH. AMRIT LAL BOHRA
PLOT No. 51, NEAR NEW BUS STAND, BHAIRAV COLONY, P.O. - BAP, THE- BAP, DIST-JODHPUR, RAJASTHAN
Manufacture and merchants trading as
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/07/2013
AHMEDABAD
Salt, Spices, Tea, Cofee, Rice, Aata, Meda, Suji, Besan in Class 30.
3060034 21/09/2015
LALIT BHUSHAN.
NARESH CHANDER
trading as ;L.G. AGRO IMPEX.
# 210, GROUND FLOOR, NEW GRAIN MARKET, KARNAL, HARYANA.
MERCHANTS & MANUFACTURERS
Address for service in India/Agoents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/08/2015
DELHI
RICE, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTs); SPICES; ICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA.
3063851  26/09/2015
VIJAY GUPTA S/O. SH. OM JAGDISH GUPTA
PLOT No. 80, SHEKHAWAT MARG, KRISHNA NAGAR, VAISHALI NAGAR, JAIPUR-RAJ
Manufacturer and merchants trading as
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
AHMEDABAD
Spices.
3079224  15/10/2015

MRS. SABITHA RAJAN

trading as ; VALATHIL FLOUR AND OIL MILL,

KP VI/682 A, Chethukadavu, Kunnamangalam, Pin 673571, Kozhikode Dt, Kerala, India.

Manufacturer and Merchant

Proprietorship

Used Since : 01/10/2015

CHENNAI

Flour and preparations made from cereals, chilli powder, rice powder, wheat powder, rava, sooji, coriander powder, turmeric powder, curry powder, mustard, spices and condiments

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER A AND SYMBOL PLUS SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA, KERALA AND TAMIL NADU STATES ONLY..
KS YADUVANSHI

3082300    20/10/2015
SHASHI YADAV
trading as ; YADUVANSHI FLOUR MILLS
PLOT NO. -102, LAGHU UDYOG VIHAR, SECTOR-64 NEAR GOVT. HIGH SCHOLL CHANDAWALI MOHNA ROAD
BALLABGARH, FARIDABAD (HR).
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since : 01/09/2015
DELHI
FLOUR AND PREPARATIONS MADE PROM CEREALS, SPICES, BASAN, DALIA
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
FEELRICH

3084473   26/10/2015
SEVEN STAR GRAINS PVT. LTD.
VILLAGE SAKTA CHAK KATHUA JAMMU AND KASHMIR 184143
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2015

DELHI
RICE, BASMATI RICE, NON BASMATI RICE INCLUDED IN CLASS-30.
AMAR FOOD PRODUCT

3090931  02/11/2015

RAJEEV KUMAR GARG

trading as ;AMAR FOOD PRODUCT

NEAR LADY LOYAL HOSPITAL SHAHEED BHAGAT SINGH DWAR AGRA U.P

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

S.K. AGARWAL & CO.

6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Used Since :09/11/2004

DELHI

PETHA, DALMOTH, PEDA, REvari, GAZAK, NON KHATAI, SNACKS, BAKERY PRODUCTS, BISCUITS, SWEETS & NAMKIN, TEA, COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, KACHERI GOODS, CONFECTIONARY, ICE CREAM AS INCLUDED IN CLASS 30
3092825   03/11/2015

TACO BELL CORP.
1 GLEN BELL WAY, IRVINE, CALIFORNIA 92618, UNITED STATES OF AMERICA

Manufacturers and Merchants

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Tacos; Burritos; Chalupas; Quesadillas; flour and preparations made from cereals; bread, pastry and confectionery; sauces and seasoning mixes; snack food.
3104105  24/11/2015
SAURABH K. RATHI
trading as ;RADHE KRISHNA FOOD PRODUCT
PLOT NO. 406, MOUZA CHIKHLI LAYOUT, DIPTY SIGNAL, NAGPUR-440008 (MAHARASHTRA)
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
SOAN PAPDI, NAMKEENS AND CONFECTIONERY
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3110628  30/11/2015
SHIV RAJ GOYAL
trading as ;BADRILAL SHIVRAJ GOYAL
BUS STAND AKLETA, DIST JHALAWAR

Address for service in India/Attorney address:
TRADE MARK REGISTRATION SERVICES
245, RAJA PARK OPP. LIBERTY SHOWROOM, JAIPUR - RAJASTHAN - 302 004
Used Since :08/02/2006

AHMEDABAD
TEA
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Goods restricted for sale in the state of Rajasthan only..
3150532  05/01/2016
TRETA AGRO PRIVATE LIMITED
trading as ;TRETA AGRO PRIVATE LIMITED
P-3/6, LGF DLF PHASE-2, GURGAON 122002, HR
MERCHANTS AND MANUFACTURERS
Used Since :01/05/2013
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATION MADE FORM CEREALS, BREAD, PASTIY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES;
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.DEVICE EXCEPT AS SUBSTANTIALLY SHOWN ON THE LABEL.
SAIGOVIND AGRO PRODUCTS PVT. LTD.
411/A-1, BECHUPUR RAVI NAGAR, MUGHALSARAI-232101 (UP).
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAIZ POLICE STATION) HAUZ QAIZI, DELHI-6
Used Since :20/12/2015
DELHI
ATTA, MAIDA, SUJI, COFFEE, TEA; COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND
PREPARATIONS MADE FROM CEREALS, BAKERY ITEMS LIKE RUSK, BISCUITS, BREAD, PASTRY AND
CONFECTIONERY, PASTA, MACARONI, WAFERS, ICES, HONEY, TREACLE, BAKING POWDER, SALT, SPICES AS PER
CLASS-30.
SUPERSOL
3228899  06/04/2016
AKUMS DRUGS & PHARMACEUTICALS LIMITED
304, MOHAN PLACE, LSC, C-BLOCK, SARASWATI VIHAR, DELHI 110034
MERCAHANTS & MANUFACTURERS
Used Since :01/04/2016
DELHI
FLAVORED AND UNFLAVORED NUTRITIONAL FOOD SUPPLEMENTS, HEALTH FOOD SUPPLEMENTS, MALT AND MALT BASED PREPARATIONS, COCOA AND COCOA BASED PREPARATIONS INCLUDED IN CLASS 30
VIGO GOLD

3228902   06/04/2016

AKUMS DRUGS & PHARMACEUTICALS LIMITED
304, MOHAN PLACE, LSC, C-BLOCK, SARASWATI VIHAR, DELHI 110034

MERCAHANTS & MANUFACTURERS

Used Since :01/04/2016

DELHI

flour and preparations made from cereals; bread, pastries and confectionary; groats for human foods, high protein cereals bars, malt for human consumption, and molasses for food.
JAIPURÉ

3239011  20/04/2016
ATUL GARG S/O HUKAM CHAND GARG AND RITIKA AWASTY W/O VIRKARAN AWASTY
Atul Garg
Ritika Awasty
679 – L Model Town, Panipat, Haryana – 132103, India AND A-5/1, Vasant Vihar, New Delhi- 110057, India
Manufacturer and Merchant
a Joint Ownership

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Rice, cereals, ready to eat rice preparations, rice crackers, rice biscuits, rice puffs and rice flakes, coffee, tea, cocoa, sugar, flour and preparations made from cereals, bread, confectionery, sauces, (condiments); spices.
3244746  28/04/2016
SHAILENDRA GANDHI
trading as ;JANTA SEV BHANDAR
4, GANESH DEV, NEW CLOTH MARKET, RATLAM-457001, MADHYA PRADESH, INDIA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
INDIAN NATIONAL
Used Since :30/03/1977
MUMBAI
NAMKEEN SEV, BHUJIA, SWEETS, PAPAD, EDIBLE PRODUCTS, FOOD PRODUCTS, PROCESSED CEREALS, FLOUR,
PREPARATION MADE FROM CEREALS, BESAN, DAL AND SPICES TEA, COFFEE, BISCUITS, BREADS CONFECTIONERY,
READY TO EAT CEREALS, WAFERS, PASTRY, BAKERY-PRODUCTS
3259004 13/05/2016

AMIT GUPTA
trading as; AMIT TRADERS
35-C, WARE HOUSE, JAMMU-180004 (J&K)
MERCHANT & TRADERS
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR—143004 (PB)
Used Since : 05/05/2016

DELHI
TEA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., 786 and MARK TO BE USED AS A WHOLE.
RIYASAT ALI
trading as; ROYAL KIRANA STORE
167, MASJID TEHWAR KHAN, NAYA BANS, DELHI 110006
Manufacturers and Merchants
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI
SPICES; TEA; FLOUR; BESAN; DALIA; RICE; BAKING POWDER; HONEY; SUGAR; SAGO; YEAST; SAUCES AND VINEGAR
3320185  27/07/2016

BERRY TARTS LLP.
C-41, UDYOG KUNJ, PANKI SITE-5, KANPUR (U.P), INDIA.
MANUFACTURER, MERCHANTS & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.,-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :07/11/2014

DELHI
WHEAT & WHEAT PRODUCTS, ATTA, BESAN, MAIDA, SUJI, DALIA, PULSES, SPICES, RICE, ROSTED RICE, SUGAR,
TAPIOCA, SAGO, NAMKEEN, BISCUITS, PASTRY, PAPAD, SOYA BARI, BAKERY, SWEETS, CONFECTIONERY, TEA,
COFFEE, ARTIFICIAL COFFEE, VERMISSELLY, SALT, ICE, ICE CREAM. MUSTERD, VINEGAR, HONEY, TREACLE. YEAST,
BAKING POWDER. NOODLES INCLUDED IN CLASS-30
Hero Corporation
3326162  02/08/2016
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Manufacturer & Merchant
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Proposed to be Used
DELHI
Coffee, coffee substitutes, tea, cocoa, sugar, chocolate, tapioca, sago, rice, flour of grains, atta, maida, sooji, dalia, besan, rawa, dal (broken grains) bread, biscuits, cakes, pastry and confectionary, ice, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, condiments, spices, food products for human consumption, sweets, namkins, snack food, ready to eat food products.
KRISHNA VASUDEVA FOODS AND DERIVATIVES PRIVATE LIMITED
F-107-108, Udhyog Vihar, RIICO, Sri Ganganagar-335002, Rajasthan
Manufacturers

An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 01/04/2013

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

It is a condition of registration that the colours as shown on the representation affixed to the form of application as enclosed are claimed as a feature of the mark..
3333435  09/08/2016
SARVESHWAR FOODS LIMITED
trading as ;SARVESHWAR FOODS LIMITED
SARVESHWAR HOUSE, BELOW GUMAT, JAMMU (J&K)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :12/06/1997
To be associated with:
2075704, 2075705
DELHI
Whole Wheat Atta, Rice, Dalia, Suzi, Flour & Preparations made from Cereals, Breads, Biscuits, Pastry & Bakery Products; Confectionery, Honey, Sweets, Namkeen, Salt & Spices.
BB HEALTHY FOOD BASKET

3333844  10/08/2016
MR. JANAK RAJ SINGH.
LAKSHMI COMPLEX, VILL- KHAMANON, FATEHGARH SAHIB, PUNJAB-141801.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 08/08/2016

To be associated with:
3332469, 3332531, 3333772, 3333778, 3333784, 3333791, 3333796, 3333810

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED AS A WHOLE.
3341328  22/08/2016
SHEETAL COOL PRODUCTS PRIVATE LIMITED
PLOT NO. 75 TO 80, G.I.D.C. ESTATE, AMRELI - 365601 (GUJARAT)
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :02/08/2016
AHMEDABAD
ICE CREAM.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADITIONAL KULFI.
3341616  19/08/2016  
KISHORE KUMAR SAKHRANI  
trading as ;K.C. & BROTHERS  
PLOT NO.G-167, ROAD NO.5, HEERAWALA INDUSTRIAL AREA, JAIPUR – 303012 (RAJASTHAN)  
Manufacturer & Merchant  
Proprietorship Firm  
Address for service in India/Agents address:  
WORLDWIDE REGISTRATION BUREAU.  
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005  
Used Since :01/01/2016  
AHMEDabad  
NAMKEEN, BHUJIA, PAPAD, SNACK FOODS.
3346281  25/08/2016
CAPITAL VENTURES PVT. LTD
7, SARJA MARKET COMPLEX, VILLAGE-NAHARPUR, SECTOR-7, ROHINI, DELHI - 110085, INDIA
TRADER
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since :10/08/2016
To be associated with:
2511785
DELHI
Confectionery, Bread, Pastry, Bakery Goods, Rusk and Biscuits
3346522    24/08/2016
AMAN KASRIJA
trading as ;AMAN AGRO FOODS
Jalalabad Road, Muktsar 152026
Manufacturer and Merchant

Address for service in India/Attorney address:
SEETHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Used Since :01/04/2016

DELHI
Basmati Rice
DEVJYOTI
3349099  29/08/2016
VINOD SETHI S/O SH. KASHMIRI LAL SETHI;
trading as; M/s Gobind Ram Kashmiri Lal, 135-137, Mahavir Complex, Old Ghas Mandi, Ambala City 134003 (Haryana)
# 1441 P, Sector 9, Ambala City 134003 (Haryana);
Manufacturing, Marketing and Trading;
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since: 29/06/1967
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice;
3375866    30/09/2016
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD”S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ALMOND FLAVOURINGS, ARTIFICIAL COFFEE; FLOUR AND PREPARATION MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE.

NO EXCLUSIVE RIGHTS OVER THE WORD BASMATI CHAWAL.
Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ALMOND FLAVOURINGS, ARTIFICIAL COFFEE; FLOUR AND PREPARATION MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE.

NO EXCLUSIVE RIGHTS OVER THE WORD BASMATI CHAWAL.
SHAKTI XXL BASMATI RICE

3375964  30/09/2016
PATANJALI AYURVED LTD.
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, { OPP.MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI {INDIA }

Proposed to be Used

To be associated with:
3375868

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ALMOIVD FLAVOURINGS, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE.

NO EXCLUSIVE RIGHTS OVER THE WORD BASMATI RICE.
Priority claimed from 27/11/2007; Application No. : 2473368 ;United Kingdom
3379674    03/10/2016
GOLDEN SAFFRON LTD.
UNIT 14 PREMIER PARK ROAD, PARK ROYAL, LONDON NW10 7NZ ENGLAND
MANUFACTURER, MERCHANT,IMPORTER, EXPORTER, SERVICE PROVIDER
Address for service in India/Agents address:
MANCHANDA ASSOCIATES.
15/1061, (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI - 110 005.
Used Since :01/04/2003
DELHI
RICE
SKANDA BHOG
3389518  17/10/2016
PANKAJ KUMAR
trading as ;Skanda Trading Co.
KH- 18/22, Chandan Vihar, West Sant Nagar, Burari- Delhi
MANUFACTURE AND MERCHANT
Proprietor
Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since :01/10/2016
DELHI
Atta and Spices
3394735 24/10/2016
S.JASBIR SINGH CHATHA
S. PUNYAJIT SINGH CHATHA
MRS. RAJINDER CHATHA
trading as ;R.J. CHATHA RICE MILLS
CHATIWIND GATE, AMRITSAR (PUNJAB).
PROCESSORS, MERCHANTS, IMPORTERS & EXPORTERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :23/12/1981

DELHI
BASMATI & NON BASMATI RICE, RAW & STEAMED RICE INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:344944,436763.
Trade Marks Journal No: 1920, 23/09/2019 Class 30

SH. MUNISH KHOSLA
SH. RAJIV KHOSLA
SH. SANJIV KHOSLA
trading as; KHOSLA INTERNATIONAL
NEAR VILL. SHAHABPURA, JALANDHAR-AMRITSAR BYE PASS BATALA-143505 (PUNJAB-STATE) MERCHANTS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since: 01/01/2001
DELHI
BASMATI & NON BASMATI RICE, RAW & STEAMED RICE INCLUDED IN CLASS 30.
3395515  25/10/2016
BECTOR'S FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410
MANUFACTURERS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/09/2016

DELHI
BISCUITS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..734100,2134474.
3395516  25/10/2016
BECTOR'S FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410
MERCHANTABILITY AND MANUFACTURING

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/09/2016

To be associated with:
3305826

DELHI
BISCUITS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..734100,2983647.
3395517  25/10/2016
BECTOR’S FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410
MANUFACTURERS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/09/2016

DELHI
BISCUITS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.734100,2983647.
English Oven. Love Thy Bread

3395528 25/10/2016
MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410 PUNJAB
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/01/2008
To be associated with:
2904348, 2949251, 2949252, 2949253, 2949254, 2949255, 2949258, 2949259, 2949263, 2949261, 3013157, 3076393, 3076395, 3076396, 3076397, 3076398, 3076399, 3076400, 3084048, 3084049, 3084050, 3084051

DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,2904348,2949251,2949252,2949253,2949254,2949255,2949258,2949259,2949261,2949263,3013157,3076393,3076395,3076396,3076397,3076398,3076399,3076400,3084048,3084049,3084050,3084051.
SANJAY HASANBHAI
trading as ;SANJAY ENTERPRISE
NR. SCHOOL NO. 2, DUDHREJ, SURENDRANAGAR, GUJARAT, INDIA.
MANUFACTURER

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHAEDEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since : 21/10/2016

To be associated with:
3220450

AHMEDABAD
CORN PUFF, FRYUMS, NAMKEEN, CONFECTIONERY, POPCORN IN CLASS 30.
H PLUS

3404551  07/11/2016
SMT. HARMINDER KAUR
SH. VINOD VERMA
trading as ;NNAMRAH AND COMPANY
128 NEAR SANATAN DHARAM MANDIR, NEW MODEL TOWN, LUDHIANA , (PB.).
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :16/12/2015

DELHI
COFFEE, TEA COCOA, SUGAR, RICE TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE
FORM CEREALS, BREAD, BISCUITS, CAKES, PASTRY, AND CONFECTIONERY, HONEY, TREACLE YEAST, BAKING
POWDER, SALT, SPICES, MUSTARD, PEPPER, VINEGAR, SAUCES, ICE.
MR. RAM NIWAS
trading as ;M/S. RAM NIWAS VIJAY KUMAR
HAILY MANDI DISTT. GURGAON, HARYANA
RICE, FLOUR AND SPICES
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/1980
DELHI
RICE, FLOUR AND SPICES
3414055   18/11/2016
MR. NARANDER DHAIIYA
trading as ;M/S. NEELKANTH FLOUR AND OIL MILL
VILLAGE DHANVAPUR, GURGAON
RICE, FLOUR AND SPICES
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2011

DELHI
RICE, FLOUR AND SPICES
3415101  19/11/2016
SUJAL FOODS PVT. LTD.
1/117, BAG BAZAR, POKHARA, NEPAL.
MANUFACTURER, MERCHANDISE, TRADER AND RETAILER
(A COMPANY ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF NEPAL).
Address for service in India/Agents address:
LOYAL REGISTRATION SERVICES.
111-B, POCKET IV, MAYUR VIHAR, PHASE-I, DELHI -110091
Used Since :18/11/2001
To be associated with:
998670, 1547493, 3177617, 3177618

DELHI
CONFECTIONERY ITEMS INCLUDING CHOCOLATES, TOFFEES, CHEWING GUMS, BISCUITS & WAFERS INCLUDED IN CLASS 30.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION...

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3177617,3177618...
Trade Marks Journal No: 1920, 23/09/2019 Class 30

NOVA GOLD

3415383 22/11/2016
MAHESH GUPTA
trading as ;SURYA MARKETING COMPANY
619/8, MAIN ROAD, CHATTARPUR, NEW DELHI-30
MANUFACTURER AND TRADER
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.
Used Since :01/04/2013
DELHI
TEA, RICE, ELAICHI, LAUNG, AND SPICES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1592200.
Trade Marks Journal No: 1920, 23/09/2019 Class 30

3415763  22/11/2016
APIS INDIA LIMITED.
18/32, EAST PATEL NAGAR, NEW DELHI-110008
MANUFACTURING, PROCESSING, TRADING AND WHOLESALING
Proposed to be Used
To be associated with:
3075208, 3075209, 3075210, 3213555
DELHI
HONEY, HONEY PRODUCTS, SAUCES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3075208..
3418892   25/11/2016
ASSAM AGROTECH PVT. LTD.
1, LSC, BLOCK A3, JANAKPURI, NEW DELHI-110058
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :16/11/2015
To be associated with:
3292649
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3292649.
3419433 25/11/2016
SANJAY HASANBHAI
trading as ;SANJAY ENTERPRISE
NR. SCHOOL NO. 2,DUDHREJ,SURENDRANAGAR,GUJARAT,INDIA.
MANUFACTURER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :16/11/2016
AHMEDABAD
CORN PUFF, FRYUMS, NAMKEEN,CONFECTIONERY, POPCORN IN CLASS 30.
GHANSHYAM N. DHAMEJA
trading as ;M/S. SHIV TRADING
BLOCK C/423, BEHIND SHITAL SHOPPING CENTER, KALIYABID, BHAVNAGAR, GUJARAT, INDIA.
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/10/2016
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
The applicant has no right over the word TOP and Taste.
THE BIG O DONUTS

3420614  28/11/2016

YAASH KRISHNI FOOD SCIENCE LTD.
B/16, SIDDHPURA INDESTRIAL ESTATE, OFF L.B.S. MARG, AMRUTNAGAR, GHATKOPAR (WEST), MUMBAI-400086.

MERCHANT, MANUFACTURER, IMPORTER AND EXPORTER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
M. A. PANCHAMIA, ADVOCATE.
"ANIL KUNJ", CHAMBER NO. 2, GR. FLOOR, PLOT NO. 297 PANTNAGAR, GHATKOPAR (E), MUMBAI-400 075.

Proposed to be Used
MUMBAI

CAKES, COOKIES, PASTA, PASTRY, PUDDINGS, BAKERY ITEMS OF ALL KINDS SUCH AS BREAD, BUNS, BISCUITS, TOAST, BAKING POWDER, CARAMEL, CONFECTIONERY, CHOCOLATES, TOFFEES, PEPPERMINT, DAIRY PRODUCTS SUCH AS DESSERTS, ICE, ICE CREAMS OF ALL TYPES INCLUDING KULFIS, CANDIES, CONES AND CUPS, SWEETS, SUGAR, SWEETMEATS, FARSAN OF ALL TYPES, FOOD STUFF, INSTANT FOOD PRODUCTS MADE FROM FLOUR, BESAN, RAWA, DAL, GRAINS, CERIALS, MAIDA, ATTA, SAGO AND SOOJI PRODUCTS, GLUCOSE, HONEY, JELLIES (CONFECTIONERY), KHARAS, KETCHUPS, LOZENGES, NOODLES, OAT MEAL, PAPADS, PEPPER, MUSTARD, MASALA OF ALL TYPES, SPAGHETTI, SALT SAUCES, SEASONINGS, SANDWICHES AND SNACKS, TREACLES, TROPICANA, VERMICELLI, VINEGAR, TEA, COFFEE, COCOA, YEAST INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
3421132  28/11/2016
SH. AMAR TULSIYAN
trading as ;M/s Wizard Fragrances
Manufacturers and Merchants
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/10/2016
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices and ice.
3421766  29/11/2016
MAHESH GUPTA
trading as ;SURYA MARKETING COMPANY
619/8, MAIN ROAD, CHATTARPUR, NEW DELHI-30
MANUFACTURER AND TRADER
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.
Used Since :01/04/2013
DELHI
TEA, RICE, ELAICHI, LAUNG AND SPICES
ANNAMAYYA GOLD

3424149  01/12/2016
SRI VARALAKSHMI INDUSTRIES
trading as ;SRI VARALAKSHMI INDUSTRIES
Budagumpa Road, Kartagi - 583 229, Gangavathi Taluk, Koppal District, Karnataka, India
MANUFACTURERS AND MERCHANTS
Partnership Firm
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD., BASAVANGUDI, BANGLORE-560 004.
Proposed to be Used
To be associated with:
2636242
CHENNAI
RICE & BROKEN RICE, RICE FLAKES & RICE PRODUCTS, WHEAT & WHEAT PRODUCTS, SPICES & MASALAS, INSTANT FOOD MIXES, SUGAR, COFFEE, TEA, COCO, FLOUR & FLOUR PREPARATIONS, DHALS, MAIDA & SOOJI
3434350  17/12/2016
M/S. RRAM
DIMPLE A. HALWAWALA
SAGAR A. HALWAWALA
DARSHANA D. BAMANIA
JOY D. BAMANIA
ATUL R. LOKHANDWALA
HEMALI A. LOKHANDWALA
BHUMIKA R. MEHTA
DEVANG R. GANDHI
RAJESH K. SHIROYA
trading as ;M/S. RRAM
34-D, BLOCK NO. 2 KRISHNANAGAR SOCIETY - 2, ADAJAN, SURAT, GUJARAT, INDIA.
MANUFACTURER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
AHMEDABAD

SWEET, PASTRIES, BISCUITS, COFFEE, FAST FOODS, BEVERAGES, BAKERY ITEMS, NAMKEEN AND ITEMS INCLUDED IN CLASS 30.

WHO CLAIM(S) TO BE PARTNER OF OR/AND BY WHOM AND HIS (THEIR) PREDECESSOR(S) IN TITAL THE SAID MARK HAS BEEN IN CONTINUOUS USE IN RESPECT OF THE SAID GOODS.
TRADE MARKS JOURNAL NO: 1920, 23/09/2019

3440701  24/12/2016
M/S EARTH EXPO COMPANY
PRAVIN VALANKI
DIPAKBHAI MOHANBHAI SOLANKI
HARESHBHAI SHAMJIBHAI SOLANKI
trading as: M/S EARTH EXPO COMPANY
107 - B, NOMONEY COMPLEX, NEAR MEGHDOOT CINEMA, MAHUVA - 364290, GUJARAT, INDIA.
MANUFACTURER

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 01/04/2009

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE EARTH..
3495903  01/03/2017
HIRENBhai K. CHHAG
trading as ;DILKHUSH GRUH UDHYOG
ROYAL PARK, NAVLAKHI ROAD, MORBI 3563642 (GUJARAT)
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Used Since :21/03/2015

AHMEDABAD
NAMKEENS INCLUDED IN CLASS 30.
subject to restriction of the goods for sale in the state of GUJARAT only.
3506432    04/03/2017
SUNIL SHANTILAL TRIVEDI, HUF, KARTA
trading as ;JEET ENTERPRISE
A-2, Sujal Apartment, Near Ramdevnagar Bus Stop, Satellite Road, Ramdevnagar, Ahmedabad 380015, Gujarat, India.
Manufacturer and Merchant
A Sole Proprietorship Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Ready to eat and ready to serve food Products, Ready to cook food Products, Khakhara, Wheat Crisps, Papad (Indian snacks), Papad Lentil Crackers, Rice Crackers, Baked Papad Crackers, Dry Baked Roti, Dry Baked Chapati, Bhakhari, Namkeen, Sago, Honey, Flour and preparations made from cereals, Bakery Products, Nacho Chips, Corn Chips, Breads, Tapioca, Toasts, spices, Cookies and Snacks.
Color is not claimed.
MOJILA

3516654    29/03/2017
SHAKTI GRUH UDYOG
“KARTIK”, 1ST FLOOR, 9-RAGHUVEERPARA, OPP. PREM PRAKASH MANDIR, RAJKOT-360 001 (GUJARAT)
Manufacturer and Merchant

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002

Used Since :18/06/2013

AHMEDABAD
PAPAD (CEREAL BASED SNACKS), FLOUR PREPARATIONS MADE FROM CEREALS AND PULSES INCLUDED IN CLASS-30

(subject to restriction of the goods for sale in the state of GUJARAT and RAJASTHAN only.)
Proposed to be Used

AHMEDABAD

NAMKEENS, FARSANS AND KHAKHRA.
3589215   11/07/2017
CORRIEA & DAUGHTERS
124, Bethel, Holi, Tarkhad Road, Vasai (West), Mumbai- 401201
Partners
Address for service in India/Agents address:
AMIT JAIN
307/309, KALBADEVI ROAD, MUMBAI-400002.

Proposed to be Used
MUMBAI
Spices, seasonings, curry [spice], cinnamon [spice], cloves [spice] as mention under class 30.
3602494  30/07/2017
SABU TRADE PRIVATE LIMITED
114, NARASIMMAN ROAD, SHEVAPET, SALEM-636002, TAMILNADU
BODY INCORPORATE
Address for service in India/Agents address:
MANCHANDA ASSOCIATES.
15/1061, (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI - 110 005.
Used Since :19/07/1993
CHENNAI
SABUDANA (TAPIOCA, SAGO), SABUDANA PAPAD (TAPIOCA SAGO APPALAM), STARCH POWDER AND OTHER
STARCH PRODUCTS, HALDI AND HALDI POWDER, SPICES, KHOPRA BURA (DESICCATED COCONUT POWDER),
BHAGAR OR MORDHAN OR SAMAI (LITTLE MILLET), NAMKEEN (READY TO EAT PRODUCTS)
THE COMBINATIONS OF WORDS SHALL BE USED AS ONE TRADE MARK.
subject to no exclusive right over the descriptive words appearing on the label.
3609238 09/08/2017
INDOGUM PRODUCTS PRIVATE LIMITED
PLOT NO. 410, PHASE IV, GIDC, NARODA, AHMEDABAD - 382330 GUJARAT

Address for service in India/Attorney address:
A.R. GUPTA & ASSOCIATES
RAMNATH HOUSE, SHREYASH COLONY, NR. STADIUM CIRCLE, NARANGPURA, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD
ALL GRAINS RAW AND PROCESSED, PULSES, MASALAS, SNACKS, ETC.
3619803  24/08/2017
NATURES BASKET LIMITED
2ND FLOOR, SPENCER BUILDING, 30 FORJETT STREET, GRANT ROAD (WEST), MUMBAI – 400036

A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since : 21/04/2016

MUMBAI
BREADS, BISCUITS, CRACKERS, COOKIES; ROASTED SEEDS, ROASTED SNACKS; GRANOLAS; ORGANIC CEREALS & FLOURS; ORGANIC SALT, ORGANIC SUGAR, ORGANIC NATURAL SWEETENERS, ORGANIC SNACKS, ORGANIC VINEGAR; BREAKFAST CEREALS; PASTA; NOODLES; INSTANT MIXES; SAUCES; VINEGAR; HONEY; TEA; NAMKEEN; SALT; NATURAL SWEETENERS, SUGAR; ORGANIC SPICES, SPICES, ORGANIC PASTA, CEREALS & FLOURS, SNACKS.
3624073  30/08/2017
SATURN OVERSEAS PVT. LTD
7A, FLOOR-GRD, PLOT NO. 73, GIRIRAJ BUILDING, S. T. MARG, CHINCH BUNDER, MUMBAI-400 009.
A COMPANY INCORPORATED IN INDIA.

Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002".

Used Since :01/07/2014

MUMBAI
Flour and preparations made from cereals, Atta, Maida, Rawa, Suji and other edible food products included in class 30.
3626184  02/09/2017
ANKUR SHAKYA
1353, MALIYO KA CHOWK, BABA HARISH CHAND MARG, IIND CROSSING, CHANDPOLE BAZAR, JAIPUR, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
NAMKEEN, GAJAK, PULSES, SPICES
HSM FOODS INTERNATIONAL PVT LTD
401 Green View, 47 Neil City Astral A, Neil City, Near Saurashtra University Rajkot 360005, Gujarat, India.
A Company Incorporated under the Indian Company’s Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD

Ready to eat and ready to serve food products, crackers, Chakli (Foodstuff made of wheat and rice), Papad (Indian snacks), rice-based snack food, tandoori roti (roasted wheat bread), jhunka bhakhar (foodstuff), cereal-based snack food, Sago, High-protein cereal bars, bread, pastry and confectionery, Chips [cereal products], waffles, Tapioca, Toast, Cookies.

Color is not claimed..
3638670  19/09/2017
MATESHWARI TEA COMPANY
197, CHANDPOLE BAZAAR, CHOTI CHOPAD, JAIPUR - 302001, RAJASTHAN
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
TEA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
descriptive matters..
restriction of goods for sale in the state of RAJASTHAN only.
TAJA SHAKTI
3646402  28/09/2017
JAYDEEP CHEM FOOD PVT. LTD.
“JAYDEEP HOUSE” SANALA ROAD, DIST. MORBI-363641, GUJARAT, INDIA.
Body Incorporate
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/09/2017
AHMEDABAD
FREE FLOW IODIZED SALT BEING THE GOODS INCLUDED IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHAKTI.
3653021  09/10/2017
DINESH KUMAR
trading as ;J. S. TRADERS
BEHIND PETROL PUMP, RANIWARA ROAD, SANCORE, JALORE, RAJASTHAN - 343041 INDIA
Proposed to be Used
AHMEDABAD
ALL TYPES OF TEA INCLUDED ONLY IN CLASS 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3655691  12/10/2017
GUJARAT BIO TECH PVT. LTD
Near Unjha Railway Station, opp Sadguru Cleaning Factory, Visnagar Road. Unjha 384170, Gujarat, India.
Used Since: 01/12/2007

AHMEDABAD
JEERA (SPICES) ONLY INCLUDED IN CLASS 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3657788    14/10/2017
RAHUL JAGDISHBHAI PATORIYA
SHARDA BAKERY, HANUMAN MADHI CHOWK, RAIYA ROAD, 150 FEET RING ROAD, RAJKOT - 360 005 (GUJARAT)
Individual

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD
BISCUITS, BREAD, MUFFINS, COOKIES, CAKES, BAKED GOODS, PREPARATIONS FOR MAKING BAKERY PRODUCTS,
BAKERY GOODS INCLUDED IN CLASS - 30
COFFEE TIME
3666938  31/10/2017
KRISHNA COFFEE WORKS
DOOR NO: 11/1345, MARKET ROAD, PALAKKAD-678 014, KERALA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/1990
CHENNAI
COFFEE; TEA; COCOA AND ARTIFICIAL COFFEE; COFFEE-BASED BEVERAGES; BREWED COFFEE; BEVERAGES MADE OF COFFEE; GROUND COFFEE; ICED COFFEE; ROASTED COFFEE BEANS; UNROASTED COFFEE; TEA BEVERAGES
The mark should be used as a whole.
3679843  16/11/2017
SHREE NILKANTH FLOUR MILL
NEAR AMBICA PETROL PUMP, (ESSAR) AT & POST-DEROL, TAL-HIMMAT NAGAR, VIJAPUR HIMMAT NAGAR ROAD,
DIST-SABARKANTHA, GUJARAT-383 220
PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAIJI HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
AHMEDABAD
ATTA, MAIDA, SUJI, RAVA, BESAN, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE;
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
NO.
3683139 21/11/2017
SWATI JHAVERI
4/B Raghav Wadi, French Bridge, Girgaon Chowpatty, Mumbai-400007
An individual proprietor

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
foodstuffs(essences); nutritional foods; protein foods; tea; coffee; cocoa; spices; sweetmeats; bread; biscuits (not for animal); cakes; confectionery; sauces; ketchup; baking powder; chocolates; ice cream; ice; honey; yeast, cakes; pastry; pudding; sweets; beverages (cocoa and coffee based only flavorings), flakes (corn, oats, maize.); flavorings, frozen food products; noodles; pasta; popcorn; rice; salt; cooking flour; shrikhand; mustard; wafers, tea, coffee, spices; flour (gram, wheat, rawa, maida); jaggery; extruded (wheat, tapioca, maize, barely, rice, corn, millets, cereals, makhana, oats, soya, dals) snacks; Snacks and savouries made from processed, baked, roasted, fried (wheat, tapioca, maize, barely, rice, corn, millets, cereals, makhana, oats, soya, dals); Flour based savory snacks; snacks manufactured from (wheat, maize, tapioca, barely, rice, corn, millets, cereals, makhana, oats, soya, dals); puffed (wheat, maize, barely, rice, corn, millets, tapioca, cereals, makhana, oats, soya, dals);
Trade Marks Journal No: 1920, 23/09/2019                Class 30

**3686468   24/11/2017**
MRS. KANCHAN TUSHAR TAMHANE  
trading as ;KAYASTHA FOODS 
A/10, SAMANT BLOCKS SOCIETY GHANTALI DEVI ROAD, NAUPADA THANE WEST- 400 602. MAHARASHTRA INDIA  
MANUFACTURER AND MERCHANT 
INDIVIDUAL  
Proposed to be Used 
MUMBAI  
SPICES, CAKES, COOKIES, CHOCOLATES, SANDWICHES.
BURGEON

3688660   27/11/2017
BOLD INDUSTRIES PVT. LTD.
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3688809   27/11/2017
MAHMOOD AHMED KHAN
B M IMPEX, 953 FIRST FLOOR, MAROLI, VESMA ROAD, TAL.JALALPUR, DIST. NAVSARI-396436
PROPRIETORSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
TEA
subject to restriction of the goods for sale in the state of GUJARAT only.
3697461  07/12/2017
MEMG INTERNATIONAL INDIA (P) LTD.
#24/1, 15th Floor, J W Marriott, Vittal Mallya Road, Ashok Nagar, Bangalore 560001, Karnataka
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since: 05/11/2017

CHENNAI
Flour mixes, Doughs, Batters and Mixes, Baked goods.
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS MANIPAL AND NUTRITION SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
ELITE

3710972  25/12/2017
ELITE NATURAL PRIVATE LIMITED
22-A, DEVELOPMENT PLOT, P.O. PERINGANDOOR, THRISSUR – 680 581, KERALA, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :19/06/1995

CHENNAI
RUSKS, COOKIES AND BAKERY PRODUCTS.
COCONUT MAJA

3752070   13/02/2018
JASWINDE SINGH, PROPRIETOR, TRADING AS JAI FOODS.
Plot No.15 & 18, Phase – 5, IDA, Cherlapally, Hyderabad – 500 051 (T.S) India.

Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since :10/02/2010

CHENNAI
Confectionery, wafers, biscuits for human consumption and bubblegum.
Chhota Bazaar

3780849  17/03/2018
MR. RAJEEV R. JAIN TRADING AS ECLASS TRADING CO.
A-3/004, TIRUPATI, RAJENDRA COMPLEX, ANAND NAGAR, DAHISAR (EAST), MUMBAI – 400 068
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
COFFEE, TEA LEAF, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE:
URBAN BAKERY
3799712 07/04/2018
URBAN BAKERY
H. NO-13, SIDDHARTH GARDEN, BAWADIA KALAN, BHOPAL (M.P.) - 462001
A PARTNERSHIP FIRM
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :22/01/2018
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS; CAKE, BREAD, BISCUITS, PASTRIES AND CONFECTIONERY AND BAKERY ITEMS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BAKERY.
3801954  10/04/2018
MPK ENTERPRISES
A Registered Partnership Firm

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Spices.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3823323    03/05/2018
RAMASHREE WAFERS PRIVATE LIMITED
59, GOLF LINK PHASE-II, LALGHATI, NAYAPURA, BHOAPL (M.P.) - 462032
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 1956.
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
CHIPS INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE in the states of Madhya Pradesh and Chhattisgarh.
3832175  14/05/2018
MUZAMMIL KHAN NISAR KHAN
Super Food Gruh Udyog,Gat No. 253, Plot No. 46, Manyarkheda Shivar, Jalgaon, 425002, Dist- Jalgaon, Maharashtra, India
INDIAN NATIONAL SOLE PROPRIETOR OF SUPER FOOD GRUH UDYOG

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
SNACKS, MAIZE BASED SNACK FOODS, RICE BASED SNACK FOODS, PUFFED CORN SNACK (FRYMS)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SUPER.
RASMITHAS

3834614  16/05/2018

TARARAM C. CHOUDHARY
OM TRADING, PL SHOP G/A 2/1, MIDC, G- BLOCK, SHAHUNAGAR, CHINCHWAD, PUNE – 411 019, MAHARASHTRA, INDIA
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

SWEETS AND SWEETMEAT; FARSAN (CEREAL BASED SNACKS); RICE, WHEAT, CORN AND GRAIN-BASED SNACK
FOODS; CONVENIENCE FOOD AND SAVORY SNACKS; BAKERY PRODUCTS NAMELY BREAD AND BISCUITS, COOKIES,
CAKES AND PASTRY IN CLASS 30.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3834650   16/05/2018
MR. ROHIT GUPTA, S/O. SHRI - SURESH CHAND GUPTA
F-101, TULSI VIHAR APARTMENT, CHITNIS KI GOTH, MADHOGANJ, GWALIOR-474001 (M.P.) INDIA
PROPRIETOR
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since : 18/06/2006
MUMBAI
GULAB JAMUN MIX POWDER, CHHENA MIX POWDER, DHOKALA MIX POWDER, CUSTARD POWDER, INCLUDED IN CLASS -30
3836538  18/05/2018
REJINOLD MICHAEL KAVUKATTU
KAVUKATTU, KURUMANNU P.O, KADANAD, KOTTAYAM- 686651
An Indian Proprietor trading as ADAMS SPICES

Address for service in India/Attorney address:
V. REVATHY, ADVOCATE
NO. 8/66, BAJANAI KOIL STREET, KORATTUR, CHENNAI - 600 080.
Used Since :17/02/2015

CHENNAI
Spices, cumin, tamarind, turmeric, bay leaves, saffron, coffee, tea, cocoa, cocoa powder; honey, salt, mustard, asafoetida included in class 30.
*The mark should be used as a whole.*
WONDERMIX

3856892  11/06/2018

LIBERTY OIL MILLS LIMITED

Amerchand Mansion, D Wing, 16, Madame Cama Road, Colaba, Mumbai -400039.

A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:

B.N. POOJARI

M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used

MUMBAI

3871303    27/06/2018
JITENDRA KUNDWANI PROPRIETOR OF M/S R.S. FLOUR MILL
411, Aadiwasi Prakash Nagar, Chikhi Kalmna, Nagpur - 440008 (Maharashtra)
Proprietor
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Proposed to be Used
MUMBAI
flour included in Class 30
JAYDEV

3871307   27/06/2018

MITHALAL GANESHLAL KUMAWAT PROPRIETOR OF M/S JAYDEV GRIH UDYOG
D-57, MIDC, JALGAON - 425001

Proprietor

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Used Since :01/04/2009

MUMBAI

preparations made from cereals, frymes, wafers, chips included in Class 30
Chai On Wheels

3871953    27/06/2018
VIDUR UDYOG (OPC) PRIVATE LIMITED
NO.29, 2ND FLOOR, WHITES ROAD, ROYAPETTAH, CHENNAI - 600014, TAMILNADU, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian street, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :01/03/2018

CHENNAI

COFFEE, TEA, COCOA, CHOCOLATE-BASED BEVERAGES, COFFEE-BASED BEVERAGES, COCOA-BASED BEVERAGES, TEA-BASED BEVERAGES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3875206  30/06/2018
M/S SHREEKANT MASALEWALE
Plot No. 12, Trimurti Prassana Society, Bibwewadi, Pune-411037, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
ANIL KUMAR DHANOTIYA
OFFICE NO. 3 KALA NIVAS, NEAR MAHARANPRATAP GARDEN, BAJIRAO ROAD, PUNE - 411030
Used Since :01/04/2004

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3877640 04/07/2018
PANDURANG MAHADEV KARCHE
202 SADAR BAZAR CAMP, SATARA, 415002
INDIVIDUAL

Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER CHAHA.
NATKHAT KE NAMKEEN

3886642  13/07/2018
RAJESH JAIN PROPRIETOR OF - NATKHAT KE NAMKEEN
55, RAJENDRA NAGAR MAIN ROAD INDORE - 452012 (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
GOODS AND NAMKEEN AN INCLUDED IN CLASS 30
Certification mark u/s 71(1)

3889340 16/07/2018
NATIONAL TEA AND COFFEE DEVELOPMENT BOARD
Central Office, New Baneshwor, Kathmandu, Post Box No. 9683, Nepal
Board
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Tea
3892356  19/07/2018
PAYAL RAHUL GUPTA TRADING AS : YUMMY TUMMY FOODS
Flat No. B/1001, Dhanashree angan, Nyati State Road, Atria Road, Opp Mayuri Wajan Kata, Handewadi, Pune-411028
PROPRIETOR
Address for service in India/Attorney address:
ANIL KUMAR DHANOTIYA
OFFICE NO. 3 KALA NIVAS, NEAR MAHARANPRATAP GARDEN, BAJIRAO ROAD, PUNE - 411030
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
MK AGROTECH

3894013  21/07/2018
MR. ANUP RAMKRISHNA SURVE
59/A, T-1, REVATI, AKASHGANGA COMPLEX, SHIVAJI NAGAR, THANE (W)-400601
Individual

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Used Since :01/06/2018

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
G 99
3914382  11/08/2018
MR. KAPIL RAJ YADAV PROPRIETOR OF KAPIL ENTERPRISES
7 GOKUL GUNJ (KERNALPURA) INDORE (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
SAUCES, SPICES INCLUDED IN CLASS 30
SRM
3914628  12/08/2018
S.R. MAGUDEESWARAN
SRM SWEETS AND CAKES, NO.35, THIRU.VE.KA ROAD, MUNICIPAL COLONY MAIN ROAD, ERODE - 638004
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/2000
CHENNAI
BREAD, PASTRIES AND CONFECTIONERY; YEAST, BAKING-POWDER; BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE, TEA, COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREALBASED SNACK FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS.
3936138 05/09/2018
M/S. ESWARAN BROTHERS INDIA (PVT) LTD,
No.10/32-A,Thottam Salai (H.M.L.Tea Complex), Nambiazhakanpalayam, Vedapatti, Coimbatore -641 007
Private Limited company

Address for service in India/Attorney address:
ARUNA K
M/s. M.M.Law Associates, No.5, Sunkurama Street, 3rd Floor, Parrys, Chennai-600001

Proposed to be Used
CHENNAI
Tea and Tea Products
Trade Marks Journal No: 1920 , 23/09/2019 Class 30

PUPIL

3938095  07/09/2018
K.SATHEESH KUMAR
trading as ;PUPIL
NO.14, TNHB COMPLEX, 4TH MAIN ROAD, BESANT NAGAR, CHENNAI-600 090,TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAJESH RAMANATHAN
NO.32A, KRISHNA STREET, T.NAGAR, CHENNAI - 600 017, TAMILNADU

Used Since :17/08/2002

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE,RICE, TAPIOCA AND SAGO,FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR,HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES CONDIMENTS, SPICES, ICE FROZEN WATER.
3958975  28/09/2018
SHWETA HARVINDER MATHARU
Flat no - 5, Pratibha Gharkul CHS, 15/5A, Sangampress Road, Kothrud, Pune - 411038, Maharashtra
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :11/09/2018

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
3975922  17/10/2018
SHRUTI SNACKS PVT.LTD.
34, Siyaganj, Indore (M.P.)-452001
Manufacturer
NO

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCO, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CERLAS BREAD PASTREY AND CONFECTIONERY, ICES, HONEY, TREACLE, TEAST, BAKING POWDER, SALT, MUSTARD, VINEGAAR, SAUCEC, SPICES INCLUDED IN CLASS 30
M/S GHANSHYAMDAS & COMPANY
34, SIYAGANJ, INDORE (M.P.)-452007
PARTNERSHIP FIRMS

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
1-74, LIG COLONY, INDORE (M.P.)-452007
Used Since: 01/04/1976

MUMBAI
TEA AND COFFEE
3992388  05/11/2018
ABDUL JALEEL
BHILAI HOUSE, KARUVANTHIRUTHY, KOZHIKODE, KERALA, PIN 673631
PROPRIETOR
Address for service in India/Attorney address:
SUFEED VM
TP 9/131 F, SAKTHI BUILDING, CHUNGAM THAMARASSERY, KOZHIKODE, KERALA-673573.
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD, VINEGAR, SAUCES, SPICES
Subject to no exclusive claim over words except as shown in the form of representation.
LEAVE THE HERD BEHIND

4008231  26/11/2018
CONILON LTD
81 Southwark Street, London SE1 0HX, United Kingdom
A Private Limited Company incorporated under the laws of United Kingdom, England and Wales

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI
Coffee; coffee based beverages; coffee based beverages containing butter; coffee based beverages containing oil; brewed coffee; unroasted coffee; coffee beans; iced coffee; frappes; coffee mixtures; coffee flavourings; instant coffee; coffee substitutes; chocolate; chocolate extracts; chocolate sauces; chocolate beverages; coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; pasta; biscuits; buns; sushi; tarts; prepared foods; prepared meals; fruit sauces; convenience food and savoury snacks namely corn, cereal, flour and sesame based snacks, crackers, dumplings, pancakes, pasta, rice and cereal dishes, pies and pastry dishes, sandwiches and pizzas, spring and seaweed rolls, steamed buns, tortilla bread dishes; salts, seasonings, flavourings and condiments; baked goods, confectionery, chocolate and desserts; sugars, natural sweeteners, sweet coatings and fillings, bee products; ice, ice creams, frozen yogurts and sorbets; processed grains, starches, and goods made thereof, baking preparations and yeasts.
Chillies Masala

4017994  05/12/2018
OSWALD DSOUZA PROPRIETOR OF ALICE SPICES
2-46 Kirmbadi, Paduperar Post, Bajpe – 574142, Mangalore, Karnataka
Proprietorship

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
CHENNAI
Spices
TWELVE CUPCAKES

4030969   18/12/2018
TWELVE CUPCAKES PTE LTD
5 Burn Road, #02-01, Tee Yih Jia Food Building, Singapore 369972
Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Baked goods namely cupcakes, cakes, bread, cookies, meat and vegetable filled puffs and pies; ice cream; coffee-based and tea-based beverages; frappes; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); ready meals and foodstuffs prepared by combining any of the aforesaid products

Subject to no exclusive right over the mark “CUPCAKES” & mark will be consider as a whole..
SPICE GOURMET

4035890    24/12/2018

CHITRA SAGAR THAKKAR
L-804, Panchsheel Gardens C.H.S. Ltd., Mahavir Nagar, Opp. HDFC Bank, Kandivali (West), Mumbai – 400 067.

Individual

Address for service in India/Agents address:
USH A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals and flour; bread, biscuits, cakes, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); Ready-to-eat cereal-derived food bars; Ready to eat savory snack foods made from maize meal formed by extrusion; Chocolate-based ready-to-eat food bars; Gluten prepared as foodstuff; Snack foods prepared from maize; Cereal based prepared snack foods; Snack foods and savory foodstuffs prepared from potato flour; Prepared foodstuffs in the form of sauces; Frozen pastry stuffed with vegetables; Frozen prepared rice with seasonings and vegetables; Flavourings made from fruits [other than essential oils]; Flavourings made from fruits; Chocolate-coated fruits
4059479  17/01/2019

SHAIKH MUKHTAR
Walkeshwar, Shagadha, Taluqa : Ambad, District: Jalna – 431212, Maharashtra
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
TEA AND TEA SUBSTITUTES; TEA BAGS; ARTIFICIAL TEA; ICED TEA; INSTANT TEA; TEA BEVERAGES; GREEN TEA AND BLACK TEA; HERBAL TEA; MEDICINAL TEA; LIME TEA; GINGER TEA; TEA CAPSULES, FILLED.
GOMTI

4091734  18/02/2019
GOMTI FOOD PRODUCTS
15 DARIYAPUR, RAJAJI PURAM, LUCKNOW UP 226017
PARTNER

Address for service in India/Attorney address:
ABBAS QUAISER
LUCKNOW LAW OFFICE, 220 MURLI BHAWAN, 10-A ASHOK MARG, LUCKNOW 226003
Used Since :01/01/1988

DELHI
BREAD, BUN AND RUSK
4093018 19/02/2019

JAY PRAKASH NARAYAN, TRADING AS - THE TEA COTTAGE
CHAITANYAPUR, NEW RANGIA, DARJEELING, PIN- 734013, WEST BENGAL
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
TEA
4097330  23/02/2019

JMS ENTERPRISES
House No. 17A, KH No. 80/3, 1st Floor, Block G-2, Budh Vihar Village Pooth Kalan, PH 1, Delhi – 110086
A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
RAJIV KUMAR GOYAL
16941, 1, BASANT VIHAR, BATHINDA-151001, PUNJAB

Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice. Beverages with coffee, cocoa, chocolate or tea base, Cereals prepared for human consumption (for example,
 oat flakes and those made of other cereals)
4097793   23/02/2019
M/S CHHAYA FOODS & BEVERAGES
SR317, Waghere Colony 02, Near PCMC Club, Pimpri Gaon, Pimpri, PUNE (M.H)
A Partnership Firm registered under Indian Partnership Act 1932.

Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP. VIDYUT BHAVAN, RATANLAL PLOTS, AKOLA-444005
Used Since : 14/03/2018

MUMBAI
Salts, Seasonings, Flavourings, Condiments, Edible flour, flour mixes and preparations made from cereals, Bean Flour,
Coffees, Teas, Cocoa, Beverages, Rice, Honey, Food products made from Grains, Cereals & Starches, Pastas,
Noodles, Baked goods, confectionery, desserts, chocolates and chocolate based products, Candy, biscuits
(cookies), Bakery & cake products, Sugars, Natural Sweeteners, Ice creams, frozen yogurts, Processed & Unprocessed
grains and cereals, Wafers, Namkeens, Flour Confectionery, foods, Snacks made from cereals, crispbread, potato, wheat,
corn and rice, extruded corn snacks, extruded wheat snacks, puffed corn snacks included in class 30.
4098768   25/02/2019
P RAGHUL TRADING AS R.A.P TRADERS
4/144, Malligai Street, Swami Sonaiah Nagar, Anuppanadi, Madurai, Tamilnadu -625009
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/07/2018
CHENNAI
Rice , Papadums, Powdered spices.
4100483  26/02/2019
OJASVI GAUTAM
D-46, KAMLA NAGAR, DELHI-110007
PROPRIETOR
Address for service in India/Attorney address:
ADVITIYA VYAS
114, USHA KIRAN BUILDING, AZADPUR COMMERCIAL COMPLEX, AZADPUR, NEW DELHI-33
Proposed to be Used
DELHI
Vada Pav, Sandwich, Frankie, pasta and noodles; tapioca and sago; flour and preparations made from cereals
4101348  27/02/2019
KRBL LIMITED,
5190, Lahori Gate, Delhi- 110 006. (India).
(A company duly incorporated under Indian Companies Act. 1956)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :04/01/2000
To be associated with:
1120955
DELHI
RICE
BRITANNIA INDUSTRIES LIMITED
NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, TUBERS AND OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, CRACKERS, PUFFED SNACKS, SNACK BARS, POPCORN; CANDIED POPCORN AND PEANUTS, SNACK FOOD DIPPING SAUCES, SALSAS, CHILLI, SNACK BARS, BISCUITS, CAKES, BUNS, ROLLS, COOKIES, RUSKS, CROISSANTS, BREAD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY. HONEY, TREACLE; YEAST, BAKING POWDER; SWAT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS, SPICES, ICE.
4102473  28/02/2019
BRITANNIA INDUSTRIES LIMITED
NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELI
READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, TUBERS AND OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, CRACKERS, PUFFED SNACKS, SNACK BARS, POPCORN; CANDIED POPCORN AND PEANUTS, SNACK FOOD DIPPING SAUCES, SALSAS, CHILLI, SNACK BARS, BISCUITS, CAKES, BUNS, ROLLS, COOKIES, RUSKS, CROISSANTS, BREAD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE; YEAST, BAKING POWDER; SWAT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS, SPICES, ICE.
SHRIM RIDDHI SIDDHI

4102652   28/02/2019
SHRIM RIDDHI SIDDHI CATERERS
8 - I - D, Sector - A, Mechanic Nagar, Indore - 452009, Madhya Pradesh
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/04/1999

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, bun, biscuits, cookies, cake, pastry, confectionery (bakery products), ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4106956 05/03/2019
TOTA UTPANNAGALA MARATA SAHAKARA SANGHA NIYAMITHA
A.P.M.C. YARD, CHANNAGIRI - 577213, DAVANGERE DISTRICT, KARNATAKA
A SOCIETY REGISTERED UNDER KARNATAKA CO-OPERATIVE SOCIETIES ACT, 1959

Address for service in India/Attorney address:
VINODKUMAR KOTABAGI
NO. 99, OLD NO. 615, FIRST FLOOR, 2ND MAIN, 2ND BLOCK, RAJAJINAGAR, BENGALURU- 560 010

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; AROMATIC PREPARATIONS FOR FOOD; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE CREAM; EDIBLE ICES; CHOCOLATE, TEA AND COFFEE BASED BEVERAGES; FLAVOURING BEVERAGES, OTHER THAN ESSENTIAL OILS; ESSENCES FOR FOODSTUFFS, EXCEPT ETHERIC ESSENCES AND ESSENTIAL OILS.
SAWAI
4124654  22/03/2019
RUPALI RAHUL JADHAV
52, Vasant Baug Society, Bibewadi Road, Pune - 411037, Maharashtra, India.
An Indian National.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SPICES, CONDIMENTS, MASALA, CURRY POWDER; EDIBLE ARTICLES FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; FLOURS AND PREPARATIONS MADE FROM PULSES; COFFEE, COFFEE SUBSTITUTES; BREAD, CAKES, PASTRY, CONFECTIONERY; SWEETS; TOFFEES; BISCUITS; FARSAN, DESSERTS; PUDDINGS; CORN FLOUR; WAFERS (BISCUITS); COOKED FOOD & SNACKS; NAMKEEN; GLUCOSE; CONDIMENT; NOODLES AND PASTA PRODUCTS; PROTEIN FOODS AND FOOD ADDITIVES NOT INCLUDED IN CLASSES 29 & 32; SUGAR, SWEETS AND SWEETMEATS; TAPIOCA, COCOA, SAGO, ICES, HONEY, TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES.
4132207  29/03/2019
VIKRAMADITYA SHARMA
B-3/ 3258, Vasant Kunj, Delhi-110070
Individual
Address for service in India/Attorney address:
ABHILASHA JINDEL
A-1/24, SRI AGRASEN APARTMENTS, PLOT NO. 10 DWARKA SECTOR-7, DELHI-110075
Used Since :14/11/2017
DELHI
FOOD FLAVORINGS, FREEZE DRIED, LYOPHILIZED (RICE) FOODS, RICE, SAGO, FLOUR PREPARATIONS, BREAD, PASTRIES, CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, SAUCES, SPICES AND OTHERS INCLUDED IN CLASS 30
BITE OF JOY

4158569  26/04/2019
HIMANTIKA TRADING AS BITE OF JOY
HNO 187 SEC 23
PROPRIETOR

Address for service in India/Attorney address:
SAMRITI SHARMA
A-110, STREET NO. 37, SCHOOL ROAD, SHOE MARKET, UTTAM NAGAR, NEW DELHI -110059

Proposed to be Used
DELHI
Cereal based snacks, rice based snacks, flour based savory snacks, candied based snacks, extruded wheat snacks, crisp bread snacks
Proposed to be Used

DELHI
Sweets, Confectionery, Bhujia, Saltish Preparations, Cakes, Biscuits, Namkeen, Chocolates, Pastry, Bakery Products, Bread, Snacks, Noodles, Chanachur, Mixtures, Hot Gram, Fast Food, Dalmoth, Bases for making milk shakes [flavourings], Coffee, Tea, Cocoa, Sugar, Sago, Flour and Preparations made from Cereals, Treacle, Baking Powder, Pepper, Vinegar, Ketchup, Sauces, Food Products For Human Consumption, Ready To Eat Food Products, Farina & Honey.
Rasmagic

4209949   18/06/2019
RASMADHUR AGRO INDUSTRIES
Ganganagar Road Near Kalpataru Warehouse, Bikaner, Rajasthan 334001
Partnership Firm

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
AHMEDABAD
RICE, FLOUR OF GRAINS, ATTA, MAIDA, SOOJI, DALIA, BESAN, RAWA & PREPARATIONS MADE FROM CEREALS, DAL (BROKEN GRAINS), COFFEE, COFFEE SUBSTITUTES, TEA, COCOA, SUGAR, CHOCOLATE, TAPIOCA, SAGO, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, CONDIMENTS, SPICES, FOOD PRODUCTS FOR HUMAN CONSUMPTION, SWEETS, NAMKINS, SNACK FOOD.
E-RAE

4213374 21/06/2019

HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.

SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

MUMBAI

NIKHIL MANOHAR KALBHOR PROPRIETOR OF KALBHOR FOODS
FLAT NO 201, H BUILDING, SURYODAI COMPLEX, KALBHOR NAGAR, CHINCHWAD, PUNE - 411019.
Sole Proprietor

Address for service in India/Agents address:
KIRAN PRAKASH UBHE
F.N.406, Samarth Residency, Near Navale Hospital Manaji Nagar, Narh, Pune-411041.

Proposed to be Used
Mumbai
Manufacturing of Snack Items including Crispy Namkeens such as Puff, Puff rings, puff balls, Corn Ring included in class 30.
SHRI. MEDAPATI LAKSHMI NARAYANA REDDY
No. 5/92, Bhavani Nagar, Anaparthi, East Godavari-533342, Andhra Pradesh, India.
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
LVPL

4240746  20/07/2019

ANITA GUPTA
D4/799/2, Sunshine Apartment, Budh Bazar, Sant Nagar, Buarari, Delhi
Education, Cultural
Startup

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments, Ice, Included in class 30
4250476  30/07/2019
ID NATURALS
BANKIM CHANDRA ROAD, HAKIMPARA, SILIGURI-734001, DARJEELING, WEST BENGAL
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
TEA AND PACKET TEA
MATHESON BOSANQUET ENTERPRISES PRIVATE LIMITED
‘Sua House’, No.26/1, Kasturba Cross Road, Bangalore - 560001
Indian Company
Address for service in India/Agents address:
V. GOPALAKRISHNA, ADVOCATE
88, 23RD CROSS, 3RD BLOCK EAST, SOUJANYA, JAYANAGAR, BANGALORE-560 011.
Used Since: 15/06/1951
CHENNAI
Tea, Coffee, Honey, Spices
4253245  01/08/2019
SUNSPRITE AGARBATI PRIVATE LIMITED
Plot No 3D/1252, Sector 11, CDA, CUTTACK, Cuttack, Orissa, India, 753014
Registered under GST, Incorporation

Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM), MALI SAHI, B.K. ROAD, CUTTACK 753 001, ORISSA, INDIA.

Proposed to be Used
KOLKATA
TEA, COFFEE, RICE, PULSES, HONEY, MAIDA, SUZI, BEAN, SALT, SUGAR, VINEGAR, TREACLE, MUSTARD, BREAD,
BISCUITS, PASTRY, CAKE, CONFECTIONERY, NAMKEEN, PEPPER, SWEETS, CHEWING GUM & BUBBLE GUM, ICE
CREAM, HONEY, COCA, SUGAR, PAPAD, SPICES, PULSES, TAPIOCA, SAGO, FLOUR PREPARATIONS MADE FROM
CEREALS, YEAST, BAKING POWDER, SAUCES, WAFFER, NOODLES, ASAFOETIDA, PUDDINGS, CUSTARD POWDER,
KETCHUP, LOZENGES, SPAGHETTY IN THE SAME CLASS 30
4256314  05/08/2019
SHIVANJALI SANJEEV NAIK NIMBALKAR
142/42 Kolki, Phaltan, Satara 415523
A SOLE PROPRIETOR
Address for service in India/Attorney address:
PADMAJA PATHAK
L1 103 Amrut Ganga Sinhagad Road
Proposed to be Used
MUMBAI
ice cream, ice cream mix, kulfi mix, , kheer mix powder, , gulab jamun mixes, baby food, milk based product mixes,
custard, kumis, fruit yoghurt, Chocolate beverages with milk; Cocoa beverages with milk; Frozen yoghurt; Binding agents
for ice cream; Mayonnaise; Mousses; pastry; Powders for ice cream; Puddings; Rice-based snack food; Cereal-based
Snack food; Preparations for Stiffening whipped cream; pastry and confectionary; flour and preparations made from
cereals; gruel, with milk base, ready-mix, pre-mixes
4256563    05/08/2019
GAJANAND FOODS PVT. LTD.
PLOT NO- 814, NR. PRIMA- 2, KOTHARI CHAR RASTA, SANTEJ, TALUKA - KALOL, DISTRICT GANDHINAGAR- 382721.
STATE GUJARAT – INDIA
A COMPANY INCORPORATED AND REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
To be associated with:
1095820, 1095821

AHMEDABAD
TEA INCLUDED IN CLASS 30
4257686   06/08/2019
SH. NARESH KUMAR PROPRIETOR OF M/S YUVEN AGRO INDUSTRIES
G-2/108, POCKET-2, BLOCK-2, SECTOR-16, ROHINI NORTH WEST, DELHI-110085
Proprietorship Firm
Address for service in India/Attorney address:
LEGUS INTELLECT
F-405, 4th FLOOR, ADITYA TOWER, COMMERCIAL COMPLEX, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
MAIDA, SUJI, ATTA, POHA, Besan (Gram flour), RICE,
CALCIMAX MAX
4258392  07/08/2019
MEYER ORGANICS PVT. LTD.
PLOT.NO.A-177, ROAD NO.16-Z, WAGLE ESTATE, THANE-400 604
MANUFACTURE AND MERCHTN AND EXPORTER
A PRIVATE LIMITED COMPANY

Proposed to be Used

To be associated with:
3442894

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
4259397  08/08/2019
PREETI
108, MADANGIR GAON, AMBEDKAR NAGAR
Individual

Address for service in India/Attorney address:
KANISHK RANA
B-8, SPRING LANE, GREEN AVENUE, CHURCH ROAD, VASANT KUNJ, DELHI

Proposed to be Used
DELHI
Coffee, coffee substitutes, coffee drinks, coffee beverages, coffee mixtures, coffee concentrates, malt Coffee, flavored Coffee, Coffee Beans, Unroasted Coffee, Chocolate Coffee, Decaffeinated Coffee, instant Coffee, Iced Coffee, Coffee flavorings, Ground Coffee, Coffee Essence, Coffee Bags, coffee pods, Mixture of malt coffee with coffee, Coffee based Drink, coffee-based beverages, roasted coffee beans, freeze-dried coffee, Drip bag coffee, mixtures of malt coffee extracts with coffee, Beverages made from coffee, Beverages made of coffee, Beverages with coffee base, Sugar coated coffee beans, coffee beverages with Milk, coffee in whole-bean form and Chocolate bark containing ground coffee beans.
Nature's Elixir
4259398  08/08/2019
KUSHAGRA VERMA
#2014/Sector -21, Panchkula, Haryana-134112
Envirosafe Packaging
Proprietorship Firm
Proposed to be Used
DELHI
Biscuits; Flour & preparations made from cereals; Cereal bars & Cereal-based snack food; Cocoa & Cocoa-based beverages; Coffee & Coffee-based beverages; Artificial coffee; Corn Flakes & Corn Flour; Oat flakes & Oats Based food; Pasta; Rice and Wheat-based snack food; Noodles; Rice cakes; Salt; Sugar; Tea & Tea based beverages; Sauces (Condiments); Dressings for salad; flavouring for food or beverages (other than essential oils); Seasonings; spices (whole and Ground); Honey; Vinegar; waffles; Bread; pastries and confectionery; Chocolate; Ice cream; Cake mixes; Cookie Mixes
VISUHAAS

4259400    08/08/2019

MR. VISHAL CHANDER SHYAMDASANI TRADING AS BHARAT MILLS
Bank of India Road, Opposite Post Office, Near Akash Colony, Ulhasnagar 421005
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Spices
4260336  08/08/2019
GWALIA SWEETS PVT LTD
401, 4th Floor, Sunrise Mall, Near Swaminarayan Mandir, Vastrapur, Ahmedabad 380015 Gujarat, India.
A Company Incorporated under the Indian Company's Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
To be associated with:
2513695
AHMEDABAD
Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, wafers, chips [cereal products], crackers, Sago, flour and preparations made from cereals, tapioca, rusks, biscuits / cookies, bread, pastries and confectionery, ice cream, candy, sweets, waffles
BLUE HORSE

4260382  08/08/2019

MRS. POONAM
SHOP NO. 104, VILLAGE & POST OFFICE - PALI, DIST. FARIDABAD - 121004, HARYANA, INDIA

INDIVIDUAL

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
SPICES
SUNITA SINGH (INDIAN NATIONAL, PROPRIETOR), TRADING AS KAUTILYA SUCCESS MANTRA
29, SHIV VILAS PALACE, RAJWADA CHOWK, INDORE, 452001 (M.P)
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Used Since :11/05/2017
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparation made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces (condiments); spices; ice included in class 30.
FOOKHREY PUFF PUFF

4261025   09/08/2019
RISHABH KUMAR SARAOGI
21, Hemant Basu Sarani, Suite No 210a, Centre Point, Kolkata - 700001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
To be associated with:
3529294, 3573617, 3994171, 4165888

KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
CUPLIP

4261074  09/08/2019

MR. NAVEEN KUMAR THOTA
M/s Thota Tea Traders, #1-308/3/A, Kolanpak Road, ALAIR, Yadadri Dist- 508101, Telangana State, India.

Single Firm

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
Coffee, Tea, Cocoa and Artificial Coffee.
PARVANI

4261125    09/08/2019
SHILPA SONAWANE
trading as ;SAMARTH ENTERPRISES
C/3, BEST SADAN, LILIYA NAGAR, GOREGAON WEST, MUMBAI : - 400104

Proposed to be Used
MUMBAI
MANUFACTURERS OF CONFECTIONARY, CHOCOLATE, DESERT, SPICES, MIXED SPICES, CURRY AND PIZZA SPICES
PASSION DELIGHT
4261324  09/08/2019
ANIL HEMNANI PROPRIETOR OF M/S PASSION DELIGHT FOODS
PLOT NO. 408, SINDHI COLONY, KHAMLA, NAGPUR - 440025 (MAHARASHTRA)
Proprietor
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Proposed to be Used
MUMBAI
BAKERY PRODUCTS, BISCUIT, COOKIES, CAKES, PASTRY, BREAD, ROLLS, BUNS, PAV, DONUTS, TOAST, KHARI, CREAM ROLL, RUSKS AND CONFECTIONERY
4261528 09/08/2019
TANISHA POLU TRADING AS M/S. VIVAAN BAKERS
A-WING, L2, PRATIKSHA NAGAR LOTUS CHS, PRATIKSHA NAGAR, SION, MUMBAI-400022, MAHARASHTRA
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
CAKES AND CHOCOLATES

Creamy Express
4261537  09/08/2019
MELUHA LIFESTYLE
643, SECTOR 8, PANCHKULA 134109
PARTNERSHIP FIRM
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
DELHI
COFFEE, GROUND COFFEE, COFFEE BEVERAGES
4261674  09/08/2019

H.P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]

Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since : 15/07/2019

To be associated with:
4086302

MUMBAI

CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS AND BUBBLE GUM INCLUDED IN CLASS 30
ABDUL JALEEL CHERUKATTE,
proprietor

Address for service in India/Agents address:
V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, Garlic Powder, chili powder, sauce powder, curry powder, chocolate powder, baking powder, pepper powder, ginger powder, mustard powder, turmeric powder, powder for making ice cream, Custard powder, Cereal powder, Mixed Spice powder, Chocolate powder, Pepper powder, Tea Mix powder, Instant powder for making tea, Turmeric powder for use as condiment
4262253  10/08/2019
VICTORIA BAKERS & CONFECTIONERS LLP
T-23, JUHU KOLIWADA H.B. GAWDE MARG, SANTACRUZ(W) MUMBAI Mumbai City MH 400049
LIMITED LIABILITY PARTNERSHIP
Proposed to be Used
MUMBAI
BAKERY PRODUCTS INCLUDING BREAD, LOAVES, BISCUITS, CAKES, PASTRIES AND CONFECTIONERY ITEMS
KHURAFATI BABY GLUCOSE CANDY
4262351  10/08/2019
JITESH BADLANI TRADING AS M/S PRIYA ENTERPRISES
9-A, VIDUR NAGAR, NEAR HAWA BANGLA, CAT ROAD, GRAM- AHIRKHEDI, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
To be associated with:
3173302, 3381283, 3904002, 4072962, 4072963

MUMBAI
CHURAN, SUGAR COATED GOLIYA, CHOCOLATES, CANDY (NON MEDICATED) AND CONFECTIONERY INCLUDED IN CLASS 30.
AFENIA
4262371  10/08/2019
MR. ASHOK AGRAWAL
ROOM NO. 75, SWADESHI MARKET, 2ND FLOOR, 316 KALBADEVI ROAD, MUMBAI-400002
Individual
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4262393  10/08/2019
MR. KUNAL BANSAL TRADING AS M/S RAJ IMPEX.
1806/52, NAIWALA, KAROL BAGH, NEW DELHI-110005.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2017

DELHI
Cinnamon; Ground cinnamon; Cinnamon powder; Cinnamon [spice]; Cinnamon powder [spice]; Cinnamon sticks and Spices.
4262685  12/08/2019
DIRECT BAZAAR INTERNATIONAL LIMITED
B-203, Nilkanth Apartment, C.K. Patel, A.K. Road, Surat-395008.
Public Limited
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
ICD ILAM'S Green Tea

4262754   12/08/2019
INTERNATIONAL COMMISSION FOR DEVELOPMENT
Lower Ground Floor B104 Gate No. 3, Freedom Fighter Enclave Neb Sarai, New Delhi, Delhi 110068
Society

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
HOKKIN

4262808  12/08/2019

PREM DEVI JAIN

2230, Shiva Basti, New Lane, Gangashahar, Bikaner Rajasthan -334401

PROPRIETOR

Address for service in India/Attorney address:

ANU SHARMA ADVOCATE

625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used

AHMEDABAD

Noodles; Pasta; Macaroni; Vermicelli; Vinegar; Flour; Flour confectionery; Flour preparations for food; Flour based savory snacks; Preparations made from cereals; Ready-to-eat cereals; Ready to eat savory snack foods made from maize meal formed by extrusion; Breakfast cereals made of rice.
4262932   12/08/2019
MR. RAMESH S. KONDHARE TRADING AS: KALYAN BHEL HOUSE
SR. NO- 580/5, SHOP NO-6, HAMAL NAGAR, MARKET YARD, PUNE-411 037, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since : 01/07/2019

To be associated with:
2862821

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, WHEAT, CEREAL, GRAIN, RICE-BASED SNACK FOODS, BAKERY AND SWEETS PRODUCTS
4262933  12/08/2019
MR. RAMESH S. KONDHARE TRADING AS: KALYAN BHEL HOUSE
SR. NO- 580/5, SHOP NO-6, HAMAL NAGAR, MARKET YARD, PUNE-411 037, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/07/2019
To be associated with:
2862821
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, WHEAT, CEREAL, GRAIN, RICE-BASED SNACK FOODS, BAKERY AND SWEETS PRODUCTS
4263111   12/08/2019
HALDIRAM BHUJIWALA LIMITED.
P-420, KAZI NAZRUL ISLAM AVENUE, VIP MAIN ROAD, KOLKATA - 700052, WEST BENGAL, BODY INCORPORATED.
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/11/1980
To be associated with:
1157358, 3837070, 4263109, 4263110

KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, atta, maida, besan, sattu, chana sattu, sooji, dalia, ready to eat snack foods, namkin, chanachur, bhujia, dalmoth, corn, wheat including pasta, macaroni, papad, wafers chips, cornflakes, vermicelli, spaghetti, tortillas, tacos, semolina, gingerbread, bread, cookies, lozenges, chocolate, marzipan, pralines, puddings, tarts, bread, cakes, biscuits, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (except salad dressings); spices; pulse flour for food being in class 30.
SHASHI GUPTA
51/7, RAMGANJ, KANPUR NAGAR 208001, UTTAR PRADESH
S. H. SALES, A Sole Proprietorship Firm

Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006

Proposed to be Used
DELHI
TEA & COFFEE
ROSE FINCH

4263620  13/08/2019
SAPTHAGIRI FOOD PRODUCTS
Sapthagiri Food products, No-5, Next to Sobha Appartments, Tumkur Road, Nagasandra Post, Bengaluru - 560073, Karnataka.
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
3759845

CHENNAI
Sauces
SAMATOL
4263786    13/08/2019
RAKESH S. KHANVILKAR
B/118, JJAMATA NAGAR, G.D. AMBEKAR MARG, OPP. NAVNEET SEVA MANDAL, KALACHOWKI, MUMBAI: 400033
A INDIAN NATIONAL

Proposed to be Used

MUMBAI
SPICES, SPICE MIXES, PEPPER SPICE, DESCRIPTION: CINNAMON [SPICE], CLOVES [SPICE], CURRY POWDER [SPICE], CURRY [SPICE], CURRY SPICE MIXES, EDIBLE SPICES, GINGER [POWDERED SPICE], HELICHRYSUM, HOT PEPPER POWDER [SPICE], MIXED SPICE POWDER, MIXED SPICES, MUSTARD POWDER [SPICE], PEPPER POWDER [SPICE], PIZZA SPICES, SPICE EXTRACTS, SPICE MIXES, SPICE PREPARATIONS, CONVENIENCE FOOD AND SAVORY SNACKS, PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, BAKING PREPARATIONS AND YEASTS, SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS
4263832   13/08/2019
MEESHNA FOOD PRODUCTS LLP
B-13, 37 SHREE GANESH APARTMENT, GUJRAT COLONY, KOTHRUD, PUNE-411038, MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Used Since :28/07/2017
MUMBAI
SPICES, SPICE MIXES.
4263833  13/08/2019
MEESHNA FOOD PRODUCTS LLP
B-13, 37 SHREE GANESH APARTMENT, GUJRAT COLONY, KOTHRUD, PUNE-411038, MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since :28/07/2017
MUMBAI
SPICES, SPICE MIXES.
4263844  13/08/2019
RAHUL PAWAR
485/1, NAPANIA JAT, BERASIA ROAD BHOPAL (MADHYA PRADESH) - 462038, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
RICE, FLOURS, SPICES, SUGAR, TEA, COFFEE, COCA, SEMOLINA, WHEAT FLOUR, FLOUR OF MILLET, MAIZE FLOUR, RICE FLOUR, CORN FLOUR, CUMIN POWDER, TURMERIC POWDERS FOR USE AS A CONDIMENT, CHILI POWDER, MIXED SPICE POWDER, CURRY POWDER, PEPPER POWDER [SPICE], TOMATO SAUCE, KETCHUP, PICKLES, JAMS, NOODLES, INSTANT NOODLES, HONEY INCLUDED IN CLASS 30
S. NAGARAJAN
trading as; A NAGAKRISHNA CONCERN
NO.3 ANNA NAGAR, DINDIGUL, 624005 TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
METROPLAN CONSULTANT
NO: 48, CHOLAN STREET, PRAKASH NAGAR, AMBATTUR, CHENNAI- 600 053
Used Since: 20/04/2019

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS, SPICES; ICE AND ALL MASALA PRODUCTS.
SOMESH

4264194   13/08/2019  
VIRAAT MANUFACTURER AND PACKAGING AGENCIES (PROP. MINAKSHI MISHRA)
C1, F2, SINTEX INDUSTRIES LTD, NARSINGHPURA, JAIPUR, RAJASTHAN - 302026

PROPRIETORSHIP

Address for service in India/Attorney address:
SARAL NAITHANI & ASSOCIATES
139-D, POCKET-B, DILSHAD GARDEN, DELHI-110095

Proposed to be Used

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, spices; ice
4264407  13/08/2019
SIKKHAR EXIM LLP
14th Floor, 14A, Akash Ganga, Bhulabhai Desai Road, Mumbai City, Maharashtra-400026
Limited Liability Partnership

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
MUMBAI
Sweets, Bhujia (cereal based fried snacks), Gathiya (gram flour based snacks), Farsan, Papad, Fafda, Pani Puri, Poha, Bhel Puri, Snack mixes consisting of crackers, pretzels or popped popcorn, Cereal-based snacks, Rice-based snacks, Wheat-based snacks, Maize-based snacks, Samosa (Indian snack food) breads, cakes, doughnuts, pasta preserves, sauces, bakery goods, chocolate fillings for bakery products, preparations for making bakery products, confectionery, chocolate and desserts, Macaroni, Vermicelli [noodles], Spaghetti, Sweetmeats [candy]
Trade Marks Journal No: 1920, 23/09/2019 Class 30

NITA S DUDANI
72 EAST WING IMPERIAL COURT, CUNNINGHAM ROAD, BANGALORE, KARNATAKA-560052

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4264579    14/08/2019
JANAYITRI AGRO AGRICULTURE OPC PRIVATE LIMITED
B-222, SHISHRAM COMPLEX, MAIN MARKET, BADARPUR, NEW DELHI - 110044

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Allspice, Cloves [spice], Pepper, Turmeric *, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
DEERS ECO
4264656  14/08/2019
JEEVANDEEPTI PRIVATE LIMITED
ECO COMPLEX, DARINGBADI, KANDHAMAL, ODISHA-762104
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
HIMANGSU MAJUMDER
38 A, DHANIA PARA ROAD, BARRACKPORE, P.O.- NONACHANDAN PUKUR, TITAGARH, KOLKATA, PIN- 700122
INDIVIDUAL

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water], papad; as included in class 30.
4265345  14/08/2019

MITHILA SWEETS AND BAKERY
COMMERCIAL SHOP SPACE NO. G2, GROUND FLOOR, LANDMARK TOWER, HOLDING NO. 0052, THAKUBARI ROAD, S.N.P. AREA, SAKCHI, EAST SINGHBHUM, JHARKHAND - 831001

PARTNERSHIP FIRM

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA
PAPAR FRIED, NAMKIN, SALTISH DAL BEING EDIBLE PREPARATION, AND SWEET, SNACKS, BHUJIA AND CONFECTIONERY INCLUDED IN CLASS 30
Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30
4266152  16/08/2019
APSP EXPORTS PRIVATE LIMITED
2/70 TRIVENI NAGAR KANPUR Kanpur
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAURABH SAXENA
169/8 gopal nagar, kanpur-208011, u.p. India

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
VANITHA RAJASEKER TRADING AS ROSITA
142, 4th Cross, Micheal Palya, Indiranagar, Bangalore – 560038
Sole Proprietor

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028

Proposed to be Used

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces,
RASANFRESH

4266222  16/08/2019

GAJALA PARVIN
trading as ;GAJALA PARVIN
F-63/6, ABUL FAZAL ENCLAVE-2, SHAHEEN BAGH, JAMIA NAGAR, OKHLA, SOUTH DELHI, DELHI-110025, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI

CONVENIENCE FOOD AND SAVORY SNACKS, SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, SUGARS, NATURAL SWEETENERS, SWEET COATINGS AND FILLINGS, BEE PRODUCTS, ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS, COFFEE, TEAS AND COCOA AND SUBSTITUTES THEREOF, PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEASTS, OTHERS.
4266563   16/08/2019

BHAVYA FOOD PRODUCT
PLOT NO.4, SHED NO.1, GURUDEV PARK-2, INDUSTRIES AREA, NEAR RADHIKA FURNITURE, VILLAGE- RAVKI, TALUKA -LODHKA-360004, DIST. RAJKOT (GUJARAT-INDIA)

partnership firm

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
PAPAD – INCLUDING IN CLASS-30
Trade Marks Journal No: 1920 ,  23/09/2019           Class 30

DIVYA NILESH MOTA  
B-103, Sakar Residency, Opp. Shree Mangal Karyalay, Patharli Road, Gograswadi, Dombivli East, Maharashtra

Individual

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR 
17 - 14/B, ZAoba WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used

To be associated with:
3636036, 3905784

MUMBAI

Rice; Wheat-based snack foods; Processed corn; Muesli; Soya flour; Poha (Snack foods made of broken rice); Bread; 
Pastries; Tea; Coffee; Cocoa; Tapioca and sago; Edible ices; Sugar *; Honey; Treacle; Yeast, baking-powder; Salt; 
Mustard; Vinegar; Sauces [condiments]; Spices; Ice; Puffed cheese balls [corn snacks]; Chikki (confectionery); Flour 
confectionery; Flour and preparations made from cereals; Toast; Biscuits; Rusks.
HB-29

4266838  16/08/2019

CORONA REMEDIES PRIVATE LIMITED
Corona House, C-Mondeal Business Park, Near Gurudwara, S.G. Highway, Thaltej, Ahmedabad-380059, Gujarat, India.
A company incorporated

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Used Since : 08/07/2010

AHMEDABAD
Cereal based Energy Bars, Carbohydrate preparations for food, Coffee, Honey, Cocoa, Sugar, Rice, Artificial coffee; Flour and Preparations made from Cereals, Bread, Treacle; Baking Powder; Salt, Mustard; Vinegar, Sauces, Spices included in Class 30.
4266864  16/08/2019
ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi, Delhi 110019
Company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065
Proposed to be Used
DELHI
Rice and rice products
Transliteration : Akitakomachi is a variety of rice, developed by Akita Prefecture in Japan
4267076  17/08/2019
SEEPANA VENKATA RAMANA
H.No: 4-83, Chinnaveedhi, Dodla Ramachandra Puram, Srikakulam, Andhra Pradesh-
INDIVIDUAL
Address for service in India/Attorney address:
VEERENDRA BABU BETHA
DNO.76-5-30,JAGANATH TOERS S1,DANAVAIPETA GANUGU VEEDHI,RAJAHMUNDRY,ANDHRA PRADESH-533103
Proposed to be Used
CHENNAI
ICE CREAMS, ICE CREAM BASED PREPARATIONS
AlterStyle
4267256  17/08/2019
SIMPLE BHANDIA
199A Purbalok, 3rd Floor, Upasana Apartments, Kolkata - 700099
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Trade Marks Journal No: 1920, 23/09/2019  Class 30

4267298  17/08/2019
SOFEENE BRANDS & MARKETING PVT. LTD.
B-1008, Western Edge-II, Western Express Highway, Near Magathane Bus Depot, Borivali East Mumbai- 400066

Body Incorporate

Proposed to be Used

Mumbai
biscuits/cookies, candy, candy decorations for cakes, caramels(candy), chewing gum, cocoa, coffee, confectionery/ sugar confectionery, fruit jellies (confectionery), honey, royal jelly, sugar, sweetmeats (candy)
PGF

4267389  17/08/2019

VIKRANT VIJAYKUMAR PATHRIA KARTA OF VIKRANT PATHRIA (HUF) TRADING AS MANYA ENTERPRISE
30/B, PLOT NO-C/1/222, GIDC, PANDESARA, SURAT-394221

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

Flour; flour and preparations made from cereals; maida (wheat flour); rawa (wheat flour); salt; seasonings; spices; preserved garden herbs; coffee, tea, cocoa and artificial coffee; rice; sugar; vinegar, sauces and other condiments.
4267409  17/08/2019
MR. MITHILESH GUPTA.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12A, DWARKA, NEW DELHI-110075.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED). 
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059. 
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4081796

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; Ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; Ice [frozen water], snack food, ready to eat savory snack foods made from maize meal formed by extrusion being goods included in class 30.
4267516   17/08/2019
SUNIL KUMAR TRADING AS TULSI TEA TRADERS
B-20/316, MAYA NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Tea, Coffee & Spices.
SIDDHACHAL

4267589  17/08/2019
MANISH MOLA, TRADING AS VARDHMAN FOOD PRODUCTS
VARDHMAN HOUSE, NEAR TIRUPATI NAGAR, BANSWARA ROAD, PRATAPGARH (RAJ.) - 312605
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
AHMEDABAD
POHA, SPICES, HALDI, MIRCHI, DHANIYA, ACHAR MASALA, AATA, RAWA, MAIDA, BESAN, FLOUR AND
PREPARATIONS MADE FROM CEREALS INCLUDED IN CLASS 30.
4267617  17/08/2019
HARESHBHAI KANJIBHAI KARIYA, PROPRIETOR OF, NAYAN SALES AGENCY
Block no. 12 D/2 Jalaram society, Nr. Garden, Junagadh- 362001,Gujarat
proprior

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
SPICES, CINNAMON, CINNAMON POWDER, CLOVES, CLOVE POWDER, CURRY, CURRY POWDER, GINGER, PÉPRIKA,
POWDERED SPICES, MUSTARD MUSTARD POWDER, AJMA, AJMA POWDER, NAY LEAF (TEJ PATTA), DILL SEED
POWDER, TAPIoca, SAGO, CHILLI POWDER AND SPICES INCLUDED IN CLASS 30
KBZ FOOD INDIA (OPC) PRIVATE LIMITED
PLOTNO 26, B/H. YOGI PRINT, RAJARAM INDUSTRIAL AREA ANANDPAR, NAVGAM, RAJKOT 360003

Body Incorporate the campanies act, 2013

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used

AHMEDABAD

Namkeen, Khakhara, Wheat Crisps, Papad Lentil Crackers, Rice Crackers, Baked Papad Crackers, Flour and preparations made from cereals, Nachos (Tortilla Chips), Corn Chips, cereal-based snack food, rice-based snack food, waffles (cereal products)
HINDMAHAL

4267655  17/08/2019

M/S. LUNI COMMODITIES
62-C, PLOT NO. 40, JHANG APARTMENT, SECTOR-13, ROHINI, NEW DELHI-110 085

Partnership firm

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCE, (CONDIMENTS); SPICES; ICE
AZIFAH

4267902    19/08/2019

MR. GIRISH KUMAR GUPTA
HOUSE NO. - 2/35, ROOP NAGAR, MALKA GANJ, NORTH DELHI - 110007.
INDIVIDUAL

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.I, SHAKARPUR, DELHI-92

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FRUIT SAUCES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
4268195   19/08/2019
MANOJ GARG, TRADING AS BARUN ENTERPRISES
23, G.T. Road, Laskar Dighi East, 1st Floor, Santi Kuthi, Burdwan Pin -713101, West Bengal, India.
An Indian Proprietorship firm
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :10/09/2004
To be associated with:
3384001, 3384002, 4268194
KOLKATA
Rice
Gajvar

4268251  19/08/2019

JAWARILAL COMPANY (PROPRIETOR NAME : LOVEKESH SALECHA),
Jawarilal Company, G 2nd 9 Mandore Mandi, Jodhpur -342007

Proprietorship

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Yegam

4268321  19/08/2019

ORION CORPORATION
13, Baekbeom-ro 90da-gil, Yongsan-gu, Seoul, Republic of Korea
A Korean Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Flour; preparations made from cereals; confectionery; chewing gum; buns; rice cakes; biscuits; bread; cream puffs; ice cream; iced tea; bars of sweet jellied bean paste; confectionery in jelly form; chocolate products; chocolate; custard; candy; cocoa; cookies; crackers; sausage wrapped in dough.
CHICKENPOP
4268322   19/08/2019
ORION CORPORATION
13, Baekbeom-ro 90da-gil, Yongsan-gu, Seoul, Republic of Korea
A Korean Corporation
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
DELHI
Flour; preparations made from cereals; confectionery; chewing gum; buns; rice cakes; biscuits; bread; cream puffs; ice cream; iced tea; bars of sweet jellied bean paste; confectionery in jelly form; chocolate products; chocolate; custard; candy; cocoa; cookies; crackers; sausage wrapped in dough.
SAKET CHAUDHARY TRADING AS SAKET SPICES & FOOD PRODUCTS CO.
PLOT NO. 200/2, VILL-BORIGARKA, DURG, CHHATTISGARH - 491107
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.

Proposed to be Used
MUMBAI

spices and items included in class 30
SHIVESH
4268459   19/08/2019
SHYAMLAL PROPRIETOR OF SHYAM MASALA UDYOG
BALBADHRAPUR JAIRAMPUR, REBHA, AMETHI, U.P.-227405
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Spices
TRUDIET

4268501  19/08/2019
SAGAR MALHOTRA TRADING AS MALHOTRA AGENCIES
I-5, BLOCK NO. 1, GOVIND NAGAR, KANPUR (U.P)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/08/2019

DELI
Spices, Tea, Rice, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalia, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Snacks, Icecreams, Sweets, Confectionery & Bakery Goods.
SIZZLE'N'COOL
4268503   19/08/2019
SURENDER SINGH NEGI
BASEMENT, THE WORKPLACE H NO 545 SAINI PLAZA MARKET CHOMA GURGAON
INDIVIDUAL
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices; ice.
4268543    19/08/2019
MRS. VISHWA RAJESH CHAUDHARY TRADING AS RAVID ENTERPRISES
PLOT NO. 53, NEW GIDC,52-HECTOR EXP AREA, UMBERGAON – 396171, DIST. VALSAD, GUJRAT, INDIA.
Proprietor
Address for service in India/Attorney address:
GAMINDIA
Dombivali

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]
GANSITO
4268758 19/08/2019
GRUPO BIMBO S.A.B. DE C.V.
PROLONGACION PASEO DE LA REFORMA NO.1000, COL. PENA BLANCA SANTA FE, MEXICO D.F., 01210, MEXICO
A company incorporated under the laws of Mexico

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
To be associated with:
604743, 3132941, 3556673

DELHI
bakery products, namely, pastries, all being goods included in class 30.
BESSER

4269026    20/08/2019

BEasser LIFECARE PRIVATE LIMITED
D-123, NEAR-MANDIR, EAST VINOD NAGAR, NEW DELHI-110091
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Used Since :09/01/2019

DELHI

TEA, TEA EXTRACTS, GREEN TEA, HERBAL TEA, COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; INCLUDING in CLASS 30.
DIVYASHRI
4269185 19/08/2019
MR. GIRISH KUMAR GUPTA
HOUSE NO. - 2/35, ROOP NAGAR, MALKA GANJ, NORTH DELHI - 110007
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FRUIT SAUCES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4269193  20/08/2019
CINNAMON BARN LLP
#356/1/1, Flat No. A4 054, DLF Westend Heights Apartments, Akshayanagar, Begur, Bangalore 560068
Partnership Firm

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used

CHENNAI

Almond paste; almond confectionery; aniseed; seasonings; baking soda; baking powder; condiments; biscuits; bread; bread rolls; breadcrumbs; buns; cake batter; icing; cakes; capers; candy; cereal preparations; chamomile-based beverages; cheeseburgers; chocolate; chocolate-based beverages with milk; chocolate mousse; chocolate decorations for cakes; chocolate-based spreads; chocolate-coated nuts; allspice; cinnamon; cloves; cocoa; cocoa beverages; cocoa-based beverages; coffee; coffee beverages with milk; coffee-based beverages; sugar confectionery; cream of tartar for culinary purposes; crushed oats; dessert mousses; dough; dressings for salad; dulce de leche; essences for foodstuffs; flavourings for food, cakes and beverages; fondants; fruit jellies; sauces and marinades; ginger; gingerbread; gluten for culinary purposes; gluten prepared as foodstuff; gluten additives for culinary purposes; honey; hot dogs; ice cream; ices; confectionery ices; leaven; liquorice; lozenges; macaroons; marzipan; meat gravies; mint for confectionery; muesli; nuts; flour; nutmeg; oat flakes; oat-based food; oatmeal; palm sugar; pancakes; edible paper; pasta; pastries; pâtés en croute; peanut confectionery; petits fours; pies; pizzas; pralines; puddings; quiches; quinoa, processed; ravioli; rice; rusks; sago; sandwiches; semolina; star aniseed; starch for food; preparations for stiffening whipped cream; sugar; natural sweetener; sweetmeats; tabbouleh; tarts; tea; tea-based beverages; thickening agents for cooking foodstuffs; turmeric; unleavened bread; unroasted coffee; vinegar; waffles; wheat flour; wheat germ for human consumption; yeast included in class 30
Trade Marks Journal No: 1920, 23/09/2019, Class 30

SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST – VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 30/04/1996

To be associated with:

4269597 20/08/2019

ULTIMATE VALUE. EVERYDAY.

AHMEDABAD
BRINE FOR COOKING, BRINE FOR USE IN COCKTAILS, BRINE FOR PICKLING, ACHAR PACHRANGA (FRUIT PICKLE); CURRY SAUCE; CURRY PASTES; ORGANIC CURRY SAUCES; FROZEN MEALS CONSISTING PRIMARILY OF RICE; FROZEN PIZZA; SAVORY SAUCES, CHUTNEYS AND PASTES; FLAVOURINGS FOR SNACK FOODS [OTHER THAN ESSENTIAL OILS]; CEREAL BASED SNACK FOOD; RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION; POPCORN; FRYUMSS AND WAFER BEARING SNACK FOOD; FLOUR AND PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS]; PANI PURI (INDIAN SNACK CONTAINING SPICY WATER); BHEL PURI (PUFFED RICE BASED INDIAN SNACKS); PURI (FRIED INDIAN BREAD); PAPAD & KHAKHRA (CEREAL BASED SNACKS); PAPADUMS; POHA (SNACK FOODS MADE OF BROKEN RICE); SAMOSA (INDIAN SNACK FOOD); READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION; CHAPATI (INDIAN BREAD) CHIKKI (CONFECTIONERY); JAGGERY; BREAD, PASTRIES AND CONFECTIONERY, BAKERY GOODS; GRAIN-BASED SNACK FOODS; CEREALS PREPARED FOR HUMAN CONSUMPTION; READY-TO-EAT CEREALS.
4269653  20/08/2019
R PARAMASIVAM
NO.2, ARUL JOTHI, L R PALAYAM, PANRUTI, CUDDALORE-607106, TAMILNADU, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
RICE, BROWN RICE, ENRICHED RICE, FRIED RICE, INSTANT RICE, PUFFED RICE, STEAMED RICE, STIR-FRIED RICE, WHOLE GRAIN RICE
4269954  20/08/2019
NILESH HARGOVINDBHAI MAKWANA
OFFICE NO:9, FIRST FLOOR, HIRAPANNA COMPLEX, OPP. RAJHANS POINT, VARACHHA ROAD, SURAT- 395006
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :25/05/2016

AHMEDABAD
Baked goods; beverages with coffee, cocoa, chocolate or tea base; cakes; candy; chocolate desserts; cocoa-based drinks; custard; dessert mousses [confectionery]; dessert puddings; dessert soufflés; donuts; fruit ice cream; gelato; ice cream, sorbets and other edible ices; ice cream cakes; ice cream desserts; ice cream bars; ice cream cones; ice cream mixes; ice pops; ice cream sundaes; kulfi (ice cream); non-dairy ice cream; soft-serve ice cream; cones for ice cream; sauces for ice cream; rice-based pudding dessert; sherbet [confectionery]; waffles; shaved ice confections.
4270191  21/08/2019
Mohammad Rais Chuttani trading as M/s. New Vidarbha Trading Company
Ganga No.1, Washim Bypass, Akola- 444002
Manufacturer

Address for service in India/Agents address:
PARKAR & PARKAR,
333, NARSI NATHA STREET, 3RD FLOOR , KATHA BAZAR, MUMBAI- 400 009.
Used Since :02/01/2018

MUMBAI
Besan, cereals and gram flour
Trade Marks Journal No: 1920, 23/09/2019

KABILAN N
M Puthur, Govindapuram Post, Muthalamada, Chittur, Palakkad - 678507
Individual

Address for service in India/Attorney address:
SR RAJESHKUMAR
NO.97, KALYAN TOWERS, EAST LOKAMANYA STREET, RS PURAM, COIMBATORE-641002

Proposed to be Used
CHENNAI

Tea, coffee, cocoa, rice, tapioca, sago, sugar, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
KITCHEN FLAVORS

4270537  21/08/2019

UNIVERSAL FOOD PRODUCTS (PROPRIETOR: PRATHEESH SUSHEEL KUMAR)

Kappaumchalil Pathirippatta-Post Kakkattil, Kozhikode, Kerala - 673507

Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 25/07/2019

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Trade Marks Journal No: 1920, 23/09/2019, Class 30

SHELLZ OVERSEAS PVT. LTD.
39/35, 3RD FLOOR, WEST PUNJABI BAGH, METRO PILLAR NO.-144, NEAR SHIVAJI PARK METRO STATION, DELHI-110020.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTRY AND CONFECTIONERY, CANDY, TOFFEE, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES.
4270634  21/08/2019
DHARMYA BUSINESS VENTURES PRIVATE LIMITED
3 A, Martha's Place, 5th Cross, Lavelle Road, Bangalore- 560001.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANUPAMA HEBBAR
Keystone Partners, 2nd floor, 35/2, Chaman, Cunningham Road, Bangalore 560052
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4270822 21/08/2019

ELEMAGE WELLNESS LLP
Mahalaxmi Chambers, 2nd Floor, 22, Bhulabhai Desai Road, Mahalaxmi (West) Mumbai – 400 026.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; Ice cream, Confectionery, biscuits
4270829   21/08/2019
ELEMAGE WELLNESS LLP
Mahalaxmi Chambers, 2nd Floor, 22, Bhulabhai Desai Road, Mahalaxmi (West) Mumbai – 400 026.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3687601, 3687608

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; Ice cream, Confectionery, biscuits
4270836  21/08/2019
ELEMAGE WELLNESS LLP
Mahalaxmi Chambers, 2nd Floor, 22, Bhulabhai Desai Road, Mahalaxmi (West) Mumbai – 400 026.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI – 400 058.

Proposed to be Used
To be associated with:
3687594

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; Ice cream, Confectionery, biscuits
4271017  21/08/2019
SHAHI AGRO INDUSTRIES PRIVATE LIMITED
1-949/61/27 HASAN COTTAGE, RAHAMAT NAGAR, GULBARGA, KARNATAKA- 585102
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
X POOL

4271081   21/08/2019
SAURABH GOYAL
H.NO. 205, RAJENDRA PARK EXTN. NANGLOI,WEST DELHI, DELHI 110041
INDIVIDUAL PERSON

Proposed to be Used
DELHI
COFFEE TEAS AND COCOA AND SUBSTITUTES THEREFOR
4271327   22/08/2019
VAISHALI SUDHAKAR PALEKAR
ROW HOUSE NO. A1, SHUBHSHRI WOODS, KUNAL ICON ROAD, PIMPLE SAUDAGAR, PUNE 411027
Sole Proprietor

Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India

Proposed to be Used
To be associated with:
4111782

MUMBAI
Coffee, tea, cocoa, tapioca, sago, artificial coffee; bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; mustard; vinegar, sauces, (condiments); spices; ice.
4271563  22/08/2019
MOHD MOBEEN
RZ-546, GROUND FLOOR, GALI NO-22, TUGHLKABAD EXT, NEW DELHI-110019
PROPRIETOR
Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
WB-97C,1ST FLOOR,STREET NO-3, SHAKARPUR, DELHI -110092
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4271643    22/08/2019
ALLIED NATURAL PRODUCT
13-C SECOND FLOOR, LIG FLATS, POCKET D, ASHOK VIHAR, NEW DELHI-52
PARTNERSHIP FIRM
Address for service in India/Attorney address:
AMARENDRA KUMAR DUBEY
501A USHA KIRAN BUILDING AZADPUR, NEW DELHI-110033
Used Since :20/08/2014
DELHI
Manufacturing & Processing of Honey
4271854     22/08/2019
SOCIETY FOOD PRODUCTS
MAPLE HOUSE, Vidyasagar Road, KHALPARA, SILIGURI- 734005
PARTNERSHIP FIRM
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

**Proposed to be Used**

**KOLKATA**

Bhuja (cereal based fried snacks), Cereal snacks, Wheat-based snacks, Cheese curls [snacks], Papad (Cereal based snacks), Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
ACCENTURE

4272023   22/08/2019
Accenture Global Services Limited
3 Grand Canal Plaza, Grand Canal Street Upper, Dublin 4, Ireland
A limited company organized and existing under the laws of Ireland.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4272045    22/08/2019
SIDHVI VINAYAK FLOUR MILL
INDUSTRIAL AREA, G.T ROAD,FATEHABAD
Partnership Firm
Address for service in India/Attorney address:
RACHIT GOYAL
#3317, Sector-19D, Chandigarh
Proposed to be Used
DELHI
Manufacturing of Atta, Besan, Dalia etc.
4272270  22/08/2019
MALA'S FRUIT PRODUCTS
25/1 A, NEAR BHOSE VILLAGE, PANCHGANI- 412 805.
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Proposed to be Used
MUMBAI
CHOCOLATES, JELLY SWEETS AND CONFECTIONERY (NON-MEDICATED).
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
Trade Marks Journal No: 1920, 23/09/2019  Class 30

BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4272554  22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4272579   22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4272584   22/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4272687  22/08/2019
MR. VINIT DESHPANDE (PROPRIETOR) TRADING AS VINIT SPICES AND FOOD PRODUCTS
103, Ashapura Kripa, Gavdevi, Gupte Road, Dombivli (W), 421202
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Spices; Rice snacks; Cereal snacks; Grain-based chips; Flour based chips; Corn chips; Rice chips; Baked goods;
Blue Fish

4272708   23/08/2019
PHIOF SERVICES PRIVATE LIMITED
Flat No. 209, 2ND Floor, Dhalia-1, Charms Solitaire, village - Mohiuddinpur, Kanawani, Indirapuram, Ghaziabad – 201014 (Uttar Pradesh).
Body Incorporate

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI

Tea, Tea Bags & Tea Beverages included Under Class-30.
4272787  23/08/2019
G ANITHA MAHESH
No. 45/1, 8th A Cross, Siddeshwara Road, Behind Heritage Enclave Apartment Nanjarasappa Layout, Bangalore North, Bangalore, Nagarbhavi, Karnataka- 560072
Natural person

Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
PLOT NO.8 & 9, 10TH CROSS, CELEBRITY PARADISE LAYO

Proposed to be Used
CHENNAI
coffee, tea, cocoa, sugar, rice, flour and preparations made from cereals, confectionery, bread, pastry, tomato sauce, chilli sauce, soya sauce, spices, salt, honey
AMRITARUSK

4272857   23/08/2019

SH. RAJESH CHAND CHAUHAN PROPRIETOR OF M/S SHREE KAMLAJEE FOODS

# 46, HANSA IND. PARK, BARWALA ROAD, HARIPUR HINDUAN, DERABASSI, MOHALI-140507, PUNJAB.

INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since : 31/08/2016

DELHI

TOASTS AND RUSKS.
Happy Bowl
4272894   23/08/2019
CHARCOAL BIRYANI RESTAURANTS PRIVATE LIMITED
C-244, ANTOP HILL WAREHOUSING COMPLEX, ANTOP HILL, WADALA EAST, MUMBAI 400037

Address for service in India/Attorney address:
KUSUMAKAR KAUSHIK
610-A, Commerce House, Nagindas Master Road, Fort, Mumbai-400 023.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
4273126   23/08/2019
VINOD BHANWAR SHEKHAWAT
H.No. 104/065, Ashok Nagar, Satpur, Nashik - 422001
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Spices & Tea.
MRS. SUJANA RAVISHANKAR
B – 320 , Sai Vihar , Sai Complex , Navghar Road , Mulund East , Mumbai - 400081
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI

High Protein Cereal Bars , Energy Bars Other Than Dietary Or Medical Purposes.
COSTA COFFEE

4273232  23/08/2019
Costa Limited
Costa House, Houghton Hall Business Park, Porz Avenue, Houghton Regis, Dunstable, Bedfordshire, LU5 5YG, United Kingdom
a British Company

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Used Since :03/10/2005

To be associated with:
1667882

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes; flour and preparations made from cereals; bread, biscuits, cakes, pastry and confectionery; ices; prepared meals constituting primarily of rice or pasta, sandwiches; honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; ice; ice cream; chocolate based beverages; cocoa based beverages, coffee based beverages, flavourings for beverages, other than essential oils, tea based beverages, edible ices, coffee flavourings, frozen yoghurt; confectionery ices; powders and natural flavourings for use in ice cream (other than etheric essences or essential oils); sorbets; wafers and ice cream cornets.
4273248   23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
To be associated with:
2356952, 2375213
MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4273258  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2356956

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4273278  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4273283    23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4273288  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.
4273331  23/08/2019
JAYANTA KUMAR PODDAR
3EB MANI KARN, 3B RAM MOHAN MULLICK GARDEN LANE, EM BYPASS, BELEGHATA, KOLKATA – 700010, WEST BENGAL, INDIA.
An Individual
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
FLAVORED AND SWEETENED GELATIN DESSERTS, FOODSTUFFS MADE OF A SWEETENER FOR SWEETENING DESSERTS, PETHA (SWEETMEAT), RASAGULLA (SWEETMEAT), JALEBI (SWEETMEAT), GULAB JAMUN (SWEETMEAT), BOILED SUGAR SWEETS, BOILED SUGAR CANDIES, HAND MADE CANDIES, AROMATIC PREPARATIONS FOR CANDIES, CAKES, BISCUITS, CAKES, COOKIES, PASTRY, BAKERY AND CONFECTIONERY, TOFFEES, CHOCOLATE, ICE CREAM, TEA, COFFEE, PAYESH, CHANACHUR, SOHAN PAPDI, LADDU, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION, CHOCOLATE-BASED READY-TO-EAT FOOD BARS.
CHIRPS

4273430  23/08/2019
FARMOUS FOODS PVT LTD
Evoma Business Center, #88 Borewell Road, Whitefield, Whitefield Post Office, Close to Whitefield Post Office, Bengaluru Urban, Karnataka - 560066, India
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
CHENNAI
Chips [cereal products]
4273484 23/08/2019
GOLDEN BRICKS INFRASTRUCTURE PVT LTD
401 Crescent Royale, New Link Road, Behind Morya Estate Andheri West Mumbai :- 400053
A Company Incorporated Under the Companies Act 1956

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
SALT, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
MANSAF

4273495  23/08/2019
AMIR AMANULLAH MOHD YUSUF
SHOP NO – 01, DILKHUSH BUNGLOW, GROUND FLOOR, J. P. ROAD, ANDHERI (WEST), MUMBAI - 400058,
MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
RICE, FLOURS, SPICES, SUGAR, TEA, COFFEE, SEMOLINA, WHEAT FLOUR, FLOUR OF MILLET, MAIZE FLOUR, RICE
FLOUR, CORN FLOUR, CUMIN POWDER, TURMERIC POWDERS FOR USE AS A CONDIMENT, CHILI POWDER, MIXED
SPICE POWDER, CURRY POWDER, PEPPER POWDER [SPICE] INCLUDED IN CLASS 30.
BLOOMBED

4273820   23/08/2019

IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001

A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used

DELHI

Coffee; Tea; Rice; Flour and Preparations Made From Cereals; Bread; Pastry and Confectionery; Salt; Mustard; Sauces; Spices
BLOOMBEDS

4273825   23/08/2019

IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110008.

Proposed to be Used

DELHI
Coffee; Tea; Rice; Flour and Preparations Made From Cereals; Bread; Pastry and Confectionery; Salt; Mustard; Sauces; Spices.
BLOOMSLEEP

4273830  23/08/2019

IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001

A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110 008.

Proposed to be Used

To be associated with:
2191647, 4102342, 4102343

DELHI

Coffee; Tea; Rice; Flour and Preparations Made From Cereals; Bread; Pastry and Confectionery; Salt; Mustard; Sauces; Spices.
SPY MONKEY

4274161  24/08/2019

SHAJI AYYAPPAN

VILLA 2 MYSTIC BELLS, KANIYAMPUZHA ROAD, KANIYAMPUZHA BRIDGE EROOR POST, TRIPUNITHURA NADAMA VILLAGE, THEVARA S.O, ERNAKULAM, EROOR, KERALA - 682306.

PROPRIETOR

Address for service in India/Attorney address:

SHIBU SYED MUHAMMED

KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
ELANQ

4274347  24/08/2019
MR. S. MANIRATHINAM, PROPRIETOR TRADING AS M/S. CRONY PHARMACEUTICAL,
No. 3, Mariyamman Kovil Street, Srisakthi Nagar, Annanur, Chennai - 600 109.
Merchant & Trader

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Used Since :15/02/2019

CHENNAI
Food Preparations made from Cereals, Maltose, Nutritional based food and Natural Sweeteners
ANAND SONI S/O NAND KISHORE SONI
240 A, MAHESHWAN COLONY, KHETRANARI, MANDORE ROAD, K.U.M. MANDORE ROAD, JODHPUR-342007, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

coffee, tea, cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastries and confectionery, edible ices, sugar, honey, treacle, yeast, aking-powder, salt, mustard, vinegar, sauces [condiments] spices, ice.
Trade Marks Journal No: 1920, 23/09/2019 Class 30

MOHAMMED HAROON SHAIKH
002, D-WING, SITA SMRUTI CHS LTD, 60 FEET ROAD, SANE GURUJI ROAD, NEAR GANPATI MANDIR, LODHA COMPLEX, MIRA ROAD EAST 401107.

PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
VS IPR AND LEGAL ADVISORS 3rd FLOOR, FLAT NO. 34, TARABAI NIWAS, NEW AYRE ROAD, DOMBIVALI - EAST 421201. MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

flour and preparations made from cereals
4274752   26/08/2019
MANOJ SHARMA PROP.SHARMA HERBALS
242 GUNJAN VIHAR KARRAHI KANPUR
INDIVIDUAL

Address for service in India/Attorney address:
ASHISH AGRAWAL
SRGP COMPLEX, GANGES NAGAR, SEC-9A NEAR-TATMILL CHOURAHA G.T ROAD, KANPUR NAGAR, MOB.NO-9451543201

Proposed to be Used
DELHI
TEA
SOMENATH NATH, TRADING AS: M/S. PRERANA FOOD PRODUCTS
VILL. MOHISPOTA, P.O. NATAGARH, P.S. GHOLA, NORTH 24-PARGANAS, PIN – 700113, W.B., INDIA

Proposed to be Used
KOLKATA
CHANACHUR, DALMUT, NAMKEEN, SNACKS
DELSOME

4275188  26/08/2019

TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003

Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
YOSHI

4275219   26/08/2019
PRAKHAR BANSAL
5/2, RAJ NARAIN ROAD, CIVIL LINES, DELHI-110054
AN INDIVIDUAL

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used

DELHI
SPICES, ATTA, MAIDA, SUJI, BESAN, PULSES, RICE, BAKING POWDER, BAKING SODA (FOR COOKING PURPOSES), BARLEY MEAL, BEAN MEAL, BEER VINEGAR, BISCUITS, COOKIES, BREAD, BREAD ROLLS, BUNS, CAKE POWDER, CAKES, CANDY, CHIPS (CEREAL PRODUCTS), CHOCOLATE, CHOW-CHOW (CONDIMENTS), CHUTNEYS (CONDIMENTS), CINNAMON (SPICE), CLOVES (SPICE), COFFEE, CONDIMENTS, CONFECTIONERY/ SUGAR CONFECTIONERY, SALT, CORN FLAKES/ MAIZE FLAKES, CORN FLOUR, MAIZE, CRACKERS, CRUSHED OATS, CUSTARD, FOOD FLAVOURINGS OTHER THAN ESSENTIAL OILS, GINGER (SPICE), GLUCOSE FOR CULINARY PURPOSES, HONEY, ICE CREAMS, KETCHUP (SAUCE), SAFFRON (SEASONING), STARCH FOR FOOD, SUGAR, TOMATO SAUCE, WHEAT FLOUR, WHEAT GERM FOR HUMAN CONSUMPTION, YEAST & FROZEN YOGURT.
ENRISE
4275230   26/08/2019
TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
IKNOOR

4275539  26/08/2019
ARUN KUMAR MAHAJAN PROPRIETOR OF M/S TILAK RAJ MAHAJAN COMPOSITE UNIT
Chowgan Bazaar, Chamba, H.P., (India)

PROPRIETORSHIP

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747

Proposed to be Used

DELHI
Bakery Products, Confectionery Products, Rusks, French Toast, Toast, Cookies And Crackers, Fortune Cookies,
Chocolate Covered Cookies, Salt, Coffee, Tea, Cocoa, Sugar, Tapioca, Flour And Preparations Made From Cereals, Bread,
Pastry And Confectionery, Ices, Honey, Treacle, Mustard, Vinegar, Sauces (Condiments), Spices, Biscuits, Snacks, Cakes,
Namkeen, Yeast & Baking-Powder
Trade Marks Journal No: 1920, 23/09/2019 Class 30

4275653 26/08/2019
HABIBAR RAHMAN, TRADING AS- H. R FOOD PRODUCTS
S/O. MAHAR ALI, VILLAGE. BANIARAPARA, P.O. GAREMARI, DIST. BARPETA, PIN: 781314, ASSAM.
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
VARMECALLY
4276019    27/08/2019
AAKASH AGROTECH PVT. LTD.,
2070 - B, OLD ANAJ MANDI, NARELA, DELHI - 110 040
BODY INCORPORATE
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI
RICE.
SUNDAY LATINO

4276027  27/08/2019

LIBERTY OIL MILLS LIMITED
Amerchand Mansion, D Wing, 16, Madame Cama Road, Colaba, Mumbai -400039.
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used

MUMBAI
Tomato ketchup; Mayonnaise and ketchup-based spreads; Food condiment consisting primarily of ketchup and salsa; Hot sausage and ketchup in cut open bread rolls; Grilling sauces, Cocktail sauces, Dipping sauces, Concentrated sauces, Pepper sauces, Pizza sauces, Soya sauces, Chocolate sauces, Fruit sauces, Cooking sauces, Salsa sauces, Spicy sauces, Satay sauces, Herb sauces, Curry sauces, Pasta sauces, Salad sauces; ATTA(Flour), Maida (wheat flour), Rawa (Wheat flour), Besan (Gram flour), flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, Mustard; vinegar, sauces (condiments); spices; ice; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee.
4276138  27/08/2019
MRUGESH J. SHAH PROPRIETOR OF NARANDAS DALICHAND SHAH
3/114, DANA BAZAR, DHOLKA - 382225, DIST – AHMEDABAD, GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since : 02/11/2014

AHMEDABAD

TEA INCLUDED IN CLASS -30
4276184  27/08/2019
BONNY BABU
Vettickal (House), Theyyappara (Po), Kodencherry(Village), Calicut (District), Kerala-673580
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
To be associated with:
4170345

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4276242  27/08/2019
MALLICK RASHID ALI
3/2 SIR SYED AHMED ROAD, KOLKATA 700014
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
CHEN, YUNG-LIANG
NO.11-11, L.N. 709, XIDA RD., NORTH DIST., HSINCHU CITY 30049, TAIWAN (R.O.C.)
A Taiwanese National.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Tea; Tea-based beverages; Coffee; Coffee-based beverages; Ice [frozen water]; Condiments; Honey; Candy; Bread;
Cereal-based snack food; Baozi [stuffed buns]; Buns; Radish cake; Pork bun; Fish dumplings; Cereal preparations;
Tapioca; Freeze-dried dishes with the main ingredient being rice; Noodles; Spring roll skin.
4280509  31/08/2019
MADHURI NIRANJAN MAHTANI
203, DALAMAL CHAMBERS, NEW MARINE LINES, MUMBAI - 400 020
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :18/01/2018
To be associated with:
3558025
MUMBAI
CURRY PASTE; CHILI PASTE, SAUCE.
NUTRIPUTTU
4280517  31/08/2019
BRAHMA INDIC NUTRIMENTS PVT. LTD (DR. SHAJEE DAMODARAN - MANAGING DIRECTOR)
BRAHMA INDIC NUTRIMENTS PVT. LTD, ADAT, PURANATTUKARA P.O, THRISUR - 680 551.
PRIVATE LIMITED COMPANY.
Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35, KERALA
Used Since: 10/02/2018

CHENNAI
NOODLES, PASTA, SNACKS, TAPIOCA SNACKS, BAKERY PRODUCTS.
2595620  13/09/2013
M.K.RAO FAMILY TRUST
trading as ;M.K.RAO FAMILY TRUST
4E, SURYA TOWERS, 104, S.P.ROAD, SECUNDERABAD-500 003 A.P.
MANUFACTURERS AND MERCHANTS
REGISTERED UNDER THE TRUST ACT
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/01/2010
CHENNAI
WHEAT.
SUBJECT TO NO EXCLUSIVE RIGHT TO THE WORDS HEALTHY DIET SEPARATELY AND OTHER DESCRIPTIVE TERMS EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
SFC

2966744  19/05/2015
MUZAMMIL AHMAD
ZESHAN AHMAD
trading as ;SHIFA FRUIT & VEG. CO.
MOHALLA KURESHI, VASHU DEV ROAD, ANSAR COLONY, AMROHA, UP
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2010

DELHI
FRESH FRUITS AND VEGETABLES
3010144    15/07/2015
RAMESH RANI
trading as ;M/S ACE TRADERS
D50-FOCAL POINT, MOGA.
MANUFACTURERS AND MERCHANTS
PROP. FIRM
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :01/04/2014
DELHI
CATTLE FEED, POULTRY PRODUCTS & AGRO PRODUCTS
3020315  30/07/2015
ORIGO COMMODITIES INDIA PRIVATE LIMITED
C-14, 2ND FLOOR, SOUTH EXTENSION PART-2, NEW DELHI -110049.
MANUFACTURERS AND MERCHANTS
A COMPANY REGISTERED UNDER THE PROVISION OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
SSA LAW OFFICES
D-1/30, DLF CITY, PHASE-1, GURGAON.
Used Since :01/01/2009

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT.
HAEMOBOOST

3023943    04/08/2015
AROSOL CHEMICALS PVT. LTD
B-4 INDUSTRIAL ESTATE DELHI ROAD SAHARANPUR 247001 U.P
MANUFACTURERS AND MERCHANTS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2013

DELHI
CATTLE FEED AND POULTRY FEEDS, FEED SUPPLEMENTS FOR ANIMALS, ANIMAL FOOD STUFFS, MESH CHOORI,
DOODH DHARA CHOORI CAKES, PASHU CHURI, KHAL, BINOLA (CATTLE FEEDS), OIL CAKES, GRAINS FOR ANIMAL’S
CONSUMPTION INCLUDED IN CLASS 31.
3028900  11/08/2015
SUSHIL KUMAR
trading as ;HERSTEL NUTRISCIENCE
302, NEELKAMAL APPARTMENT, KRISHNA BAGH, DAYALBAGH, AGRA-282005.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since: 22/07/2015
DELHI
HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS, LIVING ANIMALS, SEEDS, LIVE PLANTS AND FLOWERS,
FOOD-STUFFS FOR ANIMALS, MALT, AS PER CLASS-31.
KANAK

3073073  08/10/2015
ASHISH JUGALKISHOR KHANDELWAL
trading as ;SHAKTI PASHU KHADYA
104, A PLOT NO-8, ASHISH SADAN, NEAR GANESH APARTMENT, AGRAWAL NAGAR, DHULE-452001
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/04/2015

MUMBAI
CATTLE FEED, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT

The trade mark is restricted to use the mark in the state of Maharashtra..
3150529  05/01/2016
TRETA AGRO PRIVATE LIMITED
trading as ;TRETA AGRO PRIVATE LIMITED
P-3/6, LGF DLF PHASE-2, GURGAON 122002, HR
MERCHANTS AND MANUFACTURERS
Used Since :01/05/2013

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTER PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE EXCEPT AS
SUBSTANTIALLY SHOWN ON THE LABEL.
3182115  11/02/2016
NISARGA VENTURES PRIVATE LIMITED,
204, BUILDING B-14, KALPAK ESTATE, ANTOPHILL, MUMBAI-400037.
MANUFACTURER AND TRADER
A PRIVATE LIMITED COMPANY
Used Since :01/04/2015
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT IN CLASS 31.
3223771  31/03/2016
BELLAM SYAMU
trading as ;SRINIVASA FEED MIXING PLANT
SANAMPUDI SINGARAYA KONDA (MANDAL AND POST), PRAKASAM DISTRICT, ANDHRA PRADESH-523101
MANUFACTURER AND MERCHANTS
PROPRIETOR FORM
Address for service in India/Attorney address:
K.PAWAN JHABAKH AND T V P SAI VIHARI
NO.8, KONDI CHETTY STREET, SECOND FLOOR, HINDUSTAN CHAMBER OF COMMERCE BUILDING, PARRYS, CHENNAI - 600 001
Used Since :17/11/2008
CHENNAI
CATTLE FEED (FEED FOR ANIMALS)
No exclusive right over the Device of Cow and Calf and other descriptive matters separately except as substantially shown in the representation of the mark.
NUTROLIFE
3247651 29/04/2016
ASHOK KUMAR ANAND
trading as; KARAN FEEDS
38-39/3, HSIIDC, KARNAL (HARYANA)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/09/2012
DELHI
Cattle Feed & Poultry Feed.
Priority claimed from 01/04/2016; Application No.: 51298; Trinidad and Tobago

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, USA
Manufacturer and Merchant
A corporation organized and existing under the laws of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt; Algae for human or animal consumption; Algarovilla for animal consumption; Almonds [fruits]; Aloe vera plants; Animal foodstuffs; Bagasses of cane [raw material]; Barley; Beans, fresh; Beet; Berries, fresh fruits; Beverages for pets; Bird food; Bran; Bran mash for animal consumption; Cereal seeds, unprocessed; Chestnuts, fresh; Chicory roots; Chicory [salad]; Christmas trees; Citrus fruit; Cocoa beans, raw; Coconut shell; Coconuts; Cola nuts; Copra; Cucumbers, fresh; Cuttle bone for birds; Dog biscuits; Draff; Edible chews for animals; Fish, live; Fish meal for animal consumption; Flowers, dried, for decoration; Flowers, natural; Fodder; Fruit, fresh; Garden herbs, fresh; Grains [cereals]; Grains for animal consumption; Grapes, fresh; Hay; Hazelnuts; Hop cones; Hops; Juniper berries; Leeks, fresh; Lemons, fresh; Lentils, fresh; Lettuce, fresh; Linseed for animal consumption; Linseed meal for animal consumption; Lobsters, live; Locust beans; Maize; Maize cake for cattle; Malt for brewing and distilling; Marc; Marrows; Meal for animals; Mushrooms, fresh; Mussels, live; Nettles; Nuts [fruits]; Oats; Oil cake; Olives, fresh; Onions, fresh vegetables; Oranges; Oysters, live; Palm trees; Palms [leaves of the palm tree]; Peanut cake for animals; Peanut meal for animals; Peanuts, fresh; Peas, fresh; Peppers [plants]; Pet food; Plants; Plants, dried, for decoration; Pollen [raw material]; Potatoes, fresh; Raw barks; Residual products of cereals for animal consumption; Residue in a still after distillation; Rhubarb; Rice meal for forage; Rice, unprocessed; Roots for food; Rye; Sesame; Shellfish, live; Silkworm eggs; Silkworms; Sod; Spinach, fresh; Sugarcane; Truffles, fresh; Vegetables, fresh; Vine plants; Wheat; Wheat germ for animal consumption; Wreaths of natural flowers; Yeast for animal consumption.

Colour claimed is feature of the mark.
MR APPLE
3261815 17/05/2016
MR APPLE NEW ZEALAND LIMITED
2 Station Road, Whakatu, Hawkes Bay 4172, New Zealand
Manufacturer and Merchant
a New Zealand limited liability company

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Agricultural, horticultural, forestry products; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,"APPLE" and "MARK TO BE USED AS A WHOLE".
MOHD. SHOEB KHAN
trading as ;A.G.N. PET PRODUCTS
F-104, SECTOR-II, TALA NAGAR UPSIDC, RAMGHAT ROAD, ALIGARH-202001 (UP) INDIA
MANUFACTURES AND MERCHANTS AND SUPPLIERS AND EXPORTERS

Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE,
17/186, JAIRO BUILDING, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.
Used Since :15/05/2015

DELHI

DOG FOODS, DOG SNACKS AND TREATS, PET FOODS, BONES FOR DOGS, FOOD STUFFS FOR ANIMALS, BIRDS AND ANIMALS OF GOODS BEING INCLUDED IN CLASS -31.
JWALA TEJ
3307017    12/07/2016
SANDEEP SINGH
MANAV NAGAR COLONY, ASHAPUR, SARNATH, VARANASI (UP), INDIA.
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :07/04/2009
DELHI
PAN FLAVOURING MATERIALS, SWADISHT SUPARI, ELAICHI, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENER, MEVA MIX PAN MASALA, PAN MASALA, PAN CHATNI, INCLUDED IN CLASS-31
Hero Corporation

3326166   02/08/2016
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Manufacturer & Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3254888, 3254903, 3326165

DELHI
Agricultural, horticultural and forestry products and grains not included in classes, fresh fruit and vegetables, seeds, live plants and flowers, foodstuffs for animals, malt, cattle feed and cattle feed supplements, pan masala, pan products, pan leaves, pan chutney, pan ingredients, constituent of pan and pan masala, mouth fresheners, beetle nuts.
3329547  05/08/2016
KRISHNA VASUDEVA FOODS AND DERIVATIVES PRIVATE LIMITED
F-107-108, Udhyog Vihar, RIICO, Sri Ganganagar-335002, Rajasthan
Manufacturers
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/04/2013

AHMEDABAD
Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
SHALINI

3330205  08/08/2016

VIKAS JAIN
3RD FLOOR, NDM-2 MALL, NETAJI SUBHASH PLACE, NEW DELHI-110034
MANUFACTURER AND TRADER

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :03/07/2016

DELHI
PAN MASALA, MOUTH FRESHNERS, SCENTED SUPARI, BETAL NUTS.
SPACE
3330207  08/08/2016
VIKAS JAIN
3RD FLOOR, NDM-2 MALL, NETAJI SUBHASH PLACE, NEW DELHI-110034
MANUFACTURER AND TRADER
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :03/07/2016
DELHI
PAN MASAL, MOUTH FRESHNERS, SCENTED SUPARI, BETALNUTS.
Native Haat
3347159  26/08/2016
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi-110103
Manufacturers & Merchants
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables; Natural plants and flowers; Foodstuffs for animals; Malt; Raw and unprocessed grains and seeds.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3361671    14/09/2016
J D SEEDS PRIVATE LIMITED
J D SEEDS PRIVATE LIMITED, HINGLAJ, IDAR, SABARKANTHA, GUJARAT 383110, INDIA
MANUFACTURER
Used Since: 04/12/2015

AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, SEEDS FOR PLANTING, NAMELY, HYBRID SEEDS OR THEIR NONHYBRID PARENT SEEDS, FRESH FRUITS AND VEGETABLES, NATURAL PLANTS AND FLOWERS INCLUDED IN CLASS 31.
BALJOT FEED
3379393    04/10/2016
BAHADUR SINGH
trading as ;BAHADUR SINGH & COMPANY
VILLAGE SEHJO MAJRA P.O. POWAT, TEHSIL SAMRALA, DISTT LUDHIANA PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :01/04/2016
DELHI
CATTLE FEED, POULTRY FEED, OIL CAKES & ALL ANIMAL FEED
YUKTA
3380254  05/10/2016
AARTI ARORA
trading as ; YUKTA FEED INDUSTRY
VILL. GOPAL PUR, DEHLON DISTT. LUDHIANA, (PB).
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since :01/09/2016
DELHI
CATTLE FEED
3396131    25/10/2016
MR. HINESH TANEJA
JAI PRAKASH MISHRA
BALDEV RAJ TANEJA

trading as ;SHIPRA OVERSEAS INDIA
A-61, INDUSTRIAL AREA, G.T. KARNAL ROAD, AZADPUR, DELHI-110033
MANUFACTURE/ TRADE / MERCHANT

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :06/01/2014

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS; FRESH FRUITS AND VEGETABLES, AS PER CLASS-31.
3396135 25/10/2016
HINESH TANEJA
JAI PRAKASH MISHRA
BALDEV RAJ TANEJA
trading as ;SHIPRA OVERSEAS INDIA
A-61, INDUSTRIAL AREA, G.T. KARNAL ROAD, AZADPUR, DELHI-110033
MANUFACTURE/ TRADE / MERCHANT
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :21/09/2013
DELHI
AGRICULTURE, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS; FRESH FRUITS AND VEGETABLES, AS PER CLASS 31.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
MUNIMJI

3410733  16/11/2016

PRAMOD KUMAR MISHRA
284/3, CHAUTHIYANA, DEVI ROAD, MAINPURI (U.P.), INDIA.
MANUFACTURER / MERCHANT.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :01/01/1963

To be associated with:
1821828

DELHI
SUPARI, SUPARI MIXTURE, MOUTH FRESHENER & PAN MASALA.
3413476  20/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
MANUFACTURER / MERCHANT.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT.
RED DAZZLE

3429013    07/12/2016

MR APPLE NEW ZEALAND LIMITED
2 Station Road, Whakatu, Hawkes Bay 4172, New Zealand
Manufacturer and Merchant
a New Zealand limited liability company

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Fresh apples.
NBH-ARIHANT

3430464  09/12/2016

NOBLE SEEDS PVT. LTD.
33, NOBLE HOUSE, KHERA KALAN, DELHI-110 082
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.
Used Since: 12/05/2016

DELHI
SEEDS
NBH-CHAMPION

3430465   09/12/2016

NOBLE SEEDS PVT. LTD.
33, NOBLE HOUSE, KHERA KALAN, DELHI-110 082
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.

Used Since: 17/04/2010

DELHI
SEEDS
3440702    24/12/2016
M/S EARTH EXPO COMPANY
PRAVIN VALANKI
DIPAKBHAI MOHANBHAI SOLANKI
HARESHBHAI SHAMJIBHAI SOLANKI
trading as ;M/S EARTH EXPO COMPANY
107 - B, NOMONEY COMPLEX, NEAR MEGHDOOT CINEMA, MAHUVA - 364290, GUJARAT, INDIA.
MANUFACTURER

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since : 01/04/2009

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
BULET

3513621  24/03/2017
SAI AGRO INDUSTRIES
MAUJA - RANGNAPUR, NACHANGAON, TALUKA - DEOLI, DISTT - WARDHA - 442302. MAHARASHTRA. INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Pulses, Grams, Dals (Toor Dal, Chana Dal), Grains and agricultural, horticultural and forestry products not included in other classes.
Trade Marks Journal No: 1920, 23/09/2019

Class 31

IBIZA TILES LLP
Co, Santro Ceramics, At : Bandhunagar, Near Makansar, 8-A, National Highway, Morbi - 363 642, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS 31.
VEGAROL
3587485  08/07/2017
VVF (INDIA) LIMITED
Opp. Sion Fort Garden, 109, Sion (East), Mumbai 400 022,
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals;
foodstuffs and beverages for animals; raw and unprocessed agricultural, aquaculture, horticultural and forestry products;
raw and unprocessed grains and seeds;
MUKUNDRA ORGANICS
3660633  20/10/2017
MUKUNDRA SEEDS AND RESEARCH PRIVATE LIMITED
291, RAJEEV GANDHI NAGAR, KOTA – 324005 RAJASTHAN
PRIVATE LIMITED
Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Proposed to be Used
AHMEDABAD
AGRICULTURE PRODUCES, SEEDS, ORGANIC AGRICULTURE PRODUCES, FOOD PRODUCTS, , SEED PRODUCTION, SEED PROCESSING
RANGEELA
3673382  09/11/2017
AKHIL CHHODA S/O VIJAY CHHODA
SRI GANGANAGAR-335001, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
NATH BROTHERS & ASSOCIATES
4-B-44, Jawaharnagar, Sriganganagar, Rajasthan -335001
Proposed to be Used
AHMEDABAD
FRESH VEGETABLES AND FRUITS
MK AGROTECH

3894014  21/07/2018
MR. ANUP RAMKRISHNA SURVE
59/A, T-1, REVATI, AKASHGANGA COMPLEX, SHIVAJI NAGAR, THANE (W)-400601
Individual

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067
Used Since :01/06/2018

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
3918214  16/08/2018
GO GREEN NURSERY PVT. LTD
401/402, ACME INDUSTRIAL PARK, KRISHNA METAL COMPOUND, OFF. I. B. PATEL ROAD, GOREGAON (E), MUMBAI-400 063.
A Company incorporated in India.

Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002".

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Gausiri
3956741  26/09/2018
SRIKANTH KATTE
88, 3rd Cross, 4th Block, BSK 3rd Stage, 3rd Phase, Bangalore 560085, India
Individual

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
CHENNAI
Agricultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables; Natural plants and flowers; Foodstuffs for animals; Malt; Raw and unprocessed grains and seeds
AVANTI FROZEN FOODS PRIVATE LIMITED
Flat No. 103, Ground Floor, R Square, Pandurangapuram, Vishakhapatnam-530003, Andhra Pradesh

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since : 01/06/2018

CHENNAI
Shrimp Feed, Shrimp not live, Live shrimp, Brine shrimp for fish foods, Prawns, live, Live Prawns, Fish spawn, fish, live, Oysters, Oysters, live.
3984481  26/10/2018
S. PUSHPAKALA
EVERGREEN AGRO CREATIONS, #154/1C, V.KURUMBAPATTI, VEMBARPATTI POST, DINIGUL - 624308, TAMIL NADU
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES, NO.500, 2ND FLOOR, 10TH EAST CROSS STREET, ANNANAGAR, MADURAI – 625 020.

Proposed to be Used
CHENNAI
MANUFACTURING ORGANIC SPIRULINA, UNPROCESSED SPIRULINA FOR HUMAN OR ANIMAL CONSUMPTION AND FOR EXTRACTION PURPOSE OF ACTIVE INGREDIENTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4009463  27/11/2018

SHREE KRISHNA AGRO
GAT NO.172/3, OPP. RAJIV SAHAKARI SOOT GIRINI, AT POST PALASHI, TALUKA NANDURBAR, DIST. NANDURBAR - 425412, MAHARASHTRA, INDIA.

A PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Used Since :01/01/2015

MUMBAI

SARKI DHEP BEING CATTLE FEED INCLUDED IN CLASS 31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE WORD.
Trade Marks Journal No: 1920, 23/09/2019 Class 31

IWP

4024522  12/12/2018
M/S INDIAN WOOD PRODUCTS CO. LTD.
284, Katra Pedan, Tilak Bazar, Khari Baoli, Delhi-110006.
A Company duly incorporated under the Indian Companies Act.

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/01/1942

DELHI
Katha (Catechu) included in Class 31.
4026677   14/12/2018
CHIRAG JAYENDRA TANNA, JAYENDRA MATHURDAS TANNA, SOU. RITA ASHWIN TANNA, PHALGUN ATUL TANNA trading as ;SHREEJI AGROVET
GAT NO. 235/3, AT AND POST SAVALI, TAL. MIRAJ DIST. SANGLI-416 410 (M.S.)
Used Since :20/05/2015
To be associated with:
3381019
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, AND GRAINS NOT INCLUDED IN OTHER CLASSESS, LIVE ANIMALS, FRESH FRUIT AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFFS FOR ANIMALS, MALT, IN CLASS 31
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3381019.
4044768  03/01/2019
FOODS AND INNS LIMITED
UDYOG BHAVAN, 2ND FLOOR, 29 WALCHAND HIRACHAND MARG, BALLARD ESTATE, MUMBAI - 400038
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; ORGANIC FRESH FRUITS AND VEGETABLES; ORGANIC FRESH HERBS; RAW AND UNPROCESSED GRAINS AND SEEDS; RAW VEGETABLES; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS.
DHANVI AGRI GENETICS PRIVATE LIMITED
PLOT NO: 225/226, NCL NORTH AVENUE, KOMPALLY, SECUNDERABAD TG 500100 IN
Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Used Since: 13/08/2012

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
RUCHITA

4094415  20/02/2019
EAGLE SEEDS & BIOTECH LTD.
117, SILVER SANCHORA CASTLE, 7-RNT MARG, INDORE (M.P) INDIA
A Company Incorporated Under Indian Companies Act

Address for service in India/Attorney address:
NEELRAJ ASSOCIATES
105-106, NX, SHAKUNTALA COMPLEX, NEAR HOLKAR SCIENCE COLLEGE, NAVLAKHA, INDORE M.P.-452001

Proposed to be Used
MUMBAI
VEGETABLE SEEDS
DEVENDRA NURSERY

4096156  22/02/2019
SANDIP CHUDAMAN MALI TRADING AS DEVENDRA NURSERY
Gat No.62/3, At Post Morfal, Tal. Parola, Dist. Jalgaon-425111
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/08/2013

MUMBAI
BAMBOO PLANT, FRUIT & FOREST PLANTS
4097045  22/02/2019
TAARUN CHOPRAA
C-240, ETA 1, GREATER NOIDA - 201306
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :07/01/2014
DELHI
seeds for planting; bulbs; natural plants and flowers; fresh fruits and vegetables
VANDANA JAIN W/O. PRADEEP JAIN
TRADING AS M/s. GOYAL AGRO PROTIENS 210-A, UDHYOG VIHAR EXT. JETPURA, SIKAR ROAD, JAIPUR, RAJASTHAN
SINGLE FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Live cattle, Cattle food, Cattle feed, Cattle cake, Foodstuffs for cattle, Maize cake for cattle, Rape cake for cattle chana chri, khanda for cattle feed.
4101831   27/02/2019
SHITAL ANIL JAGTAP
At Shidewadi, Post Belgaon, Tal- Ashhi, Dist- Beed 414 203 (M.S.)
Sole Proprietor
Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Sutpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI
Cattle feed
4103646  01/03/2019
MRS. RAJNI JINDANI, TRADING AS M/S. LAXMI INDUSTRIES
BOREGAON KHURDH, KHANDWA (MP.)
INDIVIDUAL
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203
Used Since :30/06/2018
MUMBAI
KHALI BEING FOOD STUFF FOR ANIMALS INCLUDED IN CLASS 31
4103779  01/03/2019
SALIL KASHIRAM PALAV
C-5, 404, Shanti Vihar, Opp Pravin Vora School, 100 Ft D P Road MIRA ROAD EAST Thane, Maharashtra-401101
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :07/09/2018

MUMBAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
NIVA NUTRIFOODS

4105161  02/03/2019

NIVA NUTRIFOODS LLP
408, FP 16/17/18, ISCON ELEGANCE, NR. SHAPATH -V, OPP. KARNAVATI CLUB, S. G. HIGHWAY, AHMEDABAD - 380051, INDIA.
A LIMITED LIABILITY PARTNERSHIP REGISTERED UNDER LIMITED LIABILITY PARTNERSHIP ACT

Address for service in India/Attorney address:
KUSHAL KOTHARI
10, SWETAPARK SOCIETY, NR. MANEKBAUGH HALL, AMBAVADI, AHMEDABAD - 380015, GUJARAT, INDIA
Used Since : 31/01/2018

AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
4209707 18/06/2019
PRASHANT KUMAR SHAKYA PROPRIETOR OF M/S. SHAKYA TOBACCO CO.
296, MAHAVEER NAGAR, BHARTHANA ETAWAH (UTTAR PRADESH)
PROPRIETOR FIRM

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :08/11/2018
DELHI
SUPARI, SUPARI MIXTURE, EDIBLE LIME (CHUNA), CARDAMOM SEEDS (ELAICHI)
NUTRI-SACC

4219232  27/06/2019

PROVIMI ANIMAL NUTRITION INDIA PRIVATE LIMITED
IS-40, KHB Industrial Area, Yelahanka New Town, Bangalore, Karnataka-560064, India
an Indian Company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Used Since: 04/09/2010

CHENNAI

FOODSTUFFS FOR ANIMALS
4224666   03/07/2019
GAUTAM VIRENDRA SINGH DHAKAD PROPRIETOR OF KHUSHI AGRO PRODUCT AND COMMODITIES
501,PRINCESS EMPIRE RACE COURSE ROAD INDORE - M. P. - 452001
No.
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.All products including in class 31.
4245149  24/07/2019
RAHUL PAHWA
#UV-2654, ADARSH NAGAR, STREET NO.3, FAZILKA, PUNJAB, 152123
Individual
Used Since :05/06/2016
DELHI
Cattle Feed, Food Stuff for Poultry & Food Stuff for Animals.
SUHAIB SALAHUDEEN PROPRIETOR OF SEVENRISE
SHARON NIVAS,EVOOR SOUTH,KEERIKKAD ,ALAPPUZHA,KERALA 690508
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4255843  03/08/2019
M/S. CELGEN BIOTECH INDIA
Near Union Bank of India, Sihor, Dist- Vidisha, 464240 (M.P.)
Partnership Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI
Agriculture and aquaculture crops, horticulture and forestry products, nursery plants, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals.
Trade Marks Journal No: 1920, 23/09/2019 Class 31

YOGESH RAVINDRA KOTHAWADE
6, Krushnavati Apartment, Maneksha Nagar, Near Ravindra Vidyalaya, Dwarka, Nashik
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Seeds.
GUTFORT
4264229   13/08/2019
VETOQUINOL INDIA ANIMAL HEALTH PRIVATE LIMITED
801, Sigma, Hiranandani Business Park, Technology Street, Powai, Mumbai-400076, Maharashtra, India
PVT LTD COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI
Animal feeds, strengthening animal forage
VEGUT

4264230   13/08/2019

VETOQUINOL INDIA ANIMAL HEALTH PRIVATE LIMITED
801, Sigma, Hiranandani Business Park, Technology Street, Powai, Mumbai-400076, Maharashtra, India

PVT LTD COMPANY

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

MUMBAI

Animal feeds, strengthening animal forage
4264599  14/08/2019
RAKESH KUMAR
D 905,ERA REDWOOD RESIDENCY,SECTOR 78, FARIDABAD,HARYANA - 121101
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
PROGRESSIVE AGRI TURNKEY SOLUTIONS PVT LTD
E-20/7, LAJPAT NAGAR, SAHIBABAD, GHAZIABAD, UTTAR PRADESH-201005
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :30/07/2019

DELHI
Raw And Unprocessed Agricultural, Horticultural And Forestry Products; Raw And Unprocessed Grains And Seeds; Fresh Fruits And Vegetables; Fresh Herbs; Natural Plants And Flowers; Bulbs, Seedlings And Seeds For Planting; Live Animals; Foodstuffs And Beverages For Animals; Malt.
4265112  14/08/2019
KRISHNA SUPER SPICES (PROPRIETOR: LEENA BABULAL)
Chelackal Building, Munnar, Kerala-685612
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4266398  16/08/2019

JAYESHKUMAR BABULAL PATEL TRADING AS: M/S. DHWANANJAY SILAGE
27, SHREEJI CHARAN SOCIETY, OPP. RELIANCE PETROL PUMP, VATRAK ROAD, BAYAD-383 325, GUJARAT (INDIA)
INDIAN PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
TECHMETIX LEGAL SERVICES
11,SUN SPOT RAW HOUSE, NEAR GURUDWARA,S.G.HIGHWAY,BODAKDEV,AHMEDABAD-380059,GUJARAT(INDIA)

Proposed to be Used

AHMEDABAD
CATTLE FEEDS AND FOODS, ANIMAL FOOD STUFF INCLUDING IN CLASS-31
BADUGU VIJAYA LAXMI
H.NO: 5-12-91/A, K.P.NAIR RESIDENCY F-2, MANGAPURAM COLONY, H.B.COLONY, MOULALI - 500040

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
KADAMBRI
4266925  16/08/2019
SUNGRO SEEDS PRIVATE LIMITED
19, Raj Mahal, 84, Veer Nariman Road, Mumbai, India - 400 020

Company

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
MUMBAI

Seeds, raw and unprocessed agricultural, aqua-cultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs, natural plants and flowers, raw and unprocessed grains, bulbs, seedlings and seeds for planting
4267112    17/08/2019
SEmenac Seeds Private Limited
Gut No. 768, At Post Kunjirwadi, Pune, Maharashtra – 412110, India.
An Indian Registered Company-Body Incorporate

Address for service in India/Attorney address:
Mohini Shashank Gaikwad
E 68, Opposite Ncl Open Theatre, Ncl Colony, Pashan, Pune-411008, Maharashtra

Proposed to be Used
Mumbai
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
4267255  17/08/2019
TRINITY INNOVANT PRIVATE LIMITED
F-84, F2, DILSHAD COLONY, DELHI – 110095, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
DELHI
MINERAL BASED CATTLE FEEDS, SUPPLEMENTS, AGRO BASED CATTLE FEEDS MANUFACTURING
4267410 17/08/2019
MR. MITHILESH GUPTA.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12A, DWARKA, NEW DELHI-110075.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; Fresh Pulses; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
Trade Marks Journal No: 1920, 23/09/2019 Class 31

NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4081797

MUMBAI
Animal feeds and pet foods, foodstuffs for animals, raw and unprocessed agricultural, aquacultural, horticultural and forestry products; live animals; fresh fruits and vegetables, fresh herbs; natural plants and flowers; foodstuffs and beverages for animals; malt; raw and unprocessed grains and seeds; bulbs, seedlings and seeds for planting included in class 31.
MADHAV GOLD
4268630 19/08/2019
SUMIT SABOO TRADING AS M/S. SABOO SONS
18-19, ASH CHAMBER, KIRANA GALI, SIYAGANJ, INDORE-452007 (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Copra
CHAKARI

4268631  19/08/2019
SUMIT SABOO TRADING AS M/S. SABOO SONS
18-19, ASH CHAMBER, KIRANA GALI, SIYAGANJ, INDORE-452007 (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Copra
BAAZIGAR
4268750  19/08/2019
MAHARASHTRA HYBRID SEEDS COMPANY PRIVATE LIMITED
Resham Bhavan, 4th Floor, 78 Veer Nariman Road, Mumbai - 400020, Maharashtra
A company incorporated under the laws of India
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1
Proposed to be Used
MUMBAI
Seeds
4269019  20/08/2019
RAHUL VRAJLAL VORA TRADING AS R K FOODS
2/8, Shivkrupa Welfare Society, R.N. Gandhi Road, Near O.N.G.C. Colony, Vidyavihar East, Mumbai, Rajawadi Mumbai,
Maharashtra-400077
PROPRIETOR

Address for service in India/Attorney address:
CORPORATE SANCHAR
A-1919, GF, Gate No.5 Green Fields Colony, Faridabad- 121003, Haryana
Used Since :06/08/2019

MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT INCLUDED IN CLASS 31
LEJAVO
4269254    20/08/2019
ADHIK FOODS AND SERVICES PRIVATE LIMITED
Shop No. 5, Giridwar CHS Ltd., Mathuradas Road, Kandivali West, Mumbai - 400067
Private Company registered under the companies Act
Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102
Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
4269924  20/08/2019
SUKHMAHENDER PAL S/O. SH MANOHAR LAL
TRADING AS M/s. IFSA SEEDS G-318, AGRO FOOD PARK, RIICO, SRI GANGANAGAR-335002 (RAJASTHAN)
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Edible seeds [unprocessed], Mustard seeds.
4270874  21/08/2019
ALPESHBHAI BHUPATBHAI SOJITRA., AN INDIAN SOLE PROPRIETOR OF M/S. AVSAR GRUH UDHYOG.
A/7, SAPANA SOCIETY, NR. RANAJIT NAGAR, MARUTI CHOWK, L.H.ROAD, VARACHHA, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF FRESH EDIBLE LIME INCLUDED IN CLASS-31.
OPPL

4270969  21/08/2019
OPTIMA POULTRY PRIVATE LIMITED
NO.46/2, OPTIMA SQUARE, DHANALAKSHMIPURAM SOUTH, SINGANALLUR, COIMBATORE - 641 005, COIMBATORE DIST, TAMILNADU.
PRIVATE LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Live poultry, Groats for poultry, Poultry for breeding, Foodstuffs for poultry and Preparations for egg laying poultry.
4271064  21/08/2019
RAJKUMAR DHAKAD PROPRIETOR OF PATEL AGRO FOODS
NEAR SAMTA SCHOOL, ATHANA ROAD, JAWAD, NEEMUCH
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
MUMBAI
Raw nuts and seeds, raw grain, fresh pulses, unprocessed oil seeds, fresh fruits and vegetables as included in class 31.
VRUITECH INDIA PRIVATE LIMITED
Bharat Seva Sangh, Lane No 3/423,, S. B. Patil Marg, Gazdhar Bandh Road,, SANTACRUZ WEST,, Mumbai City, Maharashtra, India, 400054
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, RAW AND UNPROCESSED GRAINS AND SEEDS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, NATURAL PLANTS AND FLOWERS
ACCENTURE

4272024   22/08/2019
Accenture Global Services Limited
3 Grand Canal Plaza, Grand Canal Street Upper, Dublin 4, Ireland
A limited company organized and existing under the laws of Ireland.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
4272855   23/08/2019
M/S SHRI GANESH FEED INDUSTRY
VILLAGE LANGIANA NAWAN, MUDKI ROAD, BAGHA PURANA, DISTT. MOGA-142038, PUNJAB.
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES,
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/06/2019
DELHI
CATTLE FEED, OIL CAKE, FOODSTUFFS FOR ANIMALS AND SEEDS.
KANWATIA

4273117  23/08/2019

SUSHIL KUMAR AGARWAL S/O. LT. SH. PRABHU DAYAL AGARWAL
TRADING AS M/s. AGARWAL TRADING CO. E-319, ROAD NO.16, V.K.I. AREA, JAIPUR, RAJ. 302013
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Live cattle, Cattle food, Cattle feed, Cattle cake, Foodstuffs for cattle, Maize cake for cattle, Rape cake for cattle. chana chri, khanda for cattle feed.
PRAJAPATI

4274053  24/08/2019

POOJA BANSAL
SHOP NO. 63 NEW ANAJ MANDI, BHIWANI HARYANA - 127021
INDIVIDUAL

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI

Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Cattle feed, Khal Binaula and Mustard Khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Malts and unprocessed cereals, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers.
Mahamaya Jaivik Surguja
4274244  24/08/2019
MAHAMAYA JAIVIK KRISHI UTPAD AVAM VIPADAN SAHKARI SAMITI MARYADIT
Post bOx 2211, Post – Chiranga, Batauli, Dist – Sarguja, Chhatisgarh
association of persons
Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANAN, INDIA 122002
Proposed to be Used
MUMBAI
seeds, seedlings, grass seed, rye seed,
4274465  25/08/2019
M/S. VIKAS UDYOG
B2, M.I.D.C. AREA, JINTUR, DIST.- PARBHANI, MAHARASHTRA-431509
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/10/2017

MUMBAI
Agricultural, horticultural and forestry products and grains, live animals, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals and malt
EzKrishi

4274530  25/08/2019
EASYKRISHI PRIVATE LIMITED
59/A, 13thCross, Opp East West Public School, Mahalakshmi Layout, Bangalore 560086
A Company incorporated under The Indian Companies Act, 2013.

Address for service in India/Attorney address:
KONDETI RANJITH REDDY
Flat 303, Eternal Pearl, Road No. 3/2, Haripuri Colony, Kothapet, Hyderabad, PIN-500035

Proposed to be Used
CHENNAI

Description: Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; unprocessed cereals; fresh mushrooms and truffles; almonds; barley; beans; berries; cereal seeds; chestnuts; citrus fruit; coconuts; flowers; grains; grapes; maize; nuts; oats; onions; oranges; potatoes; rice; plants; spinach; sugarcane; trees; vegetables; wheat.
4274750  26/08/2019
GAURAV CHAUHAN
trading as ;THE ARBOURS
J-88A, F.F, BLOCK J, BERIWALA BAGH, HARI NAGAR, NEW DELHI-110064, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
NATURAL PLANTS AND PLANTS SEEDS
DARBARSHREE
4274994    26/08/2019
SOURABH SHARMA
B-64, Lawrence Road, Industrial Area, New Delhi-110035
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :21/08/2019
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
BACVIRID

4275184  26/08/2019

SAIDEEP EXPORTS PRIVATE LIMITED
No. 17, Platform Road, Bengaluru - 560020

an Indian company incorporated under The Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES,
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used

CHENNAI

foodstuffs for animals
DELSOME

4275189    26/08/2019

TARUN KUMAR

No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003

Individual

Address for service in India/Attorney address:

SENTHILKUMAR BALAKRISHNAN

NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
4275723   27/08/2019
MOHDARIF AHMED KHAN
Shop No.17, Golden Plaza, Dion Shelter CHS, Nehru Nagar, Kurla East, Mumbai - 400 024, Maharashtra, India.
Active

Address for service in India/Attorney address:
LEGAL SHAFT
WZ 283/127B, MADDI STREET, VISHNU GARDEN, NEW DELHI - 110018, INDIA.

Proposed to be Used
MUMBAI
Foodstuffs for fishes.
A.D. INTERNATIONAL, AN INDIAN PARTNERSHIP FIRM
TITANIUM CITY CENTER BUSINESS PARK, C-112, 1ST FLOOR, B/S. SACHIN TOWER, 100FT ROAD, SATELLITE, AHMEDABAD - 380015. GUJARAT- INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF LIVE ANIMALS, ORGANISMS FOR BREEDING, AGRICULTURAL, AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, FRESH FRUITS, NUTS, VEGETABLES AND HERBS, FODDER FOR ANIMALS, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT INCLUDED IN CLASS-31.
4278353  29/08/2019
HARSHAL VIPUL KATIRA
trading as ;VANDAN FOODS
E-84, ADDITIONAL PATALGANGA MIDC, TALUKA PANVEL DISTRICT, RAIGAD- 410206
Proposed to be Used
MUMBAI
MANUFACTURER OF CASHEW NUTS, GRAINS, WALNUTS, ALMONDS INCLUDED IN CLASS 31
HERBAL PAN

4279755  30/08/2019

SREE MAHESWARI ENTERPRISES
#5-6-59/44/3, THAMMINA KRISHNA STREET, NEAR SAIRAM THEATRE, VIJAYAWADA, ANDHRA PRADESH-520001

ACTIVE

Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOOR, MAULA ALI, SECUNDERABAD - 500 040.

Used Since :07/12/2011

CHENNAI

MINT (FRESH MINT) FOR CHEWING.
Gajvar
4280247  30/08/2019
JAWARILAL COMPANY (PROPRIETOR: LOVEKESH SALECHA)
Jawarilal Company, G 2nd 9 Mandore Mandi, Jodhpur - 342007
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
Aarohi
4280401  31/08/2019
ANKUR SEEDS PVT. LTD
27, New Cotton Market Layout, Near Bus Station, Nagpur- 440018, Maharashtra
A company incorporated and registered under Indian Companies Act of 1956

Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
MUMBAI
Raw and processed agricultural, horticultural and forestry products, unprocessed grain and seeds, fresh fruits and vegetables; natural plants and flowers, foodstuff for animals and malt
Takatak
4280402   31/08/2019
ANKUR SEEDS PVT. LTD
27, New Cotton Market Layout, Near Bus Station, Nagpur- 440018, Maharashtra.
A company incorporated and registered under Indian Companies Act of 1956
Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.
Proposed to be Used
MUMBAI
Raw and processed agricultural, horticultural and forestry products, unprocessed grain and seeds, fresh fruits and vegetables; natural plants and flowers, foodstuff for animals and malt
H2O BEVERAGES PVT. LTD.
A/01 HARSHARAJ NAGARI, BELAWALI, BADLAPUR(EAST), TAL: AMBERNATH, DIST: THANE, PIN:421503.
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY
Used Since :01/04/2012
MUMBAI
MINARAL WATER, PACKAGED, DRINKING WATER INCLUDED CLASS 32
STAG

2958646  07/05/2015
PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017
Manufacturers and Merchants
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA.

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :26/03/2015

DELHI
Beers, sodas, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
दिव्य आमला रसायन

3074224  09/10/2015
DIVYA YOG MANDIR (TRUST)
PATANJALI YOG PEETH, MAHARISI DAYANAND GRAM, DELHI HARIDWAR NATIONAL HIGH WAY, NEAR BAHADARBAD HARIDWAR 249405 UTTARAKHAND
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 25/02/2008
DELHI
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS

Registration of this trade mark shall give no right to the exclusive use of the AMLA RASAYAN.
3085765  26/10/2015
DUNGAR SINGH
trading as ; NEW SARTAJ BIKANERI NAMKEEN BHANDAR
MAIN MARKET, JAWAHAR NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since : 01/08/1988

To be associated with:
3085755

DELHI
BEERS, MINERAL WATER AND AERATED WATERS, NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES & PACKING DRINKING WATER INCLUDED IN CLASS 32.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. 3085755.
3150530  05/01/2016
TRETA AGRO PRIVATE LIMITED
trading as ;TRETA AGRO PRIVATE LIMITED
P-3/6, LGF DLF PHASE-2, GURGAON 122002, HR
MERCHANTS AND MANUFACTURERS
Used Since :01/05/2013
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINK AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3217644    23/03/2016
VIKRAM CHOPRA
NASIR ALI
trading as ;ALTIUS LIFESTYLE
B1/30, HAUZKHAS, AUROBINDOMARG, NEW DELHI-110016, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
78, N.S.C. BOSE ROAD, 1ST FLOOR, KOLKATA 700 040, WEST BENGAL, INDIA.
Used Since :01/07/2014
DELHI
WATERS [BEVERAGES]; MINERAL WATER [BEVERAGES]; SOFT DRINKS; SODA WATER; NON-ALCOHOLIC BEVERAGES; LEMONADES; SORBETS [BEVERAGES]; SMOOTHIES; MUST; SYRUPS FOR MAKING BEVERAGES; NON-ALCOHOLIC FRUIT JUICE BEVERAGES; NON-ALCOHOLIC FRUIT EXTRACTS; BEER; FRUIT BEVERAGES AND JUICES; NON-ALCOHOLIC WINE; GRAPE MUST, UNFERMENTED; VEGETABLE JUICES [BEVERAGES]; TOMATO JUICE BEVERAGES; MILK OF ALMONDS [BEVERAGE]; NON-ALCOHOLIC COCKTAILS; PREPARATIONS FOR MAKING BEVERAGES; ESSENCES FOR MAKING BEVERAGES.
Hero Corporation
3326168   02/08/2016
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Manufacturer & Merchant
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3254889, 3254904, 3326167

DELHI
Beer, ale, porter, mineral and other aerated waters and other non-alcoholic drinks, instant power drinks, liquid essences for making beverages, soft drinks and fruit juices, fruit extracts fruit nectars, sharbats and shakes, preparations and concentrates for making juices, sharbats, shakes and drinks.
ANARO

333825  10/08/2016
BENFENLI FOODS (P) LTD.
trading as ;BENFENLI FOODS (P) LTD.
FLAT NO.-38, PLOT NO.-112, NDMC CGHS ENGINEERING, DELHI-110092, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2005

DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
Patanjali Aarogya

3376041  30/09/2016
Patanjali Ayurved Ltd.
trading as: Patanjali Ayurved Ltd.
D-38, Industrial Area, Haridwar-249401, Uttarakhand, India.
Merchants and Manufacturers
Address for service in India/Agents address:
Bansal & Company
210, Jop Plaza, (Opp. MCDonald''s) P-2, Sector-18, Noida-201 301, NCR Delhi, India

Proposed to be Used
To be associated with:
1886631, 1915256, 2254645, 2254662, 2875256, 3375843, 3375849

Delhi

Juices, fruit extracts, sharbats aerated water, non-alcoholic drinks, nectars, beverages & syrups; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages and beers.

No right to the exclusive use of the word “AAROGYA”. Mark should be used as whole.
UP N UP
3399163  27/10/2016
YOGESH JAIN S/O SHRI GANESHI LAL JAIN
11/2 A, PUSA ROAD, NEW DELHI
MANUFACTURER & TRADER.
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2016

DELHI
NON ALCOHOLIC BEVERAGES INCLUDING REFRESHING DRINKS, ENERGY DRINKS, WHEY BEVERAGES AND ISOTONIC (HYPER AND HYPORTONIC), DRINKS (FOR USE AND/ OR AS REQUIRED BY ATHLETES), BEER, MALT BEER, WHEAT BEER, PORTER, ALE, STOUT AND LAGER, NON ALCOHOLIC MALT BEVERAGES, MINERAL WATER AND AERATED WATERS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS, ESSENCES AND OTHER PREPARATIONS FOR MAKING BEVERAGES AS WELL AS EFFERVESCENT (SHERBET) TABLETS AND POWDERS FOR DRINKS AND NON ALCOHOLIC COCKTAILS
KENDRA AQUA

3409224  14/11/2016

SUHKVIR SINGH
VILLAGE : CHAUKIMANN, T.A. JAGRAON, DIST. LUDHIANA, PUNJAB-142023. INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
DELHI

PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "AQUA" and "MARK TO BE USED AS A WHOLE".
SIPJAL
3414735  18/11/2016
TASA FOODS PRIVATE LIMITED
KARNATAKA
Manufacturers & Merchants

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
packaged drinking water
3555147   23/05/2017

IBIZA TILES LLP
Co, Santro Ceramics, At : Bandhunagar, Near Makansar, 8-A, National Highway, Morbi - 363 642, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD

ALL KINDS AND TYPES OF DRINKING WATER, MINERAL AND AERATED WATERS AND PACKAGED DRINKING WATER INCLUDED IN CLASS 32.
3634098 13/09/2017
SUBHIKSHA KANWAR TRADING AS: YUG INTERNATIONAL
PLOT NO. 66, ANAND VIHAR – B, DADI KA PHATAK, BENAR ROAD, JHOTWARA, JAIPUR – 302012, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 29/07/2017

AHMEDABAD
BOTTLED DRINKING WATER, MINERAL WATER [BEVERAGES], FRUIT DRINKS, FRUIT JUICES, NON – ALCOHOLIC
DRINKS AND BEVERAGES.
GOA BREWING CO.

CRAFT BEER

3891478  18/07/2018
GOA BREWCRAFTS PRIVATE LIMITED
F3, Chidvilas Anandapts, St Inez, Po Caranzalem, Tiswadi Goa South, Goa 403002
Body Incorporate

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054
Used Since :09/04/2018

MUMBAI
Beers and other non-alcoholic drinks
COMMUNITI

3893729  20/07/2018
COMMUNITY INDIA HOSPITALITY & RESORTS PRIVATE LIMITED,
No: 67 & 68, Brigade Solitaire, Residency Road, Bangalore - 560 025, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
BEER AND FRUIT JUICES
OLD TREASURY

3964720 05/10/2018
WOODPECKER DISTILLERIES AND BREWERIES PRIVATE LIMITED
23, ZONE-II, MAHARANA PRATAP NAGAR, BHOPAL-462011.
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, BEING GOODS INCLUDED IN CLASS-32
3964795  05/10/2018
S.GOPU
trading as ;SRI BHAGWAN WATER SUPPLY
NO.3/822, PILLAYAR KOIL STREET, METTUKUPPAM, CHENNAI-600 097, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
BS ASSOCIATES
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
Golden Lemony
3971949  12/10/2018
MUKESH UMARSHI GANATRA
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3975143  16/10/2018
UMANG SAHU
1 F NO PRABHU PURNIMA APARTMENT NELCO HOUSING SOCIETY
Proprietor
Address for service in India/Attorney address:
HEMANT PALIWAL
M.I.G 34/3 HOUSING BOARD COLONY TRIMURTI NAGAR NAGPUR 440022
Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS, CONCENTRATES, AND PREPARATIONS FOR MAKING BEVERAGES.
GRENATURE NUTRITION PRIVATE LIMITED
F-107, FIRST FLOOR, HAWARE BUSINESS FANTASIA PARK, SECTOR 30 A, VASHI, NAVI MUMBAI 400703

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

MUMBAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3994570 09/11/2018
SHRINIVAS SANKURATRI
Deepali Apt Flat6B, 8 Mula Road, Pune - 411003
Money assistance for Students
AUTHOR, OWNER
Proposed to be Used
Mumbai
Fruit juices and non-alcoholic beverages
ENGERGIA FOODS AND BEVERAGES
RAW HOUSE NO-14, PUNJAJI ROW HOUSE, YOGESHWAR SANKUL KAMATWADE, NASHIK-422010, MAHARASHTRA, INDIA
PARTNER

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
FRUIT JUICES, FRUIT DRINKS AND FRUIT JUICES, DRINKING WATER, SODA WATER, MIXED FRUIT JUICE, FRUIT BEVERAGES AND FRUIT JUICES.
Trade Marks Journal No: 1920, 23/09/2019 Class 32

4032491 20/12/2018
DEEPAK RAVINDRAN
ARSHITH SERENITY, FLAT NO.002, 1st CROSS, SHANBOUGH LAYOUT, BILEKKAHALLI, BEHIND VIJAYA BANK LAYOUT, BANNERGHATTA ROAD, BANGALORE - 560076, KARNATAKA
Sole Proprietorship
Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used
CHENNAI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
SPE AQUA ONE

4095193  21/02/2019
RAVIKUMAR M
NO. 35, AMAR JYOTHI LAYOUT, NAGASHETTY VILLAGE, BANGALORE - 94, KARNATAKA, INDIA
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES AND SYRUPS
Shayama Neer
4096841   22/02/2019
MR. NAND KISHOR YADAV
Bela Dullah Kangwa Gumti, DBG, Bihar, India 846009
Proprietorship Firm
Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
KOLKATA
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS INCLUDED IN CLASS 32.
4098010  24/02/2019
SNJ SUGARS AND PRODUCTS LIMITED
SNJ SUGARS AND PRODUCTS LIMITED, #99, CANAL BANK ROAD, C.I.T.NAGAR, NANDHANAM, CHENNAI - 600 035
A company incorporate under the Laws f Republic of India
Address for service in India/Attorney address:
U.KASIPANDIAN
B1, SIRNIVASA APARTMETNS, 24D,GREENWAYS ROAD, RAJA ANNAMALAI PURAM, CHENNAI-600 028.

Proposed to be Used
CHENNAI
mineral and aerated waters and other non-alcoholic beverages, beers; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Trade Marks Journal No: 1920, 23/09/2019 Class 32

4098249 25/02/2019
VIGNESHWARAN.C
trading as; AQUA CLOUDS
S.NO-301/4, ILLALUR VILLAGE, TIRUPORUR BLOCK & TALUK, KANCHIPURAM DISTRICT - 603110
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since: 10/12/2018
CHENNAI
PACKAGED DRINKING WATER
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MR. PRAKASH G. POTE TRADING AS PATNESHWAR ICE FACTORY
S-1, NIRMAN CHS., SECTOR – 13, PLOT NO. 8, KHANDA COLONY, NEW PANVEL (WEST), - 410 206
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER, MINERAL WATER

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RIVOC

4105889  04/03/2019

NIKHILBHAI PRAVINBHAI AMBANI
PANCHVATI SOCIETY, BEHIND KANYA CHHATRALAYA, SANALA ROAD, MORBI, GUJARAT, INDIA.

Individual (Sole Proprietor)

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, TREATED WATER AND NON TREATED WATER, COLD DRINKS AND SOFT DRINKS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
4107653  05/03/2019
P SADHASIVAM
SAAR JUICE, 9/207, YERIKODI VALI, NEIKKARAPATTI, SALEM, TAMILNADU-636010
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
Trade Marks Journal No: 1920, 23/09/2019  Class 32

4247647 26/07/2019
M/S. BRIGGS BREWERY PRIVATE LIMITED
NO.778/A, CHINASWAMY CHAMBER, DOUBLE ROAD INDIRANAGAR, BANGALORE-560038, KARNATAKA, INDIA.
MANUFACTURERS
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :23/07/2019
To be associated with:
4188243
CHENNAI
BEERS, NON-ALCOHOLIC BEER, LOW-ALCOHOL BEER, DARK BEER, LIGHT BEER, FLAVOURED BEER, CRAFT BEER,
GINGER BEER, BLACK BEER, FRUIT-BASED BEER, LOW-ALCOHOL BEER CONTAINING NOT MORE THAN 1.2% BY
VOLUME OF ALCOHOL, MILK STOUT BEER.
LUQEL

Priority claimed from 28/01/2019; Application No. : 018015602 ;European Union
4247753    26/07/2019
RIPRUP COMPANY S.A.
37, Le Pollet, GY1 St. Peter Port, Guernsey
Body Incorporate

Address for service in India/Agents address:
SINGH & ASSOCIATES
N-30, GROUND FLOOR, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Non-alcoholic beverages; Water; Drinking mineral water; Drinking water; Bottled drinking water; Mineral water;
Carbonated waters; Waters [beverages]; Waters (Table -); Syrups for making non-alcoholic beverages; Essence for
making non-alcoholic beverages;
Proposed to be Used
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
4259471  08/08/2019
SAMARPAL
HOUSE NO. B1, NEAR MILAN VATIKA, SECTOR 11, FARIDABAD, FARIDABAD NIT, (HARYANA)-121001.
INDIVIDUAL
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
To be associated with:
3747706

DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
LIQROO

4261744  09/08/2019
KAMALJIT SINGH BAJAJ
HO NO.35-A, SARABHA NAGAR, LUDHIANA PUNJAB-141001
INDIVIDUAL

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
DELHI
BEERS AND NON-ALCOHOLIC BEVERAGES INCLUDED IN CLASS-32.
4264523   14/08/2019
SWEETY AGARWAL
A 701- APARNA HEIGHTS1, NEAR CHIREC PUBLIC SCHOOL, BOTANICAL GARDEN LANE, MASEEDBANDA, KONDAPUR, TELANGANA,500084
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
LEOMARIS
4264759   14/08/2019
MR RAKESH KUMAR DASH PROPRIETOR OF M/S. ULTRAPURE WATER SOLUTIONS
AT-NIZIGARH,PO-TIGIRIA,DIST-CUTTACK,PIN-754030,ODISHA,INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,-College Square,CUTTACK 753 003,ODISHA,INDIA
Proposed to be Used
KOLKATA
MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC
PREPARATIONS FOR MAKING BEVERAGES & PACKAGED DRINKING WATER
Trade Marks Journal No: 1920 , 23/09/2019 Class 32

4264768 14/08/2019
O.B. PRASAD
DOOR NO.16-633-C, BASINI KONDA COLONY, MADANAPALLE- 517325, CHITTOOR DISTRICT - ANDRA PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
To be associated with:
3741982, 4002934

CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4264801  14/08/2019
MR. BHARATKUMAR CHAJJED
Shop No. 561/580, 2nd Floor, Orchid City Center, Opp. BEST Bus Depot, Bellasis Road, Mumbai Central (East), Mumbai – 400 008
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; fruit juices; Syrups
GROVER UNWINED

4266678    16/08/2019
GROVER ZAMPA VINEYARDS LTD.
348 Anand Bhavan, Dr. D. N. Road, Mumbai 400 001
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3983981

MUMBAI
Beer, Soft drink concentrates, other non – alcoholic drinks, fruit juices, fruit drinks, fruity syrup, concentrated fruit juice, milk of peanut, lemonades and syrup
SHATAVARI BEER

4267224  17/08/2019
SANJAY JALANDHRA
H-415, SARNA DUNGAR, JHOTWARA, JAIPUR RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)

Used Since :01/08/2019

AHMEDABAD
BEERS, MINERALS DN AERATED WATERS, AND OTEHR NON-ALCOHLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES WHICH ARE INCLUDED IN CLASS 32
4267411   17/08/2019

MR. MITHILESH GUPTA.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12A, DWARKA, NEW DELHI-110075.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
NCOURAGE SOCIAL ENTERPRISE FOUNDATION (A WHOLLY OWNED SUBSIDIARY OF TATA CHEMICALS LIMITED).
Ground Floor, East Wing, Leela Business Park, Andheri Kurla Road, Andheri (East), Mumbai- 400 059.
Non profit organization registered under Section 8 of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4081798

MUMBAI
Beers; Non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages being goods included in class 32.
MR. ASHOK KUMAR GUPTA TRADING AS ALEXANDRIA INTERNATIONAL.
I-70, SIDE C, SURAJ PUR INDUSTRIAL AREA, U.P.-201306.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
4268580 19/08/2019
SURIYA
48, Nathan Nayagi Nagar, Koothapakkam, Cuddalore, Tamilnadu - 607002.
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Mineral water [beverages], Fruit juice, Soft drinks, Coconut water [beverage], Non-alcoholic beverages.
4268705  19/08/2019
J&B LIMITED
3rd Floor, Yamraj Building, Market Square, P.O.Box 3175, Road TOWN, TORTOLA, British Virgin Islands.
A company organized and existing under the laws of British Virgin Islands.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; Energy drink.
4269309   20/08/2019
VISAT BEVERAGES
GALUNDAN-JALUNDARA ROAD, VILLAGE : GALUNDAN (TALUKA & DIST. GANDHINAGAR)
PARTNERSHIP FIRM
Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).
Used Since :20/05/2019
AHMEDABAD
SODA WATER, AERATED WATER, COLD DRINKS, JUICES AND OTHER BEVERAGES PRODUCTS INCLUDED IN CLASS-32.
4269602  20/08/2019
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST –
VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRivedi & CO.
YAGNAJYOT, OPP. KASHiRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :14/12/1995
To be associated with:
697366
AHMEDABAD
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES; NON-ALCOHOLIC BEER FLAVORED BEVERAGES.
4269933  20/08/2019
TATA CHEMICALS LIMITED.
Bombay House 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since: 06/11/2018
MUMBAI
Energy drinks; protein-enriched drinks; drinking water with vitamins; concentrates syrups and powders used in the preparation of soft drinks, soft drinks flavored beverages, tea; fruit juices & fruit drinks, non-alcoholic fruit juice beverages, beverages, ready to drink beverages, cocoa based beverage, non-alcoholic; vegetable juices [beverages] being goods included in class 32.
4269956  20/08/2019
NILESH HARGOVINDBHAI MAKWANA
OFFICE NO:9, FIRST FLOOR, HIRAPANNA COMPLEX, OPP. RAJHANS POINT, VARACHHA ROAD, SURAT- 395006
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :25/05/2016

AHMEDABAD
Aerated fruit juice; aloe juice drinks; bottled water; cola drinks; cocktail preparations, non-alcoholic; coconut juice [beverage]; concentrated fruit juice; energy drinks; fruit smoothies; fruit drinks; honey-based beverages, non-alcoholic; iced fruit drinks; lemonade; non-alcoholic beverages; non-alcoholic cocktails; smoothies; soft drinks; sugarcane juice beverages; soda pops; sports drinks; syrups for beverages; vegetable-based drinks.
4270451   21/08/2019
ACURAGLOBE LIFE SCIENCES PRIVATE LIMITED
209, DLF Star Tower, Sector-30, Gurugram, Haryana – 122001, India.
A Company Incorporated And Existing in India.
Address for service in India/Attorney address:
EXPERT INTELLECT
208, GANGOTRI APARTMENT, POCKET-1, SECTOR 12, DWARKA, NEW DELHI-110078
Proposed to be Used
DELHI
Fruit Juices; Fruit Drinks; Noni Juice; Aloe Vera Juices.
DHARMA BUSINESS VENTURES PRIVATE LIMITED
3 A, Martha’s Place, 5th Cross, Lavelle Road, Bangalore- 560001.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANUPAMA HEBBAR
Keystone Partners, 2nd floor, 35/2, Chaman, Cunningham Road, Bangalore 560052

Proposed to be Used

CHENNAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
ELEMAGE WELLNESS LLP
Mahalaxmi Chambers, 2nd Floor, 22, Bhulabhai Desai Road, Mahalaxmi (West) Mumbai – 400 026.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI – 400 058.

Proposed to be Used
To be associated with:
3687602, 3687609, 4270802, 4270817, 4270830

MUMBAl
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
Trade Marks Journal No: 1920 , 23/09/2019 Class 32

4270953   21/08/2019
D.JAYANTHI TRADING AS TTK AQUA INDUSTRIES
DOOR NO.W4/687/1, SOUTH STREET, AYYAMPATTI (VILLAGE) POST, KOTTAMPATTI UNION, KOTTAMPATTI - 624 401,
MADURAI DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Drinking water, Waters, Bottled water and Mineral water.
Proprietor of M/S NAYANRAMYA BUSINESS GROUP, PALUS
Gat No. 1596/B, Amnapur Road, Palus, Sangli -416310
Proprietorship
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023
Proposed to be Used
MUMBAI
Mineral & Aerated Waters, Non- Alcoholic Beverages, Soft Drinks, Fruit Juices And Fruit Extracts, Syrups And Other Preparations For Making Beverages
4271328  22/08/2019
VAISHALI SUDHAKAR PALEKAR
ROW HOUSE NO. A1, SHUBHSRI WOODS, KUNAL ICON ROAD, PIMPLE SAUDAGAR, PUNE 411027
Sole Proprietor

Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India

Proposed to be Used
To be associated with:
4111783

MUMBAI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and beverages.
ABDUL HAFEEZ CHAWDHARY TRADING AS ARAZA HOSPITALITY
101, 286/B, Aziz Estate, S. G. Barve Marg, kURLA (wEST), MUMBAI-400 070.
SINGLE FIRM

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
SYMPOSIUM BLACK MAMBA

4273051  23/08/2019

SYMPOSIUM LIQUORS LLP
FLAT NO. 12/301, MAYA GARDEN CITY MAIN AMBALA ROAD ZIRAKPUR
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS
PURAMATE

4273541  23/08/2019

BAKERSVILLE INDIA PRIVATE LIMITED
WA-143, SCHEME NO. 94, SECTOR–A NEAR BOMBAY HOSPITAL, RING ROAD, INDORE- 452010, MADHYA PRADESH

Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI

ENERGY DRINKS, FRUIT DRINKS, SOFT DRINKS, JUICE DRINKS, CARBOHYDRATE DRINKS, VEGETABLE DRINKS, POWDERS USED IN THE PREPARATION OF BEVERAGES, ESSENCES FOR MAKING BEVERAGES, SYRUP FOR MAKING BEVERAGES, BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
NATURES LOVE
4274433  24/08/2019
KGR FOODS & BEVERAGES PRIVATE LIMITED.
GATA NO-544, VILLAGE BIGAHI, TEHSIL AKBARPUR, DISTRICT KANPUR DEHAT, PIN CODE -209101, KANPUR DEHAT, UTTAR PRADESH
MANUFACTURING AND TRADING OF PACKAGED DRINKING WATER, AERATED DRINKS, COLD FLAVORED DRINKS, FRUIT JUICES, AND OTHER NON ALCOHOLIC BEVERAGES, SYRUPS INCLUDED IN CLASS 32.
PRIVATE LIMITED
Proposed to be Used
DELHI
PACKAGED DRINKING WATER
4274543  25/08/2019
MR. BISWANATH SAHU
KN-1268, PLOT NO-7826, LUHA SANKHA, KODALA, DIST-GANJAM, PIN-761032, ODISHA
PROPRIETOR

Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228, V.S.S. NAGAR, BHUBANESWAR, PIN 751007, ODISHA.

Used Since: 21/09/2017

To be associated with:
3749686

KOLKATA
Soft Drinks Beverages, Aerated water, Drinking water, Mineral water, Fruit juice beverages
DELSOME

4275190    26/08/2019
TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
MANAAL Aqua
4275222  26/08/2019
MUNEER SALAHUDDIN PASHA
Badhya Pakadi, Utraula, Balrampur, 271609, Uttar Pradesh
Proprietor of Manaal Enterprises, Proprietorship Firm

Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
ENRISE

4275232  26/08/2019

TARUN KUMAR
No.3 Amman Koil Street, Near Hotel Blue Star, Wall Tax Road, Chennai 600003
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
ASSERT WHEY

4275924  27/08/2019

B.V. BIO CORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030. JURISDICTION PUNE STATE
MAHARASHTRA, INDIA
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Proposed to be Used
To be associated with:

4050698

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
ASSERT WHEY ISOLATE

4275925   27/08/2019

B.V. BIO CORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030. JURISDICTION PUNE STATE MAHARASHTRA, INDIA
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
4050698, 4275924

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
ASSERT INTENSE MASS

4275926  27/08/2019

B.V. BIO CORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030. JURISDICTION PUNE STATE
MAHARASHTRA, INDIA
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
4050698, 4275924, 4275925

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
ASSERT MASS GAINER

4275927   27/08/2019
B.V. BIO CORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030. JURISDICTION PUNE STATE
MAHARASHTRA, INDIA
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956

Proposed to be Used

To be associated with:
4050698, 4275924, 4275925, 4275926

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES;
SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
ASSERT ALBUMEN PLUS

4275928  27/08/2019
B.V. BIOCORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.

Proposed to be Used
To be associated with:
4050698, 4275924, 4275925, 4275926, 4275927

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
ASSERT HY SPEED

4275929   27/08/2019
B.V. BIOCORP PRIVATE LIMITED
VENKATESHWARA HOUSE S.NO.114/A/2, PUNE - SINHAGAD ROAD, PUNE - 411030.

Proposed to be Used
To be associated with:
4050698, 4275924, 4275925, 4275926, 4275927, 4275928

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUP AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
CHANCHAL MIATY, TRADING AS: NAMITA AQUA
VILL +P.O-KRISHNAHAYRATIBAR, DIST- PURBA MEDINIPUR, PIN-721401
single firm

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
MAHENDRA KUMAR YADAV PROPRIETOR OF TANU MINERALS
VILL - DEORY, VIA PAMGARH, DIST - JANJGIR CHAMPA, (C.G.) – 495554, INDIA
sole proprietor

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection, beside jai bharat restaurant, kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
BON-FIRE

3122290    10/12/2015

CHANDIGARH DISTILLERS & BOTTLERS LTD.

Trading as; CHANDIGARH DISTILLERS & BOTTLERS LTD.
S.C.O. 140-141, SECTOR 34-A, CHANDIGARH.

Merchants & Manufacturers
a limited liability company incorporated under the Indian Companies Act, 1956.

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

ALCOHOLIC BEVERAGES EXCEPT BEERS
TRETA AGRO PRIVATE LIMITED
trading as ;TRETA AGRO PRIVATE LIMITED
P-3/6, LGF DLF PHASE-2, GURGAON 122002, HR
MERCHANTS AND MANUFACTURERS
Used Since :01/05/2013
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "ORGANICS" and "MARK TO BE USED AS A WHOLE".
3217645 23/03/2016
VIKRAM CHOPRA
NASIR ALI
trading as; ALTIUS LIFESTYLE
B1/30, HAUZKHAS, AUROBINDOMARG, NEW DELHI-110016, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
78, N.S.C. BOSE ROAD, 1ST FLOOR, KOLKATA 700 040, WEST BENGAL, INDIA.
Used Since: 01/07/2014
DELHI
ALCOHOLIC BEVERAGES, EXCEPT BEER; ALCOHOLIC FRUIT BEVERAGES; ALCOHOLIC FRUIT EXTRACTS;
ALCOHOLIC ESSENCES; ALCOHOLIC EXTRACTS; LIQUEURS; SPIRITS [BEVERAGES]; SHERRY; VODKA; RUM;
WHISKY; WINE; RED WINE; FRUIT WINES; CHAMPAGNE; BITTERS; BRANDY; GIN; CIDER; KIRSCH; SAKE; COCKTAILS;
COOKING WINE; CURACAO; PIQUETTE; PERRY; DIGESTERS [LIQUEURS AND SPIRITS]; DISTILLED BEVERAGES;
PEPPERMINT LIQUEURS; PRE-MIXED ALCOHOLIC BEVERAGES, OTHER THAN BEER-BASED; RICE ALCOHOL.
Hero Corporation

3326170  02/08/2016

BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Manufacturer & Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

To be associated with:
2660558, 2660677, 3326169

DELHI

Alcoholic beverages (except beers), wines, spirits (beverages) and other liquors including whisky, brandy, gin, rum, vodka, brandy.
ROYAL SYMPHONY
3744689 05/02/2018
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
3808327  17/04/2018
MEHER DISTILLERIES PRIVATE LIMITED
OLD CHINOY BUILDING, 275/E, TARDEV ROAD, MUMBAI-400007.
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY
Used Since :23/09/1986
MUMBAI
RUNNING AND MAINTAINING DISTILLERIES AND BREWERIES AND TO PRODUCE LIQUORS OF ALL KINDS.
SANJIVANI DISTILLERIES
4255846  03/08/2019
M/S. SAHAKAR MAHARSHI SHANKARRAO KOLHE SAHAKARI SAKHAR KARKHANA LTD.
SAHAJANANDNAGAR, POST SHINGANAPUR, TAL., KOPARGAON, DIST. AHMEDNAGAR-423603, MAHARASHTRA
Limited company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
To be associated with:
1518063
MUMBAI
Alcoholic beverages, except beers, alcoholic preparations for making beverages
Oldtouch
4256033  04/08/2019
AMRIT MAAN
17/A, FIRST FLOOR, F BLOCK, MOTI NAGAR, RAMESH NAGAR, NEAR BHIKSHU HOSPITAL, KARA M PURA RAJOURI GARDEN W NEW DELHI 11001
INDIVIDUAL

Address for service in India/Agents address:
DIVAY ARORA
H.NO.2, ROHINI SECTOR-3, POLICE APPT., SOUTH POLICE STATION, DELHI-110085.

Proposed to be Used
DELHI
4264742  14/08/2019
MR. RAJNEESH BAHL AND MRS. RANJU BAHL
trading as ;M/S. BALAJI INDUSTRIAL CORPORATION
M-3, 14 SCHOOL LANE, CONNAUGHT PLACE NEW DELHI 110001, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
ALCOHOLIC BEVERGES (EXCEPT BEERS)
4265406  14/08/2019
SH. MANIK KUMAR S/O SH. SHELENDER KUMAR VERMA TRADING AS MARS BOTTLERS
V.P.O Shyampura, Tehsil Haroli, District Una (H.P.)
PROPRIETORSHIP
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2019
DELHI
Rum, wine, gin, vodka, brandy & whisky, beer, alcoholic beverages included in class 33
4265407   14/08/2019
SH. MANIK KUMAR S/O SH. SHELENDER KUMAR VERMA TRADING AS MARS BOTTLERS
V.P.O Shyampura, Tehsil Haroli, District Una (H.P.)
PROPRIETORSHIP
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since: 17/03/2017
DELHI
Rum, wine, gin, vodka, brandy & whisky, beer, alcoholic beverages included in class 33
GROVER UNWINED
4266679  16/08/2019
GROVER ZAMPA VINEYARDS LTD.
348 Anand Bhavan, Dr. D. N. Road, Mumbai 400 001
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Proposed to be Used
MUMBAI
All kinds of alcoholic beverages such as wines, liquors, brandy, whisky, rum, gin or derivatives, combinations, mixtures and formulas thereof whether made of natural or synthetic materials
4266859  16/08/2019
ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi, 110019
Company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065

Proposed to be Used
DELHI
Alcoholic beverages

Transliteration: Nihonshu is a sake brewed according to a process unique to Japan and is classified as brewed liquor.
4266863    16/08/2019
ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi, Delhi 110019
Company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065

Proposed to be Used
DELHI
Alcoholic beverages

Transliteration : UMESHU is a kind of mixed liquor which is generally produced by immersing white plum in distilled liquor
4268014  19/08/2019
KHEMANI DISTILLERIES PRIVATE LIMITED
RINGANWADA, KACHIGAM ROAD, DAMAN- 396 210
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.
Used Since :09/09/1993
To be associated with:
4130826
AHMEDABAD
WHISKY, BRANDY, RUM, GIN, VODKA, WINES, SPIRITS AND LIQUEURS INCLUDING INDIAN MADE FOREIGN LIQUOR BEING GOODS INCLUDED IN CLASS – 33.
4268660   19/08/2019
TEJAS INDRAVADAN SHAH TRADING AS M/S. ZESTY VIBE
Kolte Patil Life Republic R7 D 1007 Hinjawadi Ph 2, Marunji, Pune Maharashtra India-411057
A Proprietorship Firm

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022

Used Since :09/08/2019

To be associated with:
4210005

MUMBAI
Distilled beverages; Spirits [beverages].
ESQUIRE
4269475  20/08/2019
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
Black Stag

4271889   22/08/2019
GOAN LIQUOR PRODUCTS PRIVATE LIMITED
D3-27, Tivim Industrial Estate, Karaswada, Mapusa, North Goa, Goa
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
SHERA
4272264   22/08/2019
SHREE OM TRADERS
SHOP NO-9, SHOPPING CENTRE, CO-OPERATIVE COLONY, BOKARO STEEL CITY, JHARKHAND-827001
PARTNERSHIP FIRM
Proposed to be Used
KOLKATA
COUNTRY LIQUOR
SYMPOSIUM SPRING

4273043 23/08/2019
SYMPOSIUM LIQUORS LLP
FLAT NO. 12/301, MAYA GARDEN CITY MAIN AMBALA ROAD ZIRAKPUR
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Proposed to be Used

To be associated with:
4088454, 4088455, 4088463

DELHI
WINES, WHISKY, VODKA, GIN, SPIRITS AND LIQUEURS AND OTHER ALCOHOLIC BEVERAGES
SYMPOSIUM

4273046  23/08/2019
SYMPOSIUM LIQUORS LLP
FLAT NO. 12/301, MAYA GARDEN CITY MAIN AMBALA ROAD ZIRAKPUR
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B,
PATIALA, PUNJAB 147001

Proposed to be Used

To be associated with:
4088454, 4088455, 4088456

DELHI
WINES, WHISKY, VODKA, GIN, SPIRITS AND LIQUEURS AND OTHER ALCOHOLIC BEVERAGES
GREEK HOUSE

4274205  24/08/2019
ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED
C-423, SARITA VIHAR, NEW DELHI: 110 076
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD Khar (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
WHISKY, BRANDY, GIN, RUM & VODKA, WINES, SPIRITS (BEVERAGES), LIQUORS (SPIRITUOUS), ALCOHOLIC BEVERAGES
Two Brothers
4275254    26/08/2019
HEM IMPEX
13 Halima Manzil, Flat No.5, 4th Floor Forjett Street, Gowalia Tank, Mumbai - 400026
Proprietorship (Proprietor - Anuj Malde)
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
MUMBAI
Alcoholic beverages as covered under Class 33.
Eternal GAMECHANGER

4275255    26/08/2019

HEM IMPEX
13 Halima Manzil, Flat No.5, 4th Floor Forjett Street, Gowalia Tank, Mumbai - 400026
Proprietorship (Proprietor - Anuj Malde)

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Alcoholic beverages as covered under Class 33.
EternalCrown

4275256  26/08/2019

HEM IMPEX
13 Halima Manzil, Flat No.5, 4th Floor Forjett Street, Gowalia Tank, Mumbai - 400026
Proprietorship (Proprietor - Anuj Malde)

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
Mumbai
Alcoholic beverages as covered under class 33.
AVIV VODKA

GALILEE WINECELLAR JOSEPH GOLD & SONS LIMITED
MATAM, P.O.B. 15098, Haifa, Israel

A Company duly organized and existing under the laws of Israel.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Alcoholic beverages (except beers); vodka; flavored vodka; all included in class 33.
AVIV 613
4288020  09/09/2019
GALILEE WINECELLAR JOSEPH GOLD & SONS LIMITED
MATAM, P.O.B. 15098, Haifa, Israel
A Company duly organized and existing under the laws of Israel.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
Alcoholic beverages (except beers); vodka; flavored vodka; all included in class 33.
3184020   12/02/2016
TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURE & MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/06/2015
To be associated with:
2532955, 2606325
DELHI
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA INCLUDING IN CLASS 34
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2532955,2606325.
3207329  10/03/2016
MANMOHAN SINGH
trading as ;Khera E Solutions
H.No 140/B/4 Sarai Kothiwalan, Moradabad, Uttar Pradesh - 244001
Manufacturer And Trader
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway ,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :10/03/2016
DELHI
Tobacco, smokers articles, matches.
"THAIKEDAR BIDI"

3286440  17/06/2016
ASHWANI AGGARWAL
3-OLD REST CAMP, NEAR CITY BOARD SCHOOL, DEHRADUN.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
RAJ KUMAR KATARIA ADVOCATE
H.NO. 2994/3, 3RD FLOOR, GALI NO. 17, RANJEET NAGAR, NEW DELHI-8
Used Since :01/01/2015

DELHI
BIDIS ( BEEDIS)' CIGARETTES, TOBACCO PRODUCTS, SUPARI, KBAINE, GUTKHA, MATCHES, RAW TOBACCO, SNUS, FILTER TOBACCO, NASWAR, GUL, PAN MASALA, MIX TOBACCO
3291423  22/06/2016
MR. GULSHAN GABA
H.NO.74, JEEVANI MAI ROAD, RISHIKESH-249201, UTTARAKHAND
MANUFACTURER & TRADER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :01/06/2016
DELHI
MATCH BOX
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
Hero Corporation

3326172  02/08/2016

BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate Phase- III, New Delhi-110020
Manufacturer & Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3326171

DELHI
Tobacco, smokers’ articles, matches.
G-ROYAL

3374188  27/09/2016

SHRI DAVISARIN
SHRI ANIL SARIN
trading as; SARIN & SARIN
17/195 CHILLIEANT ROAD AGRA
MANUFACTURER & TRADERS

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Used Since: 01/09/2016

DELHI
CHEWING TOBACCO, ZARDA, PAN MASALA ZARDA MIX, TOBACCO RAW OR MANUFACTURED, SCENTED TOBACCO, KHAINI, SMOKING ARTICLE

THE MARK TO BE READ AS WHOLE.
G-ROYAL-1

3374189  27/09/2016

SHRI DAVISARIN
SHRI ANIL SARIN
trading as ;SARIN & SARIN
17/195 CHILLIEANT ROAD AGRA
MANUFACTURER & TRADERS

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH Bhai, BELANGANJ, AGRA - 282 004.
Used Since :01/09/2016

DELHI

CHEWING TOBACCO, ZARDA, PAN MASALA ZARDA MIX, TOBACCO RAW OR MANUFACTURED, SCENTED TOBACCO,
KHAINI, SMOKING ARTICLE

no claim is made to the exclusive right to use “ROYAL”, apart from the mark as shown. Mark should be used as whole.
Priority claimed from 20/09/2016; Application No. : 302016108552 ;Germany
3474228    06/02/2017
MEDI PLUS TEC MEDIZINISCH-TECHNISCHE HANDELSGESELLSCHAFT MBH
BAERLER STRASSE 100, 47441 MOERS, GERMANY
MANUFACTURERS AND MERCHANTS
A GERMAN LIMITED LIABILITY COMPANY

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
TOBACCO GOODS (LUXURY ARTICLES), IN PARTICULAR CIGARETTES AND FILTER-TIP CIGARETTES; SMOKERS' ARTICLES; MATCHES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1300250, 1492577, 1840064, 3262614 & 3262757..
3499494   03/03/2017
AFROZ ASHRAF CHAKHALI
trading as ;A. A. AND CO.
M. S. Corner, 218, 2nd Floor, Shahealam Tolnaka, Ahmedabad, Gujarat
MANUFACTURING, MARKETING AND TRADING
Proposed to be Used
AHMEDABAD
BIDIES.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3508314  15/03/2017
MAQBOOLHUSEN MAHOBATKHAN DOLANI
trading as ;MUFIZ ENTERPRISE
OPP. BHAGATWADA MASJID, KASBO, KADI - 382715, DIST. MAHESANA STATE: GUJARAT. COUNTRY INDIA

Address for service in India/Attorney address:
SAKIB LALSA & ASSOCIATES
MOTI SHERI, MOTI VOHARWAD, PIRBORDI CHAKLA, KADI - 382715, DIST - MAHESANA

Proposed to be Used
AHMEDABAD
TOBACCO PRODUCT.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
restriction of goods for sale in the state of GUJARAT only.
3582193  30/06/2017
SATISH KUMAR DURGAPRASAD AGRAWAL, SOLE PROPRIETOR, TRADING AS GOYAL ZARDA STORES
2/8/266-NEAR KRISHNA PALACE HOTEL, VAZIRABAD, NANDED, MAHARASHTRA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
MUMBAI
SAFETY MATCHES
Al-Mehraan

3843329   25/05/2018

SOEX INDIA PVT. LTD.
NIRMAL, 21ST FLOOR, NARIMAN POINT, MUMBAI - 400 021
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

TOBACCO; HOOKAH TOBACCO; TOBACCO SUBSTITUTES; FLAVOURED TOBACCO; TOBACCO POWDER; TOBACCO MOLASSES; HERBAL MOLASSES; SNUS; SMOKING TOBACCO; HAND ROLLING TOBACCO; CHEWING TOBACCO; RAW TOBACCO; LEAF TOBACCO; HOOKAHS; CIGARS, CIGARETTES AND ELECTRONIC CIGARETTES; CIGARETTE LIGHTERS, HOLDERS AND BOXES; CIGARETTE FILTERS; MATCHES; MATCHBOXES; ASHTRAYS FOR SMOKERS; GAS CONTAINERS FOR CIGAR LIGHTERS; SMOKING PIPES; ELECTRONIC SMOKING PIPES; PIPES FOR SMOKING MENTHOLATED TOBACCO SUBSTITUTES; SNUFF; SNUFF BOXES; TOBACCO SPITTOONS; TOBACCO PIPES; TOBACCO POUCHES; TOBACCO JARS; ELECTRONIC SHISHA PIPES; HOOKAH PARTS, NAMELY, HOSES, BOWLS, MOUTHPIECES AND BASES.
4039757  28/12/2018
UNITED BIJILI BEEDI FACTORY
9-8-204, Gajulpet, Nizamabad - 503 001 (T.S)
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Used Since :12/04/2018

CHENNAI
Beedies
4179023  17/05/2019
MARVIN KATARIA S/O PARVEEN KATARIA
SRI GANGANAGAR-335001, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
To be associated with:
3758764, 3758765

AHMEDABAD
 tobacco smokers' articles matches in class 34
4201009  08/06/2019
AMIN CHARANIYA (PROPRIETOR) TRADING AS AC ENTERPRISE
PLOT NO. B/ 161-162 & 174-175, YAHYA NAGAR, SONARI, UNN, SURAT- 394210, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
TOBACCO, TOBACCO STICKS, ROLLING TOBACCO, CHEWING TOBACCO, SMOKING TOBACCO, SMOKELESS TOBACCO, PAN MASALA [AS SUBSTITUTES FOR CHEWING TOBACCO]
4242042 22/07/2019
JAYESHBHAI BABUBHAI PADSALA PROPRIETOR OF THE NINTH ROCKS FOOD PRODUCTS
37, SF, AMRUT UDHYOG NAGAR, KHOVAD, KAMREJ, SURAT.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
TOBACCO, ZARDA, GUTKHA, QUIWAM, CIGARETTE AND SMOKERS ARTICLES.
SAAHO

4258411  07/08/2019

DHEERENDRA KUMAR JAJRA
1343 A, ASHAPURI COLONY, PAOTA C ROAD, JODHPUR, RAJASTHAN - 342006
INDIVIDUAL

Address for service in India/Attorney address:

HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used

AHMEDABAD

TOBACCO AND TOBACCO SUBSTITUTES, CIGARETTES AND CIGARS, CHEWING TOBACCO ZARDA, GUTKHA (PAN MASALA CONTAINING TOBACCO) AND KHAINI INCLUDED.
4258947  07/08/2019
MANIT KUMAR MEHRA
Gram - Binari Khamriya, Post - Vargi (Badkhera), Tehsil - Majholi, Dist., Jabalpur - 483225, Madhya Pradesh.
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Beedi (Conical smoking stick made with leaves and raw tobacco)
4262418  10/08/2019
MUTHALIF ABDUL SALEEM
6/1 PANDARINATHAPURAM, BEEMA NAGAR, TRICHY- 620001
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Used Since :20/04/1995
To be associated with:
3816666

CHENNAI
Beedi (Conical smoking stick made with leaves and raw tobacoo)
RUBEL BIDI

4266656    16/08/2019

MAMTAJ BIBI. TRADING AS: M/S. BAHADUR BIRI.
VILL- KALINAGAR KHASHALUK, P.O. - KANGALI MONDALPARA, P.S. - RANINAGAR - II, MURSHIDABAD, PIN- 742308,
WEST BENGAL, INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

BIRI.
4266668  16/08/2019
KAPIL DEV GUPTA (PROPRIETOR) TRADING AS M/S- R. K. PERFUMERY
44A, SANATAN MISTRY LANE, SALKIA, HOWRAH, PIN- 711106, WEST BENGAL.
PARTNERSHIP FIRM.
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/04/2017
KOLKATA
TOBACCO; SMOKER’S ARTICLES; BIRI, KHAINI, ZARDA, CIGARETTES, CHEWING TOBACCO, MATCHES BEING INCLUDED IN CLASS-34.
MRS. M.S. KATHIJA MARIAM
No.6087/1-A2, Rani Ramadevi Nagar, Shesaiya Road, Rajagopalapuram, Pudukkottai-622 003.
Individual

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Chewing Tobacco, Khaini, Jarda
4267273   17/08/2019
SHYAMAL PRAMANIK
VILL. BARUIPARA, P.O. AURANGABAD, DIST. MURSHIDABAD, PIN-742201, WEST BENGAL
INDIVIDUAL
Address for service in India/Attorney address:
SANCHALITA SARKAR
C/O GOURANGA GHOSHAL 5/1, MOTILAL ROY LANE, SHANTINAGAR UTTARPARA, HOOGHLY 712232
Proposed to be Used
KOLKATA
BIRI
JIMMY JIMMY
4267407  17/08/2019
SINDER PAL TRADING AS KOHINOOR KITCHEN TRADING CO.
SUPER MARKET, SUNAM-148028, PUNJAB.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
ST SANTA FE

KING SIZE

4268396   19/08/2019
SEWDATH RAGHOEBIER TRADING AS 'SAFTRADE N.V.'
KWATTAWEG 22, PARAMARIBO SURINAME
A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
CIGARETTES, CIGARS, TOBACCO, SMOKERS ARTICLES
ZVR

4268656  19/08/2019

SHITIZ SALUJA
KD - 42B, First Floor, Ashok Vihar Phase - 1, Ashok Vihar, North West Delhi, Delhi - 110052
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-I, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
ashtrays for smokers, cigar cases, cigar holders, cigarette cases, cigarette holders, cigarette paper, lighters for smokers, pocket machines for rolling cigarettes, snuff, tobacco pouches, tobacco pipes, pocket lighter and cigarette lighters
RAJAT MALHOTRA
C 145, SUNCITY, SECTOR - 54, GURGAON, GOLF COURSE ROAD-122011
INDIVIDUAL
Address for service in India/Attorney address:
BHRIGU DUTT ADV
A-205, SOMDUTT CHAMBER-1, AFRICA AVENUE MARG, BHIAKI CAMA PLACE, NEW DELHI-110066
Used Since :01/01/2019
DELHI
HOOKAHS, HOOKAH TABACCO, ELECTRNIC HOOKAHS, STEAM STONE FOR HOOKAHS, HOOKAH TOBACCO PASTE, HOOKAHS ACESSORIES.
MICROFEEL
4269829  20/08/2019
ALD GROUP LIMITED
FLOOR 1-5, BUILDING B, NO.2 INDUSTRIAL 3RD ROAD, LANGXIN COMMUNITY, SHIYAN STREET, BAO'AN DISTRICT,
SHENZHEN, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
ELECTRONIC CIGARETTES; LIQUID SOLUTIONS FOR USE IN ELECTRONIC CIGARETTES; FLAVOURINGS, OTHER THAN
ESSENTIAL OILS, FOR USE IN ELECTRONIC CIGARETTES; CIGARETTE FILTERS; CIGARETTE PAPER; LIGHTERS FOR
SMOKERS; MATCHES; ORAL VAPORIZERS FOR SMOKERS; MOUTHPIECES FOR CIGARETTE HOLDERS; CIGARETTE
HOLDERS; POCKET MACHINES FOR ROLLING CIGARETTES; CIGARETTE CASES; CIGARETTE TIPS; TIPS OF YELLOW
AMBER FOR CIGAR AND CIGARETTE HOLDERS; CIGARETTES; CIGARETTES CONTAINING TOBACCO SUBSTITUTES,
NOT FOR MEDICAL PURPOSES; CHEWING TOBACCO; TOBACCO.
Kmt02

4269832 20/08/2019

SHITIZ SALUJA
KD - 42B, First Floor, Ashok Vihar Phase - 1, Ashok Vihar, North West Delhi, Delhi - 110052

Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

DELHI

ashtrays for smokers, cigar cases, cigar holders, cigarette cases, cigarette holders, cigarette paper, lighters for smokers, pocket machines for rolling cigarettes, snuff, tobacco pouches, tobacco pipes, pocket lighter and cigarette lighters
4269895  20/08/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075575
DELHI
TOBACCO.
Ди аук мут

4269897   20/08/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075575
DELHI
TOBACCO.
4270623  21/08/2019
Shenzhen Buddy Technology Development Co., Ltd.
Block C and 2nd Floor & 4th Floor of Block D, BUDDY Hi-Tech Innovation Park, No.1, Xiashiwei Road, Fuyong Town, Bao’an District, Shenzhen, Guangdong, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Electronic cigarettes; liquid solutions for use in electronic cigarettes; cigarettes containing tobacco substitutes, not for medical purposes; cigarettes; cigarette tips; cigarette cases; mouthpieces for cigarette holders; oral vaporizers for smokers; lighters for smokers; cigarette filters; tobacco; herbs for smoking.
OMPURI
4270736  21/08/2019
PRAVIN KESHWANI
8,SRUSHTI BUNGLOWS OPP KAILASH COLONY NR,ISHAWASHYAM BUNGLOWS,SATELLITE AHMEDABAD GUJRAT
Coffee, tea, cocoa, sugar, rice, tapioca, sago; bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar; spices; ice
DIRECTOR
Proposed to be Used
AHMEDABAD
Tobacco, smokers' articles, matches Tobacco, smokers' articles, matches Tobacco, smokers' articles, matches
ACCENTURE

4272027  22/08/2019
Accenture Global Services Limited
3 Grand Canal Plaza, Grand Canal Street Upper, Dublin 4, Ireland
A limited company organized and existing under the laws of Ireland.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
4272599   22/08/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4075575
DELHI
TOBACCO.

Transliteration : D M R
GOLDLIFEE

4273572    23/08/2019
VISHAL CHOPRA TRADING AS DONEX GLOBAL
RAMA MANDI, HOSHIARPUR ROAD, JALANDHAR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Tobacco, Paan Masala [as substitutes for chewing tobacco], Gutka [chewing tobacco] & Smokers Article.
GREENBRREW

4275599    26/08/2019
SH. LOKESH GUPTA PROPRIETOR SHRI VINAYAK SERVICES
29/1, SPENCER LANE, ALIPUR ROAD, CIVIL LINES, DELHI-110054
dividual

Address for service in India/Attorney address:
MADAN LAL TRADE MARKS
A-158 FLAT NO. S-2 DILSHAD COLONY DELHI -110095

Used Since :01/09/2016

DELHI

Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches as per class 34
MARTEL
4278824  29/08/2019
RITUL CHAURASIA
B-2, SURYA NAGAR, GHAZIABAD 201011, UTTAR PRADESH
Individual
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Proposed to be Used
DELHI
CIGARETTES, CIGARS, TOBACCO, SMOKERS' ARTICLES, SAFETY MATCHES, CIGARETTE LIGHTERS
4279854  30/08/2019
HARSHADBHAI PRAVINBHAI PATEL AN INDIAN NATIONAL SOLE PROPRIETOR OF PSP GRUH UDHYOG
SURVEY NO – 270/9, D305, APPLE RESIDENCY, B/H. SHRI KHODIYAR MATA MANDIR, NIKOL, AHMEDABAD. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF PARCEL MAVO (MASALA), CONTAINING BROKEN BETAL NUTS (ADDED WITH EDIBLE LIME AND TOBACCO) INCLUDED IN CLASS-34.